

From: **Ms. Kahkashan Naseem,**
Additional Secretary,
Government of Uttarakhand.

To,
The Registrar General
Hon'ble National Green Tribunal
Principal Bench, New Delhi
Email: judicial-ngt@gov.in

Environment Con. & Climate Change Section **Dehradun: Dated 19 June, 2024**

Sub.: Action Taken Report on behalf of State of Uttarakhand in matter of Original Application No. 51 of 2023 In re: News item published in The Tribune dated 16th January, 2023 titled Joshimath disaster a warning for Mussoorie- reg.

Sir,

Kindly refer to order dated 02.04.2024 passed by the Hon'ble National Green Tribunal in matter of Original Application No. 51 of 2023 In re: News item published in The Tribune dated 16th January, 2023 titled Joshimath disaster a warning for Mussoorie. In Compliance of order passed by the Hon'ble NGT, please find attached herewith Action Taken Report on Behalf of State of Uttarakhand in the aforesaid matter.

You are requested to kindly take Action Taken Report along with Annexures on record and place before the Hon'ble Tribunal for kind consideration, please.

Encl.: Action Taken Report.

Sincerely Yours'


(Kahkashan Naseem)
Additional Secretary

Copy forwarded for information to:-

1. Chief Secretary, Government of Uttarakhand, Dehradun for kind information please.
2. Principal Secretary, Forest, Environment Conservation & Climate Change, Government of Uttarakhand, Dehradun for kind information please.
3. Member Secretary, Uttarakhand Pollution Control Board, Dehradun for information with request to file the enclosed Action Taken Report with Annexures before the Hon'ble NGT on priority basis.

(कहकशां नसीम)
अपर सचिव
वन एवं पर्यावरण
उत्तराखण्ड शासन


(Kahkashan Naseem)
Additional Secretary

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**Action Taken Report of
State of Uttarakhand**

in compliance of orders dated 26.07.2023, 09.11.2023 & 02.07.2024

In matter of

In re : **News item published in The Tribune dated 16.01.2023 titled
"Joshimath disaster a warning for Mussoorie"**

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Date: June, 2024

Place: Dehradun

Filed by,

Signature:



Name &

Designation:

(कहकशां नसीम)
अपर सचिव
वन एवं पर्यावरण
उत्तराखण्ड शासन

Action Taken Report

In matter of

Original Application No. 51 of 2023

**In re : News item published in The Tribune dated 16.01.2023 titled
“Joshimath disaster a warning for Mussoorie”**

I. BACKGROUND

1. That the Hon'ble National Green Tribunal, Principal Bench, New Delhi, in matter of Original Application No. 51/2023, In re: News item published in The Tribune dated 16.01.2023 titled “Joshimath disaster a warning for Mussoorie”, pleased to direct *inter alia* following directions on dated 02.04.2024:

“

12. More than a year has passed after the matter was taken up suo moto but till now neither the proper response has been filed before the Tribunal by the authorities of the State of Uttarakhand nor any effective measure has been taken. Hence, in the circumstances of the case, we grant last opportunity to the State of Uttarakhand to file the action taken report indicating the positive action to remediate the situation within a period of six weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

.....”



II. ACTION TAKEN:

1. That in compliance of orders passed by the Hon'ble Tribunal, review meeting was held under the Chairmanship of Principal Secretary, Forest, Environment Conservation & Climate Change, Government of Uttarakhand on dated 05.12.2023 and after due discussion and deliberations it was decided that concern department will provide action plan for identified activities for execution of preventive and remedial measures. In case of activity(ies) already being carried out by the department(s), same should be placed with documentary evidence. Copy of the Minutes of Meeting held on dated 05.12.2023 is being annexed herewith and marked as **ANNEXURE No. 1**.

Based on reply and action plan submitted by the concerned departments, Uttarakhand Pollution Control Board has submitted Action Taken Report along with identified activities and timeline for completion of proposed activities on 12.03.2024 before the Hon'ble Tribunal for kind consideration.

2. That, further in pursuance of order 02.04.2024 passed by the Hon'ble Tribunal, a review meeting was held on 25.04.2024 under the Chairmanship of Principal Secretary, Forest, Environment Conservation & Climate Change, Government of Uttarakhand. During the meeting, every activity related to execution of "Preventive and Mitigation Measures" were discussed in detailed and directed to submit latest compliance status of identified activities with time line for completion of proposed activities. Copy of the Minutes of Meeting held on dated 25.04.2024 is being annexed herewith and marked as **ANNEXURE No. 2**.



3. That the Secretary, Disaster Management Department, Government of Uttarakhand has also reviewed the activities to be undertaken for “Slopes stabilization in the landslide prone areas & phytoremediation of degraded slopes” with line departments and constituted a inter departmental joint committee for identification of landslides where mitigation is required. Based on recommendation of committee, Detailed Project Report will be prepared. Copy of Minutes of Meeting held on 20.05.2024 is being annexed herewith and marked as **ANNEXURE No. 3.**
4. That based on information and action plan *w.r.t.* identified activities provided by the concern departments against each preventive and remedial measures, Action Plan for execution of identified activities under “Preventive and Remedial Measures” is prepared. Copy of Action Plan is being annexed herewith and marked as **ANNEXURE No. 4.**
5. That it is to submitted that performance monitoring of Sewage Treatment Plants (STPs) located in Mussoorie area are being carried out by the Uttarakhand Pollution Control Board on monthly basis. Five STPs are operational in the area and STPs outlet data indicated that most of the time, STPs were found complying with respect to prescribed outlet discharge norms prescribed under the Environment (Protection) Rules, 2016, as amended from time to time. Analysis data from April, 2023 to May, 2024 are being annexed Action Plan as Annexure No. 6.



III. CONCLUSION

It is respectfully submitted that the State has already identified the activities for execution of "Preventive and Remedial Measures" suggestive by the Joint Committee. Some activities are already being executed by concerned department(s), while some activities are part of regular activities. The identified activities will be completed within targeted time line stipulated by the concerned departments, scrupulously. Timely review of progress will also be undertaken by the competent Authority of the State.



मा.राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-51/2023Suo Moto in Re: News Items published in the newspaper the Tribune, dated 16.01.2023 entitled "Joshimath Disaster a warning for Mussoorie" के संबंध में प्रमुख सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 05.12.2023 को सम्पन्न बैठक का कार्यवृत्त:-

उपस्थिति:-

1. श्री नितीन भदौरिया, अपर सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन।
2. श्री विनीत कुमार, अपर सचिव, लोक निर्माण विभाग, उत्तराखण्ड शासन।
3. डॉ.पूजा गर्ब्याल, अपर सचिव, पर्यटन विभाग, उत्तराखण्ड शासन।
4. सुश्री कहकशां नसीम, अपर सचिव, पर्या.संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन।
5. श्री जे.एल.शर्मा, संयुक्त सचिव, सिंचाई विभाग, उत्तराखण्ड शासन।
6. श्री प्रदीप जोशी, संयुक्त सचिव, जलागम विभाग, उत्तराखण्ड शासन।
7. श्री विक्रम सिंह यादव, संयुक्त सचिव, आपदा प्रबन्धन विभाग, उत्तराखण्ड शासन।
8. श्री डी.एम.एस.राणा, संयुक्त सचिव, जलागम विभाग, उत्तराखण्ड शासन।
9. श्री एस.पी.सुबुद्धि, निदेशक, राज्य पर्यावरण संरक्षण एवं जलवायु परिवर्तन निदेशालय, उत्तराखण्ड।
10. श्री सुशांत पटनायक, सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।
11. श्री जयपालन सिंह, विभागाध्यक्ष, सिंचाई विभाग, उत्तराखण्ड।
12. श्री एन.पी.सिंह, सी.ई., लोक निर्माण विभाग, उत्तराखण्ड।
13. श्री डी.के.यादव, इंजीनियर, लोक निर्माण विभाग, देहरादून।
14. श्री अतुल गुप्ता, अधिशासी अभियन्ता, MDDA, देहरादून।
15. डा.एल.एन. मिश्रा, अपर निदेशक, शहरी विकास विभाग, उत्तराखण्ड।
16. श्री एस.एम. श्रीवास्तव, सी.टी.सी.पी., देहरादून।
17. श्री संदीप, ई.ई., पेयजल निगम, देहरादून।
18. श्री संजय कुमार, सी.ई. (एच.ओ.), पेयजल निगम, देहरादून।
19. श्री संजय सिंह, सी.ई. (जी.), पेयजल निगम, देहरादून।

सर्वप्रथम बैठक में उपस्थित समस्त प्रतिभागियों का स्वागत करते हुए बैठक का शुभारम्भ किया गया। बैठक में सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि प्रश्नगत मूल आवेदन संख्या-51/2023 में मा.प्राधिकरण द्वारा दिनांक 26.07.2023 को पारित आदेश के क्रम में संबंधित विभागों से प्राप्त आख्यानसार मा.प्राधिकरण में दाखिल Status Report on "Carrying Capacity of Mussoorie" रिपोर्ट के Preventive and Remedial Measures के अनुसार कार्यायोजना तैयार कर दिनांक 08.11.2023 को मा.प्राधिकरण में दाखिल की गई।

2- उक्तानुसार उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा मा.प्राधिकरण में दिनांक 08.11.2023 को दाखिल रिपोर्ट पर मा.प्राधिकरण में दिनांक 09.11.2023 को सुनवाई हुई, जिसके प्रस्तर-5 में मा.प्राधिकरण द्वारा निम्न निर्देश दिये गये हैं :-

05:- We find that the UKPCB has not given any time bound schedule and mainly some general proposals have been made. The direction of the Tribunal on 26.07.2023 was very clear to prepare an action plan identifying issues, remedial actions to be taken and agencies accounted for implementation/execution. No such action plan has either been prepared or produced before the Tribunal. Learned Counsel for UKPCB seeks three weeks' time to place on record the action plan in terms of the directions of the Tribunal. The prayer is allowed.

3- प्रमुख सचिव महोदय द्वारा बैठक में उपस्थित समस्त अधिकारीगणों के साथ विभागवार चर्चा/समीक्षा की गई एवं विचार-विमर्शोपरान्त सभी विभागों को यह निर्देश दिये गये कि प्रकरण पर मुख्य सचिव महोदय की अध्यक्षता में दिनांक 11.09.2023 को सम्पन्न बैठक के कार्यवृत्त संख्या-160582/2023 दिनांक 10.10.2023 में सुझाये गये Preventive and Remedial Measures तथा मा.प्राधिकरण द्वारा दिनांक 26.07.2023 एवं दिनांक 09.11.2023 में पारित आदेशों के क्रम में अपने-अपने विभाग में कार्ययोजना का ड्राफ्ट **Word Format** एवं **PDF** दोनों में तैयार करते हुए, तत्संबंधी सूचना दिनांक 15.12.2023 तक प्रत्येक दशा में उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून (E-mail:- msukpcb@yahoo.com) & (Shri. Rajendra Kathait, Scientific Officer, UKPCB, E-Mail:-rskathait2009@gmail.com, Mob No-9412383118) को उपलब्ध कराना सुनिश्चित करें।

अन्त में सभी प्रतिभागियों का धन्यवाद ज्ञापित करते हुए बैठक का समापन किया गया।

Signed by Kahkashan
Naseem

Date: 14-12-2023 16:51:02
(कहकशा नसीम)

अपर सचिव।

उत्तराखण्ड शासन

पर्यावरण, संरक्षण एवं जलवायु परिवर्तन अनुभाग

संख्या- 175196/XXXVIII-1-2023

देहरादून: दिनांक:- 14, दिसम्बर, 2023

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. अपर मुख्य सचिव/प्रमुख सचिव/सचिव, जलागम विभाग, लोक निर्माण विभाग, पर्यटन विभाग, कृषि विभाग, आवास विभाग, शहरी विकास विभाग, पेयजल विभाग, सिंचाई विभाग, वन विभाग एवं आपदा प्रबन्धन विभाग, उत्तराखण्ड शासन।
2. निदेशक, राज्य पर्यावरण संरक्षण एवं जलवायु परिवर्तन निदेशालय, उत्तराखण्ड।
3. सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।
4. विभागाध्यक्ष, सिंचाई विभाग, उत्तराखण्ड।
5. सी.ई., लोक निर्माण विभाग, उत्तराखण्ड।
6. उपाध्यक्ष, MDDA, देहरादून।

7. अपर निदेशक, शहरी विकास विभाग, उत्तराखण्ड।
8. प्रबन्ध निदेशक, पेयजल निगम, देहरादून।
9. गार्ड फाईल।

आज्ञा से,

Signed by Ashutosh Shukla

Date: 14-12-2023 17:06:11

(आशुतोष शुक्ल)

उप सचिव।

मा.राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-51/2023Suo Moto in Re: News Items published in the newspaper the Tribune, dated 16.01.2023 entitled "Joshimath Disaster a warning for Mussoorie" के संबंध में प्रमुख सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 25.04.2024 को सम्पन्न बैठक का कार्यवृत्त:-

उपस्थिति:-

1. डॉ.रंजीत सिन्हा, सचिव, आपदा प्रबन्धन विभाग, उत्तराखण्ड शासन।
2. सुश्री कहकशां नसीम, अपर सचिव, पर्या.संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन।
3. श्री विनीत कुमार, अपर सचिव, लोक निर्माण विभाग, उत्तराखण्ड शासन।
4. श्री अतर सिंह, अपर सचिव, उत्तराखण्ड शासन।
5. श्री प्रदीप जोशी, संयुक्त सचिव, जलागम विभाग, उत्तराखण्ड शासन।
6. श्री डी.एम.एस.राणा, संयुक्त सचिव, जलागम विभाग, उत्तराखण्ड शासन।
7. श्री आशुतोष शुक्ल, उप सचिव, पर्यावरण विभाग, उत्तराखण्ड शासन।
8. श्री सतेन्द्र बर्मन, अनु सचिव, पर्यावरण विभाग, उत्तराखण्ड शासन।
9. श्री एस.पी.सुबुद्धि, निदेशक, राज्य पर्यावरण संरक्षण एवं जलवायु परिवर्तन निदेशालय, उत्तराखण्ड।
10. श्री पराग मधुकर धकाते, सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।
11. श्री अमित कंवर, प्रभागीय वनाधिकारी, मसूरी, देहरादून।
12. श्री रामजी एस. शर्मा, अपर जिलाधिकारी, देहरादून।
13. श्री एन.पी.सिंह, सी.ई., लोक निर्माण विभाग, उत्तराखण्ड।
14. श्री रवि पाण्डेय, अधिशासी अभियन्ता, शहरी विकास विभाग, उत्तराखण्ड।
15. श्री डी.के.यादव, इंजीनियर, लोक निर्माण विभाग, देहरादून।
16. डा.एल.एन. मिश्रा, अपर निदेशक, शहरी विकास विभाग, उत्तराखण्ड।
17. श्री एस.एम. श्रीवास्तव, सी.टी.सी.पी., देहरादून।
18. श्री संजय राज, अधीक्षण अभियन्ता, सिंचाई विभाग, उत्तराखण्ड।
19. श्री संजय कुमार श्रीवास्तव, अधीक्षण अभियन्ता, सिंचाई विभाग, उत्तराखण्ड।
20. श्री सी.पी.सिंह, महाप्रबन्धक, जलागम, उत्तराखण्ड।
21. श्री वाई.के.गंगवार, संयुक्त निदेशक, पर्यटन विभाग, उत्तराखण्ड।
22. श्री ओमप्रकाश, सी.ई.(पी), उत्तराखण्ड।
23. श्री अतुल गुप्ता, अधिशासी अभियन्ता, MDDA, देहरादून।

सर्वप्रथम बैठक में उपस्थित समस्त प्रतिभागियों का स्वागत करते हुए बैठक का शुभारम्भ किया गया। बैठक में उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि प्रश्नगत मूल आवेदन संख्या-51/2023 में मा.प्राधिकरण द्वारा दिनांक 26.07.2023 एवं 09.11.2023 को पारित आदेश के क्रम में संबंधित विभागों से प्राप्त सूचना के आधार पर Action Taken Report

तैयार कर दिनांक 12.03.2024 को मा.प्राधिकरण में दाखिल की गई, जिसके क्रम में प्रकरण पर मा.प्राधिकरण द्वारा दिनांक 02.04.2024 को पारित आदेश से प्रमुख सचिव महोदय को अवगत कराया गया।

2- उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा मा.प्राधिकरण में दिनांक 12.03.2024 को दाखिल Action Taken Report में सुझाये गये PREVENTIVE AND REMEDIAL MEASURES के संबंध में बिन्दुवार समीक्षा एवं कार्यवाही हेतु नामित विभागों का विवरण निम्नानुसार प्रमुख सचिव महोदय के समक्ष प्रस्तुत किया गया :-

Preventive & Remedial Measures	
<p>1. For tunnel and major civil structures projects like hotel, hospital etc. it is suggested that detailed engineering geological and geotechnical investigations should be done as per BIS Codes and construction permission should only be granted after clearance of the report from the State/Centre appointed Statutory Body.</p>	<p>लोक निर्माण विभाग द्वारा पूर्व में ही वांछित कार्यालय आदेश निर्गत किये गये हैं तथा उक्त का अनुपालन किया जा रहा है। विभाग द्वारा सम्बन्धित कार्यालय आदेशों की प्रतियों सहित अवगत कराया जायेगा।</p> <p style="text-align: right;">कार्यवाही: लोक निर्माण विभाग</p>
<p>2. The MDDA should develop a GIS based Decision Support System (DSS) for the use of the decision makers, planners, managers and administrators, by putting all the data/information (i.e. geological, geomorphological, hydrological, environmental and developed infrastructures) of the Mussoorie Town area in an integrated high resolution (i.e., 1:10,000) common geospatial web-based platform, viz., geoportal.</p>	<p>एम0डी0डी0ए0 के प्रतिनिधि द्वारा अवगत कराया गया कि आई0टी0डी0ए0 के सहयोग से GIS based Discussion Support System (DSS) तैयार किया जा रहा है। बैठक में एम0डी0डी0ए0 के प्रतिनिधि को निर्देशित किया गया कि आई0टी0डी0ए0 से निरन्तर सम्पर्क कर यथाशीघ्र कार्यवाही पूर्ण की जाये। कार्ययोजना की प्रगति से 10 दिनों में अवगत करायेगें।</p> <p style="text-align: right;">कार्यवाही: एम0डी0डी0ए0</p>
<p>3. Proper examination of existing building and it may be necessary to strengthen the retrofitting of structures to prevent them from sliding or collapsing. This could involve underpinning or adding reinforcement to the foundations. Technical auditing of multi-story buildings (≥ 3) by experts on annual or biennial basis can be conducted at MDDA level to know about the health of the building.</p>	<p>एम0डी0डी0ए0 के प्रतिनिधि द्वारा अवगत कराया गया कि CBRI, Roorkee से भवनों के परीक्षण हेतु सम्पर्क किया गया है। बैठक में एम0डी0डी0ए0 के प्रतिनिधि को निर्देशित किया गया कि वे CBRI, Roorkee से शीघ्र सम्पर्क कर कार्यवाही प्रारम्भ करें एवं कार्ययोजना की प्रगति से 10 दिनों में अवगत करायेगें।</p> <p style="text-align: right;">कार्यवाही: एम0डी0डी0ए0</p>
<p>4. When repairing roads or building structures, it was recommended that</p>	<p>लोक निर्माण विभाग द्वारा अवगत कराया गया कि</p>

<p>the boulders not be removed by digging or blasting the hillsides. In landslide prone areas, stones and boulders should not be removed from the bottom of the hill because this would remove toe support, increasing the likelihood of landslides. It is necessary to fill in any cracks that have appeared on the slopes.</p>	<p>देहरादून-मसूरी राज्य मार्ग पर Landslide Treatment का कार्य पूर्ण कर लिया गया है। बैठक में लोक निर्माण विभाग के प्रतिनिधि को निर्देशित किया गया कि सम्बन्धित कार्य की आख्या वांछित फोटोग्राफ सहित सूचना 10 दिनों में उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को प्रेषित करेंगे।</p> <p style="text-align: right;">कार्यवाही: लोक निर्माण विभाग</p>
<p>5. Provision of effective drainage system should be ensured. Due to the lack of proper surface draining system, the rainwater of most of the buildings is being infiltrated into the ground which generates sub-surface flow and accelerates the process of land creeping resulting in damage to buildings and other properties causing economic and environmental disruptions. For safeguarding the buildings and environmental conservation, it is necessary to ensure that the rainwater of each building roof is being drained out properly into the nearest natural drainage line.</p>	<p>सिंचाई विभाग के प्रतिनिधि द्वारा अवगत कराया गया कि Drainage Plan of Mussoorie की डी0पी0आर0 तैयार किये जाने हेतु M/s Ecomatrix Pvt. Ltd. को आबद्ध कर लिया गया है एवं संस्था द्वारा कार्य प्रारम्भ कर लिया गया है। डी0पी0आर0 एवं Geological Study का कार्य 06.12.2024 पूर्ण कर लिया जायेगा। डी0पी0आर0 को आवश्यक अनुमति हेतु शासन को प्रेषित की जायेगी। तदोपरान्त अनुमति के उपरान्त 18 माह के अन्तर्गत Drainage Plan का कार्य पूर्ण कर लिया जायेगा।</p> <p style="text-align: right;">कार्यवाही: सिंचाई विभाग</p>
<p>6. Phytoremediation of degraded slopes can be initiated, that can help to anchor the soil and prevent erosion. Broad leaved native trees can be promoted for stabilizing slopes, especially in the landslide prone areas.</p>	<p>प्रभागीय वनाधिकारी, मसूरी द्वारा अवगत कराया गया कि Phytoremediation of degraded slopes सम्बन्धी प्रस्ताव प्रशासकीय एवं वित्तीय अनुमति हेतु अपर प्रमुख वन संरक्षक (पर्यावरण) को प्रेषित किया गया है। अनुमोदन वर्तमान तक अप्राप्त है। बैठक में निर्देशित किया गया कि प्रस्तावित कार्य हेतु वित्तीय सहायता का प्रस्ताव कैम्पा को भी प्रेषित किया जाये। प्रभागीय वनाधिकारी उक्त सम्बन्ध में प्रगति से अवगत करायेगे। प्रस्तावित कार्ययोजना पर वन विभाग से प्राथमिकता के आधार पर कार्यवाही की अपेक्षा की गयी है।</p> <p style="text-align: right;">कार्यवाही: अपर प्रमुख वन संरक्षक (पर्या0)/सी0ई0ओ0, कैम्पा/डी0एफ0ओ0 मसूरी</p> <p>बैठक में यह भी निर्णय लिया गया कि सचिव, आपदा प्रबंधन की अध्यक्षता में slopes stabilization in the landslide prone areas & Phytoremediation of degraded slopes के सम्बन्ध में बैठक आयोजित की</p>

	<p>जाये जिसमें अपर प्रमुख वन संरक्षक (पर्यावरण) एवं प्रभागीय वनाधिकारी, मसूरी द्वारा भी प्रतिभाग किया जाये। बैठक में लिये गये निर्णय एवं अग्रेतर कार्यवाही एवं प्रस्तावित कार्य योजना के सम्बन्ध में उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को अवगत कराया जाये।</p> <p>कार्यवाही: सचिव, आपदा प्रबंधन/अपर प्रमुख वन संरक्षक (पर्या0)/सी0ई0ओ0, कैम्पा/डी0एफ0ओ0 मसूरी</p>
<p>7. Water availability concerning to current demand in summer and winter months should be maintained and proper supply system to be ensured. Recharge / rejuvenation of natural springs should be explored with scientific intervention. Natural spring in the region should be monitored and re-charge activities (proper plantation) can be initiated on proper scientific basis. Springs (act as natural piezometers) are good indicators for any change in the groundwater in the mountainous area. Therefore, there is an urgent need to inventories all springs located in the vicinity/periphery of Mussoorie towns. Their periodic monitoring may be a good tool for detecting any natural calamities events in advance in the mountainous regions.</p>	<p>उत्तराखण्ड पेयजल निगम के प्रतिनिधि द्वारा अवगत कराया गया कि वर्तमान में मसूरी शहर में पेयजल की मांग लगभग 11 एम0एल0डी0 है। 07 एम0एल0डी0 जल की आपूर्ति उत्तराखण्ड जल संस्थान द्वारा की जा रही है तथा 04 एम0एल0डी0 जल की आपूर्ति यमुना पेयजल स्कीम में माध्यम से की जा रही है। गमियों में पेयजल की मांग बढ़ने की दशा में यमुना पेयजल स्कीम से अतिरिक्त जल की आपूर्ति की जायेगी। उक्त सम्बन्ध में पेयजल निगम सुस्पष्ट आख्या उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को प्रेषित करेंगे।</p> <p>कार्यवाही: पेयजल निगम प्रभागीय वनाधिकारी, मसूरी द्वारा अवगत कराया गया कि Rejuvenation of Natural Spring सम्बन्धी प्रस्ताव अपर प्रमुख वन संरक्षक (पर्यावरण) को प्रेषित किया गया है। प्रस्तावित कार्य हेतु वित्तीय सहायता का प्रस्ताव कैम्पा को भी प्रेषित किया जाये। प्रस्तावित कार्ययोजना पर वन विभाग से प्राथमिकता के आधार पर कार्यवाही की अपेक्षा की गयी है।</p> <p>कार्यवाही: अपर प्रमुख वन संरक्षक (पर्या0)/सी0ई0ओ0, कैम्पा/डी0एफ0ओ0 मसूरी</p>
<p>8. Spring-shed rejuvenation and management activities can be initiated on proper scientific basis for safeguarding and augmentation of the discharge of the springs and subsequently the local streams fed by springs. Since most of the water supply schemes of Mussoorie town are from the local springs/brooklet,</p>	<p>प्रभागीय वनाधिकारी, मसूरी द्वारा अवगत कराया गया कि प्रस्तावित Pilot project on Incentive Based Mechanism is being prepared for Bhiladu Water Spring में GIZ द्वारा मात्र तकनीकी सहयोग उपलब्ध कराया जायेगा। बैठक में निर्देशित किया गया कि प्रस्तावित कार्य हेतु वित्तीय सहयोग का प्रस्ताव शीघ्र वन विभाग/कैम्पा को प्रेषित किया जाये।</p>

<p>incentive-based mechanism (IBM) can be adopted for effective protection and preservation of the springs/brooklet. Beside that recharge zones shall also increase soil moisture content which will help in enriching biodiversity through natural regeneration of trees, shrubs and grasses, etc. and shall increase both flora and fauna in the forest. On the other hand, due to increase in soil moisture content on forest land the incidences of forest fire, which are causing irreparable loss to environment and the entire ecosystem will be controlled as a result of this mitigation measure.</p>	<p>कार्यवाही: अपर प्रमुख वन संरक्षक (पर्या0)/सी0ई0ओ0, कैम्पा/डी0एफ0ओ0 मसूरी</p>
<p>9. Roof top Rain water harvesting can be promoted to meet the deficit water demand, at least in the peak tourist period.</p>	<p>एम0डी0डी0ए0 द्वारा अवगत कराया गया कि भवनों में Roof top Rain water harvesting की अनिवार्यता पूर्व से ही लागू है। एवं उक्त का अनुपालन किया जा रहा है। बैठक में निर्देशित किया गया कि Roof top Rain water harvesting के सम्बन्ध में आंकड़े प्रेषित करें।</p> <p>कार्यवाही: एम0डी0डी0ए0</p>
<p>10. Open rain water seepage must be stopped through the construction of a pucca drainage system. Water should not be allowed to accumulate in any depression; instead, drains should be built to transport it to safe areas.</p>	<p>बिन्दु पर कार्यवाही (बिन्दु सं0-5 के अनुसार) सिंचाई विभाग द्वारा प्रस्तावित है।</p> <p>लोक निर्माण द्वारा पूर्व से ही लागू प्रावधानों के अनुसार कार्यवाही की जा रही है।</p> <p>कार्यवाही: लोक निर्माण विभाग/सिंचाई विभाग</p>
<p>11. Proper sewerage network and appropriate treatment facilities should be ensured. The sewage water should not be allowed to percolate or connect with natural ground water. Feasibility of reuse of treated water for secondary uses can be explored.</p>	<p>पेयजल निगम के प्रतिनिधि द्वारा अवगत कराया गया कि मसूरी शहर में 96% सीवरेज नैटवर्किंग का कार्य पूर्ण कर लिया गया है। निर्माणधीन 04 एस0टी0पी0 का कार्य जुलाई 2024 तक पूर्ण कर लिया जायेगा। बैठक में वर्तमान में संचालित एस0टी0पी0 की capacity utilization तथा Reuse of Treated Water के सम्बन्ध में भी चर्चा की गयी। बैठक में पेयजल निगम को निर्देशित किया गया कि एस0टी0पी0 के संचालन, capacity utilization तथा Reuse of Treated Water के सम्बन्ध पृथक से बैठक</p>

	<p>आयोजित की जाये।</p> <p>पेयजल निगम को निर्देशित किया गया कि सीवरेज नेटवर्किंग, एस0टी0पी0 की स्थापना, capacity utilization तथा Reuse of Treated Water के सम्बन्ध में पूर्ण विवरण उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को प्रेषित करें।</p> <p style="text-align: right;">कार्यवाही: पेयजल निगम/एस0पी0एम0जी0</p> <p>सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि मसूरी में संचालित 05 एस0टी0पी0 का Performance Monitoring की जा रही है। एस0टी0पी0 द्वारा शुद्धिकृत उत्प्रवाह की गुणवत्ता पर्यावरण (संरक्षण) अधिनियम, 1986 यथासंशोधित के अनुसार निर्धारित मानकों के अनुरूप है।</p> <p style="text-align: right;">कार्यवाही: उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड</p>
<p>12. Construction of new buildings are already restricted. Further, the new /additional construction related extension should be properly monitored. All the building foundations should be mapped by a competent engineering geologist to know about the safe bearing capacity of the foundation and treatment of cut slope. In consultation with the designer, type of foundation (footing, strip, raft) and height of building can be finalized. Then only after this, the map can be submitted to MDDA for approval.</p>	<p>एम0डी0डी0ए0 के प्रतिनिधि द्वारा अवगत कराया गया कि मसूरी क्षेत्र में नये भवनों का निर्माण के सम्बन्ध में आवश्यक निर्देश पूर्व में ही निर्गत किये गये हैं तथा निर्गत निर्देशों का पालन किया जा रहा है। बैठक में निर्देशित किया गया कि निर्गत कार्यालय आदेश/अधिसूचना आदि की प्रति उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाये।</p> <p style="text-align: right;">कार्यवाही: एम0डी0डी0ए0</p>
<p>13. The regulations related to waste management should be strictly followed. Dumping sites around water bodies should be strictly restricted to prevent pollution threats on the important sources of drinking water of the city. QR code based Digital Direct Refund System should be implemented for management of plastic waste. IEC activities to be promoted amongst visiting tourist towards solid waste and plastic waste management.</p>	<p>अधिकांसी अधिकारी, नगर पालिका परिषद मसूरी द्वारा अवगत कराया गया कि मसूरी में प्रतिदिन 12-15 टन कूड़ा जनित होता है। स्थानीय निकाय द्वारा Bio-methanation plant & Material Recovery facility(2) की स्थापना एवं संचालन किया जा रहा है। बैठक में शहरी विकास निदेशालय से अपेक्षा की गयी कि मसूरी में संचालित ठोस अपशिष्ट निस्तारण व्यवस्थाओं का अनुश्रवण किया जाये। बैठक में अधिकांसी अधिकारी को निर्देशित किया गया कि वे ठोस अपशिष्ट प्रबंधन के सम्बन्ध में कृत कार्यवाही का पूर्ण विवरण उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को</p>

	<p>प्रेषित करें।</p> <p>कार्यवाही: शहरी विकास निदेशालय/ अधिशासी अधिकारी, नगर पालिका परिषद मसूरी</p> <p>उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि सिंगल यूज प्लास्टिक के प्रतिबंध के सम्बन्ध में समय-समय पर कार्यवाही की जाती है। जन-जागरूकता में "Mission LiFE" Program के अन्तर्गत स्कूल/कॉलेज/ सार्वजनिक स्थानों/आवासीय कॉलोनियों में कार्यक्रम प्रस्तावित हैं। बैठक में निर्देशित किया गया कि प्रतिबंधित सिंगल यूज प्लास्टिक उत्पादों के सम्बन्ध में कार्यवाही हेतु समस्त जिलाधिकारियों को पत्र प्रेषित किये जायें एवं प्रत्येक माह कृत कार्यवाही का संकलन/अनुश्रवण किया जाये।</p> <p>कार्यवाही: उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड</p>
<p>14. Strict measures should be made to promote the usage of biodegradable materials and ban on use of Single Use Plastics (SUPs) items should be strictly enforced.</p>	<p>उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि सिंगल यूज प्लास्टिक के प्रतिबंध के सम्बन्ध में समय-समय पर कार्यवाही की जाती है। बैठक में निर्देशित किया गया कि प्रतिबंधित सिंगल यूज प्लास्टिक उत्पादों के सम्बन्ध में कार्यवाही हेतु समस्त जिलाधिकारियों को पत्र प्रेषित किये जायें एवं प्रत्येक माह कृत कार्यवाही का संकलन/अनुश्रवण किया जाये।</p> <p>कार्यवाही: पर्यावरण विभाग, उ.शासन</p>
<p>15. Local people should be involved in the Environmental Conservation programs and awareness/training on landslides, mountain risks, etc. to be initiated.</p>	<p>जन-जागरूकता में "Mission LiFE" Program के अन्तर्गत स्कूल/कॉलेज/ सार्वजनिक स्थानों/आवासीय कॉलोनियों में कार्यक्रम प्रस्तावित हैं। बैठक में निर्देशित किया गया कि जन-जागरूकता सम्बन्धी कार्य निरन्तर आयोजित किये जायें।</p> <p>कार्यवाही: UKPCB/अधिशासी अधिकारी, नगर पालिका परिषद, मसूरी</p>
<p>16. Registration of tourists should be done according to carrying capacity of the area, especially the available parking space, guest room availability, etc. Tourist can be</p>	<p>पर्यटन विभाग के प्रतिनिधि द्वारा अवगत कराया गया कि पर्यटकों के पंजीकरण हेतु वैबसाईट तैयार कर ली गयी है तथा शीघ्र ही पंजीयन प्रारम्भ कर लिया जायेगा। बैठक में निर्देशित किया गया कि पर्यटन</p>

<p>charged for visiting the Mussoorie area and the payment can be utilized for managing waste and cleanliness.</p>	<p>विभाग कृत कार्यवाही के विवरण से उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को अवगत कराये। कार्यवाही: पर्यटन विभाग</p>
<p>17. New construction can be allowed for land owners/local inhabitants as per plan and by-laws of building construction of MDDA and carrying capacity with a specific control on height of the building, slope percentage, drainage and control construction in freeze zone.</p>	<p>एम0डी0डी0ए0 के प्रतिनिधि द्वारा अवगत कराया गया कि मसूरी क्षेत्र में नये भवनों का निर्माण के सम्बन्ध में आवश्यक निर्देश पूर्व में ही निर्गत किये गये हैं तथा निर्गत निर्देशों का पालन किया जा रहा है। बैठक में निर्देशित किया गया कि निर्गत कार्यालय आदेश/अधिसूचना आदि की प्रति उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को उपलब्ध करायी जाये। कार्यवाही: एम0डी0डी0ए0</p>
<p>18. At present, the preparation of Master Plan of Mussoorie is in progress. The mitigation and preventive measures can be incorporated in the Master Plan for sustainable development.</p>	<p>नगर एवं ग्राम्य नियोजक द्वारा अवगत कराया गया कि Master Plan of Mussoorie तैयार किये जाने की कार्यवाही गतिमान है। Preventive and Mitigation Measures के सम्बन्ध कार्यदायी संस्था को अवगत कराया गया है बैठक में निर्देशित किया गया कि विभाग Master Plan of Mussoorie के सम्बन्ध में विवरण एवं समयसीमा से उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को अवगत करायेगें। कार्यवाही: नगर एवं ग्राम्य नियोजक</p>
<p>19. For the smooth traffic management and to avoid traffic congestion the total number of permissible vehicles may not be exceeded beyond the capacity of parking facility provided by Nagar Palika, Mussoorie, Tourism Department, MDDA, Hotels, Dhramshalas, Gurudwaras etc. The road side parking may be allowed subject to free flow of traffic as managed by the local police.</p>	<p>यातायात विभाग के प्रतिनिधि द्वारा अवगत कराया गया कि सुचारु यातायात व्यवस्था हेतु प्रस्तावित कार्ययोजना के अनुसार कार्य किया जा रहा है। बैठक में निर्देशित किया गया कि यातायात व्यवस्था को सुदृढ़ करने हेतु आवश्यक कार्यवाही की जाये एवं कृत कार्यवाही से उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को अवगत कराया जाये। कार्यवाही: पुलिस महानिदेशक</p>

3- प्रश्नगत मूल आवेदन में मा.प्राधिकरण द्वारा दिनांक 02.04.2024 को पारित आदेश पर प्रमुख सचिव महोदय द्वारा बैठक में उपस्थित समस्त अधिकारीगणों के साथ विभागवार की गई चर्चा/समीक्षा में विचार-विमर्शोपरान्त सभी विभागों को यह निर्देश दिये गये कि मा.प्राधिकरण के आदेश दिनांक 02.04.2024 में अपने-अपने विभाग से संबंधित बिन्दुओं का गहनता से परीक्षण करते हुए Action Taken Report / कार्ययोजना टाईम लाइन के अंतर्गत तैयार की जाय। यदि

किसी विभाग स्तर पर मा.प्राधिकरण द्वारा उक्तानुसार पारित आदेश के क्रम में Action Taken Report/कार्ययोजना का टाइम लाइन के अंतर्गत अक्षरशः अनुपालन करने में विधिक/व्यवहारिक कठिनाईयाँ उत्पन्न हो रही हों, तो उसका स्पष्ट औचित्य का उल्लेख Action Taken Report में करते हुए ड्राफ्ट **Word Formate** एवं **PDF** दोनों में तैयार करते हुए, तत्संबंधी सूचना उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून (E-mail:- msukpcb@yahoo.com & rskathait2009@gmail.com) को समयान्तर्गत उपलब्ध कराई जाय।

अन्त में सभी प्रतिभागियों का धन्यवाद ज्ञापित करते हुए बैठक का समापन किया गया।

Signed by Kahkashan

Naseem

Date: 01-05-2024 17:51:47

अपर सचिव।

उत्तराखण्ड शासन

पर्यावरण, संरक्षण एवं जलवायु परिवर्तन अनुभाग

संख्या- 207815/XXXVIII-1-2024

देहरादून: दिनांक:- 01 अप्रैल, 2024

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. अपर मुख्य सचिव/प्रमुख सचिव/सचिव, जलागम विभाग, लोक निर्माण विभाग, पर्यटन विभाग, कृषि विभाग, आवास विभाग, गृह विभाग, नगर एवं ग्राम नियोजक विभाग, शहरी विकास विभाग, पेयजल विभाग/SPMG, सिंचाई विभाग, वन विभाग एवं आपदा प्रबन्धन विभाग, उत्तराखण्ड शासन।
2. पुलिस महानिदेशक, उत्तराखण्ड।
3. प्रमुख वन संरक्षक (हॉफ), उत्तराखण्ड।
4. निदेशक, राज्य पर्यावरण संरक्षण एवं जलवायु परिवर्तन निदेशालय, उत्तराखण्ड।
5. सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून।
6. विभागाध्यक्ष, सिंचाई विभाग, उत्तराखण्ड।
7. मुख्य अभियन्ता, लोक निर्माण विभाग, उत्तराखण्ड।
8. उपाध्यक्ष, MDDA, देहरादून।
9. अपर निदेशक, शहरी विकास विभाग, उत्तराखण्ड।
10. प्रबन्ध निदेशक, पेयजल निगम, देहरादून।
11. संयुक्त निदेशक, पर्यटन विभाग, उत्तराखण्ड।
12. गार्ड फाईल।

आज्ञा से,

Signed by Ashutosh Shukla

Date: 01-05-2024 17:54:22

(आशुतोष शुक्ल)

उप सचिव।

मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-51/2023 Suo Moto in Re: News Items published in the newspaper the Tribune, Date 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie" के संबंध में आपदा प्रबन्धन विभाग के विन्दु पर विचार-विमर्श कर अग्रेत्तर कार्यवाही किये जाने हेतु सचिव, आपदा प्रबन्धन विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 20.05.2024 को सम्पन्न बैठक का कार्यवृत्त

उपस्थिति-संलग्नानुसार

सचिव, आपदा प्रबन्धन विभाग द्वारा बैठक का प्रारम्भ करते हुए सर्वप्रथम प्रमुख सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 25.04.2024 को सम्पन्न बैठक के कार्यवृत्त दिनांक 01.05.2024 के विन्दु संख्या-6 पर अंकित प्रकरण का अवलोकन किया गया तथा उपस्थित विभागों के अधिकारियों से जनपद देहरादून के Mussoorie में **slopes stabilization in the lanslide prone areas & Phtoremediation of degraded slopes** पर किये जाने वाली कार्यवाही के सम्बन्ध में अवगत कराये जाने की अपेक्षा की गयी।

1. प्रमुख वन संरक्षक(पर्यावरण), द्वारा अवगत कराया कि मसूरी में भूस्खलन प्रवण (**prone**) क्षेत्रों में ढलानों का स्थिरीकरण और खराब ढलानों का निवारण के दृष्टिगत जनपद टिहरी गढ़वाल के नरेद्र नगर में जायका द्वारा किये गये स्टेबलाईजेशन के कार्य का अवलोकन कर लिया जाए तथा मसूरी में संभावित भूस्खलन प्रवण(**prone**) क्षेत्रों का चिन्हीकरण किये जाने हेतु भ्रमण किया जाना अतिमहत्वपूर्ण है।
2. निदेशक, उत्तराखण्ड भूस्खलन न्यूनीकरण एवं प्रबन्धन केन्द्र द्वारा अवगत कराया गया कि ऐसे स्थानों के चिन्हीकरण हेतु ड्रोन सर्वे/लिडार सर्वे की सहायता से किया जा सकता है।
3. सिंचाई विभाग के अधिकारी द्वारा अवगत कराया गया कि उनके विभाग द्वारा मसूरी क्षेत्र के hilly terrain area का drainage Plan तैयार किये जाने की कार्यवाही की जा रही है।

प्रश्नगत प्रकरण पर बैठक में उपस्थित सभी अधिकारियों को सुनने के उपरान्त सचिव, आपदा प्रबन्धन विभाग, उत्तराखण्ड शासन द्वारा निम्नवत् निर्देश दिये गये हैं:-

1. - जनपद देहरादून के मसूरी क्षेत्र के **slopes stabilization in the lanslide prone areas & Phtoremediation of degraded slopes** संभावित क्षेत्र के चिन्हीकरण, Physical verification survey, Mitigation measure, GIS MAP, Investigation, (जहाँ आवश्यकता हो) हेतु एक टीम गठित की जाए जिसमें उत्तराखण्ड भूस्खलन न्यूनीकरण एवं प्रबन्धन केन्द्र, प्रदूषण नियंत्रण बोर्ड, उत्तराखण्ड, डी0एफ0ओ0 मसूरी, खनन विभाग, जी0एस0आई0 देहरादून, जिला प्रशासन के अधिकारी, लोक निर्माण विभाग, सिंचाई विभाग के नामित भिज्ञ अधिकारी सम्मिलित हो। उक्त टीम के अध्यक्ष अपर जिलाधिकारी(वित्त), देहरादून होंगे। उक्त टीम द्वारा स्थलीय सर्वेक्षण के उपरान्त किये जाने वाले कार्यों की डी0पी0आर/सुंसगत प्लान तैयार किया जायेगा। स्थलीय

2800/2024

निरीक्षण हेतु 10 दिन का समय निर्धारित किया गया है, डी0पी0आर0/प्लान आदि कार्य हेतु 3 से 6 माह का समय तथा डी0पी0आर/प्लान तैयार हो जाने के उपरान्त प्रस्तावित कार्यों को सम्पादित कराये जाने के लिए एक वर्ष छः माह का समय निर्धारित किया गया है।

2. उक्त निर्देशों के साथ अन्त में बैठक धन्यवाद ज्ञापन के साथ समाप्त हुई।

**Signed by Ranjit Kumar
Sinha**

Date: 21-05-2024 17:25:31

(डा0 रंजीत कुमार सिन्हा)

सचिव

उत्तराखण्ड शासन

आपदा प्रबन्धन अनुभाग-1

संख्या- 502 /XVIII-B-1/2024-11(02)/2023

देहरादून:दिनांक 22 मई, 2024

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. स्टॉफ ऑफिसर-मुख्य सचिव, उत्तराखण्ड शासन।
2. प्रमुख वरिष्ठ निजी सचिव-मुख्य सचिव, उत्तराखण्ड शासन।
3. वरिष्ठ निजी सचिव-प्रमुख सचिव, पर्यावरण संरक्षण एवं जलवायु, परिवर्तन विभाग, उत्तराखण्ड शासन, प्रमुख सचिव महोदय के संज्ञानार्थ एवं अग्रेत्तर कार्यवाही हेतु प्रेषित।
4. वरिष्ठ निजी सचिव सचिव, लोक निर्माण विभाग/सिंचाई विभाग/वन विभाग/खनन विभाग उत्तराखण्ड शासन को सचिव महोदय के संज्ञानार्थ एवं अग्रेत्तर कार्यवाही हेतु प्रेषित।
5. प्रमुख वन संरक्षक(पर्यावरण), देहरादून।
6. जिलाधिकारी, देहरादून/टिहरी।
7. प्रमुख अभियंता, लोक निर्माण विभाग/सिंचाई विभाग, उत्तराखण्ड।
8. निदेशक, प्रदूषण नियंत्रण बोर्ड, उत्तराखण्ड।
9. बैठक में उपस्थित समस्त सदस्यगण।
10. गार्ड फाईल।

आज्ञा से

Signed by Vikram Singh
Yadav

Date: 21-05-2024 18:04:11

(विक्रम सिंह यादव)

संयुक्त सचिव।

In the matter of O.A. No. 51 of 2023
 In compliance of order dated 26.07.2023, 09.11.2023 & 02.04.2024

ACTION PLAN FOR EXECUTION OF PREVENTIVE AND REMEDIAL MEASURES

Preventive & Remedial Measures	Activities Identified	Responsible Department/ Agency	Activities already completed or ongoing activities	Proposed Activities with Time line
<p>1. For tunnel and major civil structures projects like hotel, hospital etc. it is suggested that detailed engineering geological and geotechnical investigations should be done as per BIS Codes and construction permission should only be granted after clearance of the report from the State/Centre appointed Statutory Body.</p>	<p>1. Office order for detailed engineering and geological geotechnical investigation as per BIS code. 2. Office order regarding procedure for granting permission for major construction.</p>	<p>Public Works Department (PWD)</p>	<p>Public Work Department (PWD):</p> <ul style="list-style-type: none"> ▪ Site selection and construction of major civil structures like- tunnel, building, bridge etc. are made only after intensive geological investigations through departmental geologist and as well as external specialized agencies, as and when required. Necessary order in this regard is already issued. ▪ Geotechnical investigation report is made an integral part of DPR and bridge and other heavy structures are being made prior geo-technical investigation as 	<p>Public Work Department has already made requisite provisions for construction of tunnel, heavy construction bridges etc. Necessary Office order/Circulars have been issued for compliance for IS:1892-1979 Code for Practice for subsurface investigation for foundation and IRS: 78-2014 Standards specification & Code of Practice for road bridge, and IRC SP-91-2010 Guidelines for Road tunnels.</p> <p>Copies of Office Orders is enclosed as <u>Annexure No. 1.</u></p>

			<p>per IS:1892-1979 Code of Practice for Subsurface investigation for foundation and IRC: 78-2014 Standards Specifications & Code of Practice for road bridges.</p> <ul style="list-style-type: none"> ▪ Tunnel are made in accordance of IRC SP-91-2010 (Code for Practice for Subsurface Investigation for Foundation) guidelines. Standards prescribed by BIS are followed. ▪ Provisions of National Building code is being followed by the Public Work Department. 	<p>Action: Completed.</p> <p style="text-align: right;">376</p>
<p>2. The MDDA should develop a GIS based Decision Support System (DSS) for the use of the decision makers, planners, managers and administrators, by putting all the data/information (i.e. geological, geomorphological, hydrological, environmental and developed</p>	<p>1. Development of GIS based Decision Support System (DSS). 2. Integration of GIS based Decision Support System (DSS) of Mussoorie Town with high resolution (i.e 1:10000) common geospatial web-based portal.</p>	<p>Mussoorie Dehradun Development Authority (MDDA)</p>	<p>Mussoorie-Dehradun Development Authority (MDDA): MDDA has prepare Scope of Work for preparing GIS based Decision Support System (DSS) and Request for Proposal is being prepared through ITDA.</p>	<p>Mussoorie-Dehradun Development Authority (MDDA): The Proposed GIS based DSS consists – Slope Analysis, Disaster Prone Area, Geological Report, Forest area & private forest areas, therefore, co-ordination is being made with concerned department.</p>

<p>infrastructures) of the Mussoorie Town area in an integrated high resolution (i.e., 1:10,000) common geospatial web-based platform, viz., geoportal.</p>				<p>It is estimated that about 4-5 months will be required for preparation of GIS based DSS.</p> <p>Timeline: 5 Months</p>
<p>3. Proper examination of existing building and it may be necessary to strengthen the retrofitting of structures to prevent them from sliding or collapsing. This could involve underpinning or adding reinforcement to the foundations. Technical auditing of multi-story buildings (≥3) by experts on annual or biennial basis can be conducted at MDDA level to know about the health of the building.</p>	<p>1. Examination of existing buildings of Mussoorie town.</p> <p>2. Strengthening and retrofitting of identified structures / reinforcement of foundation vulnerable structures of Mussoorie town.</p> <p>3. Technical Auditing of multi-story building (≥ 3 storied) on Mussoorie town on annual and biennial basis.</p>	<p>Mussoorie Dehradun Development Authority (MDDA) / Nagar Palika Parisad (NPP), Mussoorie</p>	<p>Nagar Palika Parisad (NPP), Mussoorie: Nagar Palika Parisad, Mussoorie has identified a total of 19 building structures which have been categorized as unsafe. Notices have been served to residents/owners for demolition of these unsafe structures.</p>	<p>Mussoorie Dehradun Development Authority (MDDA): In order to ascertain proper examination of existing identified unsafe buildings, retrofitting of these structures along with technical auditing of storied buildings will be carried out. MDDA has engaged Central Building Research Institute (CBRI), Roorkee for the assignment.</p> <p>Copies of communication and work order dated 24.05.2024 is enclosed as <u>Annexure No. 2.</u></p>
<p>4. When repairing roads or building structures, it was recommended that the</p>	<p>1. SOP for repairing of roads and construction of</p>	<p>Public Works Department (PWD)</p>	<p>Public Works Department (PWD):</p>	<p>Time line: 02 Months</p>

<p>boulders not be removed by digging or blasting the hillsides. In landslide prone areas, stones and boulders should not be removed from the bottom of the hill because this would remove toe support, increasing the likelihood of landslides. It is necessary to fill in any cracks that have appeared on the slopes.</p>	<p>buildings in Mussoorie town, to prevent landslide incidences.</p>		<p>While repairing of roads and other construction activities, stone/boulders are not removed, however, necessary strengthening activities are undertaken as per requirement of structure and slope stabilization.</p> <p>No blasting and stabilized rocks/stones are removed from landslide probe areas, however strengthening is done through gabion, breast wall. In this regard, Office Circular is already issued.</p> <p>Further, Chronic Landslide zone, Landslide Prone area/Slope Stabilization is done with consultation of Professionals/ Approved institutes like- GSI, IIT, Geo Technical Experts/Geologist.</p>	<p>Landslide Treatment at Km 25 of NH No. 1 i.e Dehradun- Mussoorie State Highway is being undertaken after topographical, geological and geotechnical investigations and duly approved by IIT, Delhi. Following activities are proposed:</p> <ul style="list-style-type: none"> ▪ Slope correction & Re-profiling, Stabilizing the slide by providing a reinforced shored structure at the toe of hill side. ▪ Stabilizing the top of hill side using high tensile wire mesh punched with ground anchors & soil nails. ▪ Sub-surface rains (beneath shored Structure) consisting of Geo-Composite drain tube drainage with mini pipes, non-woven geotextile & additional semi perforated PVC pipes used to reduce the pore water pressure. ▪ Surface drain & Toe drains, intermediate toe drains at the berms & guiding the drain to the nearest sump.
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<p>5. Provision of effective drainage system should be ensured. Due to the lack of proper surface draining system, the rainwater of most of the buildings is being infiltrated into the ground which generates sub-surface flow and accelerates the process of land creeping resulting in damage to buildings and other properties causing</p>	<p>1. Preparation of Drainage Plan of Mussoorie Town that includes indicating discharge of drain water of each building roof to natural drainage system.</p>	<p>Irrigation Department</p>	<p>Irrigation Department: An estimate of Rs. 48.75 lakh for preparation of GIS based Master Drainage Plan and DPR for Mussoorie City, Distt. Dehradun has been sanctioned by the Secretary, Irrigation GoUK vide GO no. 66744, dated 15.01.2024. The objective and scope of the above work is to prepare a detailed project report for Master Drainage Plan of Mussoorie</p>	<ul style="list-style-type: none"> ▪ Catchment drain shall be provided in every bench & at toe of hill/valley slope. ▪ Rectangular shape relief culvert beneath the road to drain the water from back slope subsurface drain & toe drain. ▪ Non-woven coir geotextile (as erosion control blanket). <p><i>Progress report is enclosed as Annexure No. 3.</i></p> <p>Timeline: December, 2024</p>
<p>5. Provision of effective drainage system should be ensured. Due to the lack of proper surface draining system, the rainwater of most of the buildings is being infiltrated into the ground which generates sub-surface flow and accelerates the process of land creeping resulting in damage to buildings and other properties causing</p>	<p>1. Preparation of Drainage Plan of Mussoorie Town that includes indicating discharge of drain water of each building roof to natural drainage system.</p>	<p>Irrigation Department</p>	<p>Irrigation Department: An estimate of Rs. 48.75 lakh for preparation of GIS based Master Drainage Plan and DPR for Mussoorie City, Distt. Dehradun has been sanctioned by the Secretary, Irrigation GoUK vide GO no. 66744, dated 15.01.2024. The objective and scope of the above work is to prepare a detailed project report for Master Drainage Plan of Mussoorie</p>	<ul style="list-style-type: none"> ▪ M/S Ecomatrix Pvt. Ltd. has been engaged as a consultant for preparing the drainage plan on 07.03.2024. ▪ Drone based survey of entire Mussoorie Municipal area excepted DRDO premises is completed. ▪ Master Drainage Plan/DPR and Geological Study will likely to be completed by dated 06-12-2024.

<p>economic and environmental disruptions. For the safeguarding buildings and environmental conservation, it is necessary to ensure that the rainwater of each building roof is being drained out properly into the nearest natural drainage line.</p>		<p>town, Distt. Dehradun, Uttarakhand. It would include the following tasks:</p> <ul style="list-style-type: none"> ▪ To carry out detailed drainage studies of storm water of the Mussoorie Township. ▪ To prepare sustainable proper Master Drainage Plan for the Mussoorie township. ▪ To carry out Isotope Hydrological survey, Geo-Technical Survey, Geophysical Survey and Sub-Surface Percolation study, a letter has been sent to the Director Wadia Institute of Himalayan Geology, Dehradun on dated 16.12.2023. <p>For above mentioned Isotope Hydrological survey, Geophysical Survey and Sub-Surface Percolation Study Director, Wadia Institute of Himalayan Geology, Dehradun has provided a financial proposal for Rs. 40.24 Laks and for conducting of above study demand letter and estimate for</p>	<ul style="list-style-type: none"> ▪ After formation of DPR, it will be sent to Uttarakhand Government for administrative and financial approval. <p>Timeline: 2 Months</p> <p>After the administrative and financial approval of the work by the Uttarakhand Government, the above work will be completed by the department in approximately 18 months.</p> <p>380 Timeline: 18 Months</p>
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<p>6. Phytoremediation of degraded slopes can be initiated, that can help to anchor the soil and prevent erosion. Broad leaved native trees can be promoted for stabilizing slopes, especially in the landslide prone areas.</p>	<p>1. Soil Conservation, afforestation and other soil stabilization activities to be carried out in degraded slopes.</p>	<p>Forest Department / Uttarakhand Landslide Mitigation and Management Center (ULMMC)</p>	<p>Rs. 40.24 lacs has been sent to Additional Principal Forest Conservator (Environment), Department of Forest via letter no 2087/सिं०का०म०दे० / दिनांक 28.05.2024</p> <p>Divisional Forest Division, Mussoorie:</p> <p>Some places affected by landslides and degraded slopes around Mussoorie have been selected for treatment. An action plan has been prepared as following:</p> <ul style="list-style-type: none"> ▪ Creation of Nursery for soil binding Plants (50,000 No.) ▪ Assisted Natural Regeneration of degraded areas by planting Oak saplings (100 ha.) ▪ Jute geo textile treatment for Stabilizing degraded slope (5 ha.) 	<p>In continuation of meeting organized by the Secretary, Disaster Management, Government of Uttarakhand, the Joint team visited the area and identified two landslide affected area at Reserved Forest area of Motidih 601 Compartment No. 5(B) for treatment. DPR is being prepared for the same and remediation work will be started in the Financial Year 2024.</p> <p>Timeline: March, 2025</p>
<p>Uttarakhand Landslide Mitigation and Management Center (ULMMC):</p> <p>1. Identification of areas where slope stabilization in the</p>			<p>Uttarakhand Landslide Mitigation and Management Center (ULMMC):</p> <p>1. Identification of areas where slope stabilization in the</p>	<ul style="list-style-type: none"> ▪ Identification of areas where slope stabilization in the landslide prone area and phytoremediation is required.

			<p>landslide prone area and phyto-remediation is required.</p>	<p>Timeline: 10 Days</p> <ul style="list-style-type: none"> Preparation of DPR/Plan for slopes stabilization in the landslides prone areas including GIPS mapping, and investigations. <p>Timeline: 3-6 Month</p> <ul style="list-style-type: none"> Execution of slopes stabilization and phytoremediation of degraded slopes activities as per DPR. <p>Timeline: 18 Month</p>																							
<p>7. Water availability concerning to current demand in summer and winter months should be maintained and proper supply system to be ensured. Recharge / rejuvenation of natural springs should be explored with scientific intervention. Natural spring in the region should be monitored</p>	<p>1. Inventorization of all springs located in the vicinity / periphery of Mussoorie town. 2. Monitoring mechanism of natural springs and rejuvenation activities. 3. Estimation of demand and supply of water for</p>	<p>Peyjal Nigam/ Forest Department</p>	<p>Uttarakhand Peyjal Nigam (UKPJN): Inventorization and Geo Mapping of existing sources have been carried out. Details of existing water sources are as follows:-</p> <table border="1" data-bbox="966 73 1354 493"> <thead> <tr> <th>Title</th> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>Khanalty water source</td> <td>30°28'36"</td> <td>78°02'23"</td> </tr> <tr> <td>Under cliff water source</td> <td>30°28'66"</td> <td>78°02'45"</td> </tr> <tr> <td>Bansi water source</td> <td>30°27'51"</td> <td>78°02'45"</td> </tr> <tr> <td>Kandighat water source</td> <td>30°28'01"</td> <td>78°01'45"</td> </tr> <tr> <td>New Bee water source</td> <td>30°27'10"</td> <td>78°03'43"</td> </tr> <tr> <td>John Machenan water source</td> <td>30°27'19"</td> <td>78°03'40"</td> </tr> <tr> <td>Chamar Khadd water source</td> <td>30°27'22"</td> <td>78°03'32"</td> </tr> </tbody> </table>	Title	Latitude	Longitude	Khanalty water source	30°28'36"	78°02'23"	Under cliff water source	30°28'66"	78°02'45"	Bansi water source	30°27'51"	78°02'45"	Kandighat water source	30°28'01"	78°01'45"	New Bee water source	30°27'10"	78°03'43"	John Machenan water source	30°27'19"	78°03'40"	Chamar Khadd water source	30°27'22"	78°03'32"
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<p>and re-charge activities (proper plantation) can be initiated on proper scientific basis. Springs (act as natural piezometers) are good indicators for any change in the groundwater in the mountainous area. Therefore, there is an urgent need to inventories all springs located in the vicinity/periphery of Mussoorie town. Their periodic monitoring may be a good tool for detecting any natural calamities events in advance in the mountainous regions.</p>	<p>Mussoorie town and augmentation plan.</p>	<table border="1"> <tr> <td data-bbox="165 924 219 1207">Bhilaru water source</td> <td data-bbox="165 1207 219 1281">30°28'01"</td> <td data-bbox="165 1281 219 1354">78°04'03"</td> </tr> <tr> <td data-bbox="219 924 272 1207">Jincy water source</td> <td data-bbox="219 1207 272 1281">30°28'24"</td> <td data-bbox="219 1281 272 1354">78°04'18"</td> </tr> <tr> <td data-bbox="272 924 326 1207">Kolty water source</td> <td data-bbox="272 1207 326 1281">30°28'02"</td> <td data-bbox="272 1281 326 1354">78°06'33"</td> </tr> <tr> <td data-bbox="326 924 380 1207">Dhobighat water source</td> <td data-bbox="326 1207 380 1281">30°26'58"</td> <td data-bbox="326 1281 380 1354">78°04'50"</td> </tr> <tr> <td data-bbox="380 924 433 1207">Company Khadd water source</td> <td data-bbox="380 1207 433 1281">30°27'29"</td> <td data-bbox="380 1281 433 1354">78°04'41"</td> </tr> <tr> <td data-bbox="433 924 487 1207">Brookland water source</td> <td data-bbox="433 1207 487 1281">30°26'45"</td> <td data-bbox="433 1281 487 1354">78°05'10"</td> </tr> <tr> <td data-bbox="487 924 540 1207">Nalapani water source</td> <td data-bbox="487 1207 540 1281">30°26'39"</td> <td data-bbox="487 1281 540 1354">78°05'11"</td> </tr> <tr> <td data-bbox="540 924 594 1207">Pargakhala water source</td> <td data-bbox="540 1207 594 1281">30°26'25"</td> <td data-bbox="540 1281 594 1354">78°04'57"</td> </tr> <tr> <td data-bbox="594 924 647 1207">Douglus dale water source</td> <td data-bbox="594 1207 647 1281">30°26'58"</td> <td data-bbox="594 1281 647 1354">78°04'59"</td> </tr> <tr> <td data-bbox="647 924 714 1207">Sainti Pani water source</td> <td data-bbox="647 1207 714 1281">30°28'29"</td> <td data-bbox="647 1281 714 1354">78°03'10"</td> </tr> </table>	Bhilaru water source	30°28'01"	78°04'03"	Jincy water source	30°28'24"	78°04'18"	Kolty water source	30°28'02"	78°06'33"	Dhobighat water source	30°26'58"	78°04'50"	Company Khadd water source	30°27'29"	78°04'41"	Brookland water source	30°26'45"	78°05'10"	Nalapani water source	30°26'39"	78°05'11"	Pargakhala water source	30°26'25"	78°04'57"	Douglus dale water source	30°26'58"	78°04'59"	Sainti Pani water source	30°28'29"	78°03'10"
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<p>Uttarakhand Peyjal Nigam (UKPJN):</p> <ol style="list-style-type: none"> The demand of Mussoorie has been assessed 14 MLD in tourist season. Presently, 7 MLD water is being supplied through various existing sources nearby Mussoorie by Uttarakhand Jal Sansthan and balance 7 MLD water will be supplied through Yamuna Water Supply Scheme. Major work (90%) of Yamuna Water Scheme has been completed and 95% distribution work completed 		<p>33</p> <p>At present the water is being supplied to the Mussoorie town through various existing sources by Uttarakhand Jal Sansthan.</p> <p>The work of Yamuna water supply is being done by Uttarakhand Peyjal Nigam and 90% work completed.</p> <p>At present 4 MLD water is being taken from Yamuna water supply scheme, which</p>																														

			<p>and connection shifting work is to be done.</p> <p>3. Presently, 04 MLD water is being pumped through Yamuna Water Supply Scheme and will be increased as per requirement in tourist season.</p> <p>4. In vicinity of Mussoorie, natural streams are being maintained/monitored by Uttarakhand Jal Sansthan on regular basis. Catchment and source sustainability work is being carried out by the Forest Department.</p>	<p>will be increased as per requirement in tourist season.</p> <p>Balance work of distribution system and connection shifting of work will be completed by July, 2024.</p> <p>Time line: July, 2024</p>
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		<p>Mussoorie Forest Division, Mussoorie: Soil, moisture and water conservation related works are proposed in the action plan for recharge and rejuvenation of natural springs –</p> <ul style="list-style-type: none"> ▪ Contour Trench (20 ha.) ▪ Gully Plugging (5000 Nos.) ▪ Percolation Tank/Pond (50 Nos.) ▪ RR Dry Check dam (100 Nos.) ▪ Crate wire check dam (15 Nos.) 	<p>11 Natural water sources have been identified for rejuvenation and three year plan has been prepared. During the year 2023-24, three water sources namely – <i>Nayadandatok, Kathiyanatok</i> and <i>Ratnalitaok</i> proposed work for year 1 has been completed and year 2 and year 3 works are to be done.</p> <p>DPR for treatment of 8 water sources has been prepared for the year 2024-25 and submitted for financial approval. Works will be started in the financial year 20204-25.</p> <p>Timeline: March, 2025</p>
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<p>8. Spring-shed rejuvenation and management activities can be initiated on proper scientific basis for safeguarding and augmentation of the discharge of the springs and subsequently the local streams fed by springs. Since most of the water supply schemes of Mussoorie town are from the local springs/brooklet, Incentive-Based Mechanism (IBM) can be adopted for effective protection and preservation of the springs/brooklet. Beside that recharge zones shall also increase soil moisture content which will help in enriching biodiversity through natural regeneration of trees, shrubs and grasses, etc. and shall increase both flora and fauna in the forest. On the other hand, due to</p>	<p>1. Incentive based Mechanism (IBM) for protection and preservation of the springs/brooklet.</p>	<p>Forest Department</p>	<p>Mussoorie Forest Division, Mussoorie:</p> <p>A pilot project on Incentive Based Mechanism is being prepared for <i>Bhiladu</i> Water Spring in association with GIZ, Germany.</p>	<p>The proposal for treatment of <i>Bhiladu</i> and <i>Jincy</i> water sources has been prepared and submitted to Department of Forest for financial approval.</p> <p>The works proposed in the action plan will be started in the financial year 2024-25.</p> <p>Timeline: March, 2025</p> <p>386</p>
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<p>increase in soil moisture content on forest land the incidences of forest fire, which are causing irreparable loss to environment and the entire ecosystem will be controlled as a result of this mitigation measure.</p>				
<p>9. Roof top Rain water harvesting can be promoted to meet the deficit water demand, at least in the peak tourist period.</p>	<p>1. Provision of building by-law and office order/guidelines for rooftop rainwater harvesting.</p>	<p>Mussoorie Dehradun Development Authority (MDDA)</p>	<p>Mussoorie Development Authority (MDDA): As per the Uttarakhand Building Construction and Development Byelaws, 2011 (as amended 2015), provision of rain water harvesting is mandatory in construction of more than 125 Sq. meter land covered area. Maps are being approved with necessary provisions of rainwater harvesting.</p>	<p>Necessary provisions are already made in the Uttarakhand Building Construction and Development Byelaws, 2011 (as amended 2015), by MDDA. Copy of relevant section of Byelaws is enclosed as <u>Annexure No. 4.</u></p>
<p>10. Open rain water seepage must be stopped through the construction of a pucca drainage system. Water should not be</p>	<p>1. Preparation of Drainage Plan of Mussoorie town.</p>	<p>Irrigation Department</p>	<p>Irrigation Department: Same as point no. 5. Public Works Department:</p>	<p>Same as point no. 5</p>

<p>allowed to accumulate in any depression; instead, drains should be built to transport it to safe areas.</p>			<p>Public Works Department has already made provisions of drain along the road and lined drain in residential areas.</p>	<p>Necessary Office Circulars are already issued by the Public Works Department.</p> <p><i>Copy of Office Circular dated 05.04.2014 is enclosed as Annexure-No 5.</i></p>
<p>11. Proper sewerage network and appropriate treatment facilities should be ensured. The sewage water should not be allowed to percolate or connect with natural ground water. Feasibility of reuse of treated water for secondary uses can be explored.</p>	<p>1. Existing sewerage network and sewage treatment capacity.</p> <p>2. Proposed sewerage network and sewage treatment capacity.</p> <p>3. Feasibility of reuse of treated water from sewage treatment units.</p>	<p>Uttarakhand Peyjal Nigam/ UKPCB</p>	<p>Uttarakhand Peyjal Nigam (UKPJN):</p> <ul style="list-style-type: none"> ▪ 95% sewerage network of Mussoorie town is completed and only 5% area (3 Km.) of outskirts area of Mussoorie is left. Construction of sewerage network is under progress and to be completed by the July 2024. ▪ 05 STPs of 7.32 MLD capacity, namely at Kulri-0.90 MLD, Landhour North-0.80 MLD, Bhattafal-3.12 MLD, Happy Valley-1.20 MLD and Landhour South-1.30 MLD are functional. Capacity utilization is as follows: <ul style="list-style-type: none"> i. Kulri - 0.3 MLD ii. Landhour North-0.4 MLD iii. Bhatta Fall - 1.5 MLD iv. Happy Valley - 0.4 MLD v. Landhour South-0.4 MLD 	<p>Balance Sewerage Network of Mussoorie Town will be completed by October, 2024.</p> <p>Time line: October, 2024</p> <p>Completion time line of under construction STPs are as follows:</p> <ul style="list-style-type: none"> i. Dhobi Ghat (0.05 MLD): Time line: July, 2024 ii. Library Zone (1.10 MLD): Time line: July, 2024 iii. Company Garden (0.70 MLD): Time line: October, 2024

		<ul style="list-style-type: none"> ▪ 05 STPs of 3.25 MLD capacity, namely at Library-Bhiladu-1.10 MLD; Dhobughat-0.05 MLD, Camelback-0.70 MLD, Company Garden-0.70 MLD and Arcedia-0.70 MLD are under construction. Progress status is as follows: <ul style="list-style-type: none"> i. Dhobi Ghat (0.05 MLD) – 75 % Completed. ii. Library Zone (1.10 MLD) -70 % Completed. iii. Company Garden (0.70 MLD) – 50 % Completed. iv. Arcadia (0.70 MLD) – 10 % Completed. v. Camel Back (0.70 MLD) – NOC from Forest Department is awaited. ▪ The feasibility of reuse of treated water was explored, but no possible ways of reusing of treated water was found. 	iv. Arcadia (0.70 MLD): Time line: Dec., 2024 v. Camel Back (0.70 MLD)” Nine Month after getting NOC from Forest Department.
Uttarakhand Pollution Control Board (UKPCB):			<p style="text-align: right;">389</p>
			<i>Performance monitoring of STPs from April, 2023 to</i>

			<p>Performance monitoring of operational STPs is being carried out by the Uttarakhand Pollution Control Board on monthly basis.</p>	<p>May, 2024 is enclosed as <u>Annexure No. 6.</u></p> <p>Time line: Regular activity</p>
<p>12. Construction of new buildings are already restricted. Further, the new construction related extension should be properly monitored. All the building foundations should be mapped by a competent engineering geologist to know about the safe bearing capacity of the foundation and treatment of cut slope. In consultation with the designer, type of foundation (footing, strip, raft) and height of building can be finalized. Then only after this, the map can be submitted to MDDA for approval.</p>	<p>1. Guidelines of building map approval keeping in mind safe bearing capacity of the foundation, treatment of cut slope, type of foundation and height of buildings.</p>	<p>Mussoorie Dehradun Development Authority (MDDA)</p>	<p>Mussoorie Development Authority (MDDA): The MDDA is competent authority for approval of maps for new constructions in Mussoorie area. Soil testing report, structural drawing of houses and geological report of site are mandatory requirement for consideration of maps in Mussoorie area. Apart from above, NOC from Geology & Mining Department, Forest Department and Uttarakhand Jal Sansthan is also required.</p>	<p>Necessary provisions have already been made by MDDA.</p> <p>Time line: Regular Activity.</p> <p style="text-align: right;">390</p>
<p>13. The regulations related to waste management</p>	<p>1. Compliance of Solid waste Management</p>	<p>Nagar Palika Parisad,</p>	<p>Nagar Palika Mussoorie (NPP):</p>	<p>Nagar Palika Parisad,</p>

<p>should be strictly followed. Dumping sites around water bodies should be strictly restricted to prevent pollution threats on the important sources of drinking water of the city. QR code based Digital Direct Refund System should be implemented for management of plastic waste. IEC activities to be promoted amongst visiting tourist towards solid waste and plastic waste management.</p>	<p>Rules, 2016 with specific reference to rule-22.</p> <ol style="list-style-type: none"> Restrictions of dumping of solid waste near water bodies. Status of QR Code based Digital Direct Refund System. IEC activities among tourist towards solid waste and plastic waste management. 	<p>Mussoorie (NPP) / Uttarakhand Pollution Control (UKPCB)</p>	<p>With specific reference to Rule-22 of Solid Waste Management Rules, 2016, following arrangement have been made by NPP, Mussoorie:</p> <ol style="list-style-type: none"> Establishment and operation of MRF Centre: <ul style="list-style-type: none"> A Material Recovery Facility (MRF) of 20 TPD capacity established. Waste is being processed as per the SWM Rules 2016. The dry waste is being sorted and recyclable materials are recovered from the waste received at the plant. The weightage of waste received and processed is being recorded with the help of weighbridge with digital machines. Establishment & Operation of Bio-methanation plant: <ul style="list-style-type: none"> A Bio-Methanation plant of 8 TPD capacity established. 	<p>Material Recovery Facility (MRF): MRF facility made operational.</p> <p>Time line: Operational</p> <p>Operation of Bio-methanation Plant: A Bio-Methanation plant of 8 TPD capacity established.</p> <p>Time line: Operational</p> <p>IEC Activity: IEC activities is being undertaken regularly. IEC activity report is enclosed as <u>Annexure No. 7.</u></p> <p>Time line: Regular Activity</p>
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- Waste is being processed as per the SWM Rules 2016.
- The dry waste coming out of MRF center and from bulk waste generators is processed in the plant.
- The gas is being trapped and stored in the storage balloon.
- There is a provision to generate electricity from the stored gas.

iii. Prevention of dumping near water bodies:

- Nagar Palika Parishad Mussoorie held a meeting with the Sanitary Inspectors and Supervisors to create awareness regarding prevention of dumping near the water bodies.

- The Executive Officer gave instructions to check and penalize the offenders dumping waste near water bodies.

iv. Plastic Waste Management:

			<p> <ul style="list-style-type: none"> ▪ Inspections to Sanitary Inspectors and Supervisors to curb use of banned Single Use Plastic items. ▪ Imposed penalty and fines on the shopkeepers violating the PWM Rules. ▪ Nos. of Challans: 65 Nos. ▪ Amount recovered: Rs. 22,650.00 <p> v. IEC activities towards Solid and Plastic Waste Management: <ul style="list-style-type: none"> ▪ Total 08 Nos. awareness activities have been conducted towards awareness of Solid and Plastic Waste Management. </p> <p> Uttarakhand Pollution Control Board (UKPCB): <ul style="list-style-type: none"> ▪ Regulation for Waste Management: The provisions of Solid Waste Management Rules, 2016; Plastic Waste Management Rules, 2016 and notification related to banned SUPs is being followed. </p> <p>IEC activities on banned SUPs, waste management is being undertaken by UKPCB with association of grassroot based organization.</p> <p><i>IEC report is enclosed as <u>Annexure No. 8.</u></i></p> </p>	<p>393</p>
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<p>14. Strict measures should be made to promote the usage of biodegradable materials and ban on use of Single Use Plastics (SUPs) items should be strictly enforced.</p>	<p>1. Special drive for enforcement of banned SUPs items. 2. Promotion of bio-degradable alternatives of banned SUP items. 3. IEC activities.</p>	<p>Uttarakhand Pollution Control (UKPCB)/Nagar Palika Parisad (NPP), Mussoorie</p>	<p>▪ SUPs Grievance Portal: CPCB's SUPs grievance portal is being monitored and public complaints are duly redressed. Such activities are ongoing. ▪ IEC Activities: Under the IEC activities, UKPCB has undertaken awareness campaign at Municipal P.G. College, Mussoorie under "Mission LiFE" program. The Program include- introduction and objectives of "Mission LiFE", Pledge for "Mission LiFE" and exhibition on waste minimization and recycling of various types of waste. Such activities will be continued.</p>	<p>Time line: Regular Activity</p>
		<p>Uttarakhand Pollution Control Board (UKPCB): i. Special drives at market places, Mandis etc. were undertaken against uses of banned Single Use Plastic (SUPs) items at various places of Dehradun. Activity includes,</p>	<p>IEC activities on banned SUPs, waste management is being undertaken by UKPCB with association of grassroot based organization. <i>IEC report is already enclosed as Annexure No. 8.</i></p>	<p>394</p>

			<p>imposition of penalties and seizure of banned plastic items.</p> <p>ii. IEC activities with Schools/Colleges/Hoteliers etc. shall be continued.</p>	<p>Time line: Regular Activity</p>
<p>15. Local people should be involved in the</p>	<p>1. IEC activities on Environmental</p>	<p>Uttarakhand Pollution Control</p>	<p>Nagar Palika Parisad (NPP), Mussoorie:</p> <p>i. Public notices were issued regarding banned SUPs and penal action against defaulters.</p> <p>ii. Extensive IEC activities including rallies with school children were undertaken by NPP, Mussoorie for discouraging banned SUPs. A total of 206 challans were made and imposed penalty of Rs.1,07,450.00 against violators.</p> <p>iii. Such IEC and enforcement activities will be continued.</p>	<p>IEC Activity: IEC activities is being undertaken regularly. IEC activity report is already enclosed as <u>Annexure No. 7.</u></p> <p>39</p> <p>Time line: Regular Activity</p>
		<p>Uttarakhand Pollution Control Board (UKPCB):</p>		

<p>Environmental Conservation programs and awareness/training on landslides, mountain risks, etc. to be initiated.</p>	<p>Conservation and awareness/training on landslides, mountain risks, etc.</p>	<p>Board (UKPCB) / Nagar Palika Parisad (NPP), Mussoorie</p>	<p>IEC Activities: Under the IEC activities, Uttarakhand Pollution Control Board has undertaken environmental awareness related activities in association of grassroot organizations.</p>	<p>IEC activities on banned SUPs, waste management is being undertaken by UKPCB with association of grassroot based organization.</p> <p><i>IEC report is already enclosed as Annexure No. 8.</i></p> <p>Time line: Regular Activity</p>
<p>16. Registration of tourists should be done according to carrying capacity of the area, especially the available parking space, guest room availability, etc.</p>	<p>1. Registration of tourists and provision of eco-tax.</p>	<p>Tourism Department / Nagar Palika Parisad (NPP), Mussoorie</p>	<p>Nagar Palika Parisad (NPP), Mussoorie:</p> <ul style="list-style-type: none"> IEC activities on Solid Waste Management and Plastic Waste Management is being carried out from time to time. 	<p>Time line: Regular Activity 396</p>
<p>16. Registration of tourists should be done according to carrying capacity of the area, especially the available parking space, guest room availability, etc.</p>	<p>1. Registration of tourists and provision of eco-tax.</p>	<p>Tourism Department / Nagar Palika Parisad (NPP), Mussoorie</p>	<p>Uttarakhand Tourism: The Uttarakhand Tourism has developed portal for registration of tourist. Registration will be started soon.</p>	<p>Online registration process will be started within next 30 days.</p> <p>Time line: July, 2024</p>

<p>Tourist can be charged for visiting the Mussoorie area and the payment can be utilized for managing waste and cleanliness.</p>			<p>Nagar Palika Parisad (NPP), Mussoorie: Eco tax is being levied from tourist vehicles entering to Mussoorie by Nagar Palika Parisad, Mussoorie. Collected tax is being used for environment and tourism development activities of Mussoorie.</p>	<p>Time line: Regular Activity</p>
<p>17. New construction can be allowed for land owners/local inhabitants as per plan and by-laws of building construction of MDDA and carrying capacity with a specific control on height of the building, slope percentage, drainage and control construction in freeze zone.</p>	<p>1. Action Plan for permitting /restricting construction activities as per by-laws of building construction, height of building, slope percentage, drainage, and control construction in freeze zone.</p>	<p>Mussoorie Dehradun Development Authority (MDDA)</p>	<p>Mussoorie Dehradun Development Authority (MDDA): In order to restrict the new construction, the Government has earmarked the Mussoorie area into Freeze Zone and non-Freeze Zone. Approval of maps up to 100 Sq. Meter covered area with in Freeze zone and 150 Sq. Meter outside the Freeze zone area are being considered with restrictions of 30° slope and 11 Sq. Meter meter of permitted height. Moreover, such approval is being accorded to the permanent resident of Mussoorie only.</p>	<p>Necessary provisions have already been made by MDDA. Guidelines issued by the MDDA on 05.10.2016 enclosed as Annexure No. 9.</p> <p>Time Line: Regular Activity</p>
<p>18. At present, the preparation of Master Plan of Mussoorie is in</p>	<p>1. Status of preparation of Master Plan of</p>	<p>Mussoorie Dehradun Development</p>		<p>Mussoorie Dehradun Development Authority (MDDA):</p>

<p>progress. The mitigation and preventive measures can be incorporated in the Master Plan for sustainable development.</p>	<p>Mussoorie and incorporation of preventive and mitigation suggested.</p>	<p>Authority (MDDA)</p>	<p>The Master Plan of Mussoorie is being prepared by the Town and Country Planning Department. MDDA has requested to the Town and Country Planning Department for incorporation of "Preventive and Mitigation measures" as suggested in the Master Plan of Mussoorie.</p> <p style="text-align: right;">Time line: Dec., 2024</p>
<p>19. For the smooth traffic management and to avoid traffic congestion the total number of permissible vehicles may not be exceeded beyond the capacity of parking facility provided by Nagar Palika, Mussoorie, Tourism Department, MDDA, Hotels, <i>Dhramshalas</i>, <i>Gurudwaras</i> etc. The road side parking may be allowed subject to free flow of traffic as managed by the local police.</p>	<p>1. Traffic Management Plan of Mussoorie town.</p>	<p>Traffic Police</p>	<p>Uttarakhand Traffic Police: Uttarakhand Traffic Police has worked out Traffic Plan for Mussoorie in order to manage traffic load and avoid congestion.</p> <p>Traffic Police has also assessed available parking space in the City and accordingly Traffic plans - Plan-'A', Plan-'B', Plan-'C' and Plan-'D' have been prepared. Traffic Plan(s) will be executed as per graded response or situation.</p> <p>In compliance of decision taken in the meeting held on 25.04.2024, Joint report comprising of Police SHO, Mussoorie; District Tourism Development Officer, Dehradun; Executive Office, Nagar Palika Parishad, Mussoorie; and Assistant Engineer, MDDA has assessed the parking capacity of Mussoorie and also worked out parking capacity and traffic plan along with steps undertaken for smooth traffic management.</p>

				<p>Copy of reply submitted by District Magistrate, Dehradun is enclosed as <u>Annexure No. 10.</u></p> <p>Time line: Regular Activity</p>
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Phone & Fax:- 0135-26 10467, 2530431

कार्यालय प्रमुख अभियन्ता एवं विभागाध्यक्ष,
"प्रकीर्ण वर्ग"

लो0नि0वि0, उत्तराखण्ड, देहरादून

Website-<http://pwd.uk.gov.in>

E-Mail-elepwduk@nic.in

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दिनांक: 29 / 5 / 2017

::: परिपत्र :::

पहाड़ी क्षेत्रों में नव निर्माण के अंतर्गत विभाग में प्रचलित नियम एवं प्राविधानों के अनुरूप जो मार्ग बनाये जाते हैं, उनमें पहाड़ कटान के कारण हिल साइड अस्थिर हो जाती है, जिसे स्थिर होने में लगभग दो-तीन वर्ष लग जाते हैं एवं कुछ स्थानों पर नियमित स्लैप होने वन जाते हैं जिससे मार्ग सुरक्षा की दृष्टि से काफी असुरक्षित हो जाते हैं। वर्तमान तब राज्य के सीमित संसाधनों में अधिकतम ग्रामों को संयोजकता प्रदान करने के दृष्टिगत गत मार्गों के नव निर्माण कार्यों की DPR में इस संबंध में पर्याप्त प्राविधान नहीं किए जा रहे हैं। गत वर्षों में राज्य के विभिन्न भागों में अतिवृष्टि, बाढ़ल फटने आदि आपदा की घटनाओं में अप्रत्याशित वृद्धि हुई है जिसमें सार्वजनिक व व्यक्तिगत परिसंपत्तियों के साथ साथ जनधन की भी भारी हानि हुई है, जिससे जनता के मध्य असुरक्षा की भावना व पलायन की प्रवृत्ति बढ़ी है।

उपरोक्त के दृष्टिगत राष्ट्रीय व अंतर्राष्ट्रीय स्तर पर यह धारणा लगातार बन रही है की मार्ग निर्माण में Less-Energy- Intensive Technology/ Local Material/ Waste Material/ Innovative Material का अधिकतम प्रयोग कर Eco-Friendly कार्य कराये जाये, जिससे कि मार्ग निर्माण के कारण पर्यावरण पर कम से कम प्रतिकूल प्रभाव पड़े व Climate Change के कारण होने वाली आपदाओं में कमी लाई जा सके तथा साथ ही मार्ग निर्माण का कार्य टिकाऊ, सुरक्षित एवं सुविधाजनक बने तथा विकास की प्रक्रिया अनवरत जारी रह सके। अतः भविष्य में मार्ग निर्माण की DPR गठित करते समय निम्न बिंदुओं का समावेश किया जाय-

1. मार्ग निर्माण हेतु मार्ग का ज्यामिती डिजाइन IRC- 52: 2001 के अनुसार किया जाया Alignment में HP Bend की संख्या कम से कम हो। जहाँ HP Bend आवश्यक हो तो स्थल का चयन इस प्रकार किया जाय की मानकों के अनुरूप निर्धारित चं ड्राइ के HP Bend का निर्माण किया जा सके।
2. मार्ग का सखण निर्धारित ज्यामिती डिजाइन करते समय पहाड़ का Nomenclature देखते हुए Hill-Side Cutting की Height इस प्रकार निर्धारित की जाय कि पहाड़ कटान के कारण मार्ग का कोई भाग Land Slide Zone में परिवर्तित न हो। Hill-Side Cutting की अधिक Height आने पर मार्ग का कुछ भाग Retaining Wall पर बनते हुये मार्ग को Filling में बनाया जाय Retaining Wall के निर्माण में गुणवत्ता / विशिष्टियों का विशेष ध्यान रखा जाय।
3. अक्सर नव-निर्माण के कार्यों में Drainage के कार्यों को आपेक्षित प्राथमिकता नहीं दी जाती है, जबकि किसी मार्ग के स्थायित्व हेतु Proper Drainage एक अतिआवश्यक भाग है। Longitudinal Drain निर्माण को मार्ग निर्माण में cutting कार्य के साथ ही कराया जाय तथा cutting के Job में ही Drain की कटिंग की मात्रा को जोड़कर प्राविधान किया जाय। मार्ग की cutting से प्राप्त Stone/Rock से ही मार्ग की पूरी लंबाई में Dry Stone pitched Lined Drain का प्राविधान किया जाय तथा Drain का कार्य पूर्ण होने पर ही cutting का भुगतान किया जाय।
4. मार्ग के Loose Portion वाले क्षेत्रों में आवश्यक रूप से Slope Protection का कार्य किया जाय। Slope protection हेतु परामत विधियों जैसे Breast Wall, Wire crates आदि के साथ साथ Geo-synthetic उपचार का भी प्राविधान किया जाय। Breast Wall न्यूनतम 1.80 मीटर height की तथा Banded बनाई जाय।

क्रमशः

5. मार्ग निर्माण से निच लने वाले मलबे को valley साइड में गिरने से बचाया जाय तथा अधिकतम मलबे का निस्तारण Muck Disposal स्थल पर किया जाय। Muck Disposal स्थल पर मलबे की स्थिरता हेतु आवश्यक Toe-Wall आदि का प्रा. वेधान DPR में किए जाय, तथा उक्त प्रकार से बनाए गए Muck Disposal स्थलों को Parking Places, Passing Places, यात्री प्रतीक्षालय के रूप में विकसित किया जा सकता है। Muck Disposal स्थल के चयन के समय पर्यावरणीय पहलू को अवश्य ध्यान में रखा जाय। DPR गठित करते समय मार्ग निर्माण से प्राप्त सामग्री के अधिकतम उपयोग करते हुए DPR में प्राविधान किए जाय जिससे एक ओर मार्ग की निर्माण लागत कम होगी वही मलबा निस्तारण में होने वाला व्यय भी कम होगा।
6. IRC- 52: 2001 के Clause 15 के अनुसार मार्ग पर प्रति किमी 2-3 Passing Places का प्राविधान अवश्य किया जाय। आबादी वाले भागों में मार्ग को Edge to Edge Paved Shoulder/ Hard Shoulder/ Interlocking Tile आदि के साथ बनाया जाय।
7. मार्ग के वे. भाग जिनका प्रयोग Other Department/ Agency को अपनी Utility Cable, Line आदि के लिए प्रयोग किया जाना संभावित हो वहाँ पर मार्ग निर्माण / पुनः निर्माण के समय विशिष्टियों के अनुसार Utility Duct / Hume Pipe Duct का भी प्राविधान किया जाय ताकि मार्ग को बार बार क्षतिग्रस्त होने से बचाया जा सके।
8. Cross Drain हेतु प्राविधान proper design के आधार पर किए जाय। प्रति किमी 6-8 स्कूपर अवश्य बनाये जाय जिन क्षेत्रों में उपयुक्त क्वालिटी के पत्थर उपलब्ध न हो वहाँ पर RR Dry स्कूपर के स्थान पर RCC Slab Scupper/ Precast RCC Slab Scupper/ RCC Box, Culvert/ Hume Pipe आदि का प्राविधान किया जा सकता है। जिन स्थानों पर पानी के साथ अन्य material जैसे मलबा आदि के आने से scupper के बार बार चोक होने की संभावना हो वहाँ पर 1.5 मीटर Span Culvert बनाई जा सकती है, जिसकी drawing IRC - SP-20 में उपलब्ध है। Scupper के Down stream में पानी के बहाव से होने वाले कटाव को रोकने हेतु आवश्यक प्राविधान किए जाय तथा स्थल की आवश्यकतानुसार कुछ दूरी तक check wall भी बनाई जाय।
9. सामान्यतः मार्गों पर Causeway न बनाकर Culvert बनायी जाय। अपरिहार्य स्थितियों में Causeway का प्राविधान अधीक्षण अभियंता से अनुमोदन प्राप्त कर ही लिया जाय। Causeway Minimum PCC Grade M-30 में ही बनाए जाय।
10. जिन भागों में हिल साइड से excessive seepage होने की संभावना हो उन स्थानों पर drainage layer/ Filtration layer आदि का प्राविधान रखा जाय।
11. मार्ग पर सुरक्षित व सुविधाजनक यातायात हेतु Road Safety व Road Furniture से संबन्धित प्राविधान आवश्यक रूप से किए जाय तथा उक्त हेतु प्राविधानित धनराशि का प्रयोग किसी अन्य मद में न किया जाय। पर्वतीय मार्गों पर दुर्घटनाओं को देखते हुए आवश्यक है कि मार्ग में अंधे मोड़ों, बाहरी मोड़ों आदि स्थानों पर Parapet / Crash Barrier का प्राविधान अवश्य किया जाय। Parapet बनाने के पश्चात उनकी curing पर विशेष ध्यान रखा जाय।
12. मार्ग में यथासंभव Local Material का प्रयोग Sub-Grade/ Sub-Base तथा Base Course बनाने में कर लागत में मितव्ययता लायी जाय। इस हेतु IRC में विवेकपूर्ण प्राविधानों के अनुसार stabilizer का प्रयोग किया जा सकता है।
13. कार्यस्थल की स्थिति के अनुसार Cold Mix एवं Warm Mix Technology का प्रयोग अवश्य किया जाय। साथ ही Innovative Material का यथासंभव उपयोग किया जाय।
उक्त समस्त कार्यों को कराने के लिए स्पष्ट है कि DPR की लागत प्रति किमी सामान्य दर से अधिक आ सकती है लेकिन वर्तमान परिवेश में सुरक्षा एवं पर्यावरणीय कारकों को देखते हुए उपरोक्त कार्य कराने अपरिहार्य हो गए हैं, ताकि जो भी मार्ग बने वह Sustainable, सुरक्षित व पर्यावरण के अनुकूल हो तथा इसके दूगामी परिणाम क्षेत्र तथा प्रदेश को मिल सकें।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:

1. मुख्य अभियन्ता, मुख्यालय, विभागाध्यक्ष कार्यालय, लो० नि० वि० देहरादून।
2. समस्त मुख्य अभियन्ता, क्षेत्रीय कार्यालय/राष्ट्रीय राजमार्ग/ए०डी०वी०/वर्ल्ड बैंक/पी०एम०जी०एरा०वाई, लो० नि० वि०, उत्तराखण्ड देहरादून/ पौड़ी/टिहरी, इल्हासी/पिथौरागढ़/अल्मोड़ा को इस आशय से प्रेषित कि अपने अधीनस्थ कार्यालयों को भी अपने स्तर से अवगत करावें।
3. वरिष्ठ स्टाफ ऑफिसर 'I, II विभागाध्यक्ष कार्यालय, लो० नि० वि० देहरादून।
4. समस्त तकनीकी स्टाफ, विभागाध्यक्ष कार्यालय, लोक निर्माण विभाग, उत्तराखण्ड, देहरादून।
5. अधिशासी अभियन्ता, टी०/०सी, वित्त विभाग, उत्तराखण्ड शासन।
6. अधिशासी अभियन्ता, IT को विभागीय वेबसाइट पर अपलोड करने हेतु
7. प्राविधिक दर्जा, विभागाध्यक्ष कार्यालय, लो० नि० वि० देहरादून।

प्रमुख अभियन्ता
लो० नि० वि०



cidpwwduk@nic.in

Website-http://pwd.uk.gov.in

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कार्यालय प्रमुख अभियन्ता एवं विभागाध्यक्ष
उत्तराखण्ड लोक निर्माण विभाग
'प्रकीर्ण वर्ग', देहरादून।

Phone & Fax:- 0135-2530497, 2530431



E-Mail-

पत्रांक- 372/सकुलर 09सा0प्र0/2019

दिनांक- 29/05/2019

: कार्यालय आदेश:

प्रकरण संज्ञान में आये है कि महत्वपूर्ण निर्माण कार्य की डी0पी0आर0 बनाने से पूर्व भू तकनीकी जांच (Geotechnical investigation) नहीं करायी जा रही है। Geotechnical investigation Report, डी0पी0आर0 का एक महत्वपूर्ण अंग है। इसके अभाव में कार्य करने पर स्ट्रक्चर के सुरक्षित एवं मितव्ययी न रहने की सम्भावना बनी रहती है। भविष्य में किसी भी सेतु एवं हेवी स्ट्रक्चर के निर्माण से पूर्व भू तकनीकी जांच, IS:1892-1979 "Code of practice for subsurface investigation for foundations" एवं IRC:78-2014 "Standard specification & code of practice for road bridges" के आधार पर करवाना सुनिश्चित किया जाय, एवं Geotechnical investigation Report को डी0पी0आर0 का पार्ट बनाया जाय। भू तकनीकी जांच के Bore Logs, investigation रिपोर्ट्स, फोटोग्राफ्स सहायक अभियन्ता सत्यापित करेंगे तथा Bore Logs के samples के लिए सहायक अभियन्ता पूर्ण रूप से उत्तरदायी होंगे। इसी आधार पर स्ट्रक्चर की फाउंडेशन की डिजाइन की जाय।

ह०

(हरि ओम शर्मा)

प्रभारी प्रमुख अभियन्ता
उत्तराखण्ड लो0नि0वि0

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. अपर मुख्य सचिव लो0नि0वि0, उत्तराखण्ड शासन।
2. मुख्य अभियन्ता (मुख्यालय), विभागाध्यक्ष कार्यालय, लो0नि0वि0, देहरादून।
3. क्षेत्रीय मुख्य अभियन्ता, लो0नि0वि0, अल्मोड़ा/हल्द्वानी/पौड़ी/टिहरी/पिथौरागढ़/ देहरादून।
4. मुख्य अभियन्ता, रा0मा0 एवं सेतु/ए0डी0बी0/वर्ल्ड बैंक/पी0एम0जी0एस0वाई0, लो0नि0वि0, देहरादून/हल्द्वानी/अल्मोड़ा।
5. समस्त अधीक्षण अभियन्ता, सिविल एवं वि0/यां0, लो0नि0वि0, को अपने स्तर से अधिशासी अभियन्ताओं को उपलब्ध कराना सुनिश्चित करें।
6. वरिष्ठ स्टाफ ऑफिसर-प्रथम/द्वितीय एवं समस्त अधिशासी अभियन्ता विभागाध्यक्ष कार्यालय, लो0नि0वि0, देहरादून।
7. अधिशासी अभियन्ता (आई0टी0), विभागाध्यक्ष कार्यालय, लो0नि0वि0, देहरादून को विभागीय वेबसाइट पर अपलोड करने हेतु।
8. कनिष्ठ अभियन्ता (प्रा0), विभागाध्यक्ष कार्यालय, लो0नि0वि0, देहरादून।
9. गार्ड फत्रावली हेतु।

1.7
Upload करे
29.5.19

29/5/19
प्रभारी प्रमुख अभियन्ता
उत्तराखण्ड लो0नि0वि0
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**GUIDELINES
FOR
ROAD TUNNELS**

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3 GEO-TECHNICAL INVESTIGATIONS

3.1 Site specific geological conditions along a tunnel alignment play a prominent role in influencing major decisions regarding planning, designing and construction e.g.

- Alignment and portal locations
- Shape of the tunnel
- Tunnel supporting systems
- Minimum distance to be kept between two tunnels
- Methodology of construction of tunnel including risk assessment
- Construction method and treatment of open cut/slopes

The starting point of all these designs is knowledge in respect of the behavior of the Tunnelling media-likely to be met with during Tunnelling. It is therefore very important that appropriate geo-technical investigations are conducted early in the planning process. The objective of geological investigations is to understand the history, topography, geology, environmental setting and the engineering properties of the underlying strata. The geotechnical information regarding nature of ground, groundwater conditions, engineering and other scientific parameters is essential for anticipating ground behaviour which is useful to select tunnel shape, size, excavation method & the support system, and other essential parameters for a cost and time effective tunnel design.

3.2 Relevant Strata

For designers and constructors of tunnels, the ground through which the tunnels pass is the construction medium. It is therefore necessary to have fairly realistic geotechnical assessment of the construction media and its environment. The most important consideration is the condition of the ground mass just above crown of the tunnel (generally for a height of 2 times width of tunnel) and at the level of the tunnel

3.3 Geo-technical Investigations

The methods available for carrying out geo-technical investigations are

- Collection of available data regarding Regional and Local Geology of the area
- Detailed mapping of surface geology of the tunnel area
- Geophysical studies along the alignment of the tunnel
- Exploratory boring and/or Drifting: In-situ testing

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Besides the above, additional data shall be collected during actual construction as given in para 3.4.

3.3.1 *Collection of available data regarding regional and local geology of the area*

Data regarding General Geology of the project area shall be collected from

- a) Site reconnaissance survey to collect information on geological features.
- b) Geological Survey of India and similar organizations of the State Government,
- c) Nearby Engineering Institutions and Engineering Projects in the vicinity.

The data collected shall include general idea of in-situ stresses in the ground formations of the region, which is required for assessment of rock mass quality.

3.3.2 *Detailed mapping of surface geology of the tunnel area*

After conceptual alternative alignments of the tunnel have been set out on the ground, geological mapping of the area should be carried out to observe and to make note of geological features such as type of strata, existence of outcrops, dip and strike of strata, discontinuities, folds, faults, ground water regime etc. Taking into account general geology of the area and the data collected during the study of surface geology, a preliminary geological map shall be prepared and preliminary assessment of geo-technical conditions that are likely to be met with, along the alternatives shall be made. These studies along with other preliminary studies would help in arriving at the technical feasibility of each alternative, rough cost of each alternative and selection of preferred alignment for further detailed studies.

3.3.3 *Exploratory boring and drifting*

3.3.3.1 *Determination of locations of bore holes*

Locations of exploratory bore holes shall be decided considering salient features of the ground profile above the tunnel, preliminarily assessed geological conditions and the likely location of the portals conceived on the basis of the preliminary geological map. If the profile of the ground above the tunnel is accessible and formations are likely to be fairly uniform the bores shall be generally taken at an interval of about 200 m. If the formations are likely to be heterogeneous the borehole interval shall be reduced

to 100 m. If any specific geological feature is encountered additional bores shall be taken. If the profile of the ground above the tunnel is not easily accessible nearest accessible location shall be chosen. In any case, even for a shorter length tunnel, minimum three bores shall be taken, one at each portal location and third in the middle.

3.3.3.2 *Geo-technical assessment by exploratory boring*

For realistic geo-technical assessment of the ground, exploratory bores shall be drilled to a depth of about 5 m below the expected level of invert of the tunnel. The cores shall be collected from the relevant strata as defined above in para 3.2 above. Boring shall be carried out using at least NX size coring bits and using double-tube core barrel in normal situations and triple-tube core barrels in weak rocks, fault zones, shear zones, crush zones, folded rocks etc. Use of triple tube core barrel helps preventing mechanical breakage of rock cores due to rough handling.

3.3.3.3 *Observations and tests to be made during boring operations*

During boring operations, following observations shall be made and tests shall be carried out:

- 1) Rate of penetration in each 1.5 m drill run:
The rate of penetration gives a broad idea about toughness of the strata.
- 2) Locations, if any, where rate of penetration changes suddenly:
Sudden change in the rate of penetration indicates change in the type of strata. If the drill string suddenly drops, it will indicate presence of hollow joint/cavity or joint with very soft matrix.
- 3) Quantum of drilling water:
Flow of drilling water going into the drill hole and water flushing out of a drill hole shall be monitored continuously. Sudden loss of drilling water indicates presence of open dry joints or fractured zone. Increase in the rate of drilling water flushing out of a drill hole indicates intersection of groundwater table. Sudden large increase in the rate of drilling water flushing out of a drill hole would indicate artesian conditions.
- 4) Colour of drill water/sludge:
Observing carefully the colour of drill water/sludge coming out from the borehole is important as it gives idea about the type of strata in which bore is passing.

5) Permeability:

Permeability of rock strata is the amount of flow of water through rock mass when it is saturated. Generally one permeability test shall be carried out in each 6 m tier. However, one test shall be carried out in each 3 m length of the borehole in the relevant strata, using Double packers and using falling and constant head methods

The drilling data shall be recorded in the proforma given in the **Annex-C**.

3.3.3.4 *Preservation of cores samples*

As soon as core is removed from the core barrel all pieces of core must be immediately numbered serially, their depths and serial numbers painted on them and their lower ends marked so as to ensure that all pieces are kept in correct order exactly representing the depth from which they have been obtained. Lengths of all pieces of core shall be measured and recorded in the daily drill report. Cores shall be immediately placed in core boxes made according to standard specification, and all the necessary information such as the name of the project, location of drill hole, drill meterage, drill hole number, etc. shall be painted on the box. The cores of some soft and weak rocks disintegrate on exposure to atmosphere. Cores of such rocks when raised to the surface should be covered with a thin layer of wax by immediately immersing it in melted wax for preventing its exposure to atmosphere. Such waxed core remains intact indefinitely and the rocks in their true form as they occur in-situ are seen in the core and not in the misleading disintegrated form. The core boxes shall be preserved till three years after completion of the tunnel and after it is put to use.

3.3.3.5 *Observations to be made on the core samples*

Following observations shall be made by an expert geologist:

1) Lithology

Lithology will be useful to study the origin, formation, mineral composition and classification of rocks. Study of core samples would enable identification of nature and classification of the formations.

2) Nature of joints in the formations

A core would normally break only along pre existing divisional planes. However, due to vibrations during drilling, particularly with a defective machine or defective operation, core may also break even at places where joints do not exist. It is necessary to distinguish between fractures

due to jointing and mechanical fractures caused by faulty drilling, by examining the fracture surfaces. Inspection of the core samples would also enable identification of location, orientation, spacing, thickness and physical condition of joints, their tightness or openness and roughness and alteration of joints in the formations and type of infill material.

3) Core recovery and RQD

A core recovery is the percentage of total length of cores obtained as compared to the total section cored including lost cored sections i.e. core run. The RQD – Rock Quality Designation is the percentage of cumulative length of pieces of core longer than 10 cm obtained from a total section cored i.e. core run. RQD is normally assessed and recorded for each meter of the core run. These observations help in assessment of the strata in respect of jointing and other disturbances.

3.3.3.6 Tests on core samples

Following tests shall be carried out in a competent laboratory. At least five samples of each lithological category should be tested. If the lithology indicates that the relevant ground mass is only of one category, at least a total of ten samples from different levels shall be tested.

- Unconfined compressive strength and hardness
- Natural and dry density and specific gravity
- Rate of water absorption and porosity
- Young's modulus of elasticity
- Poisson's ratio
- Tri-axial strength (for structurally disturbed rock formation)
- Petrography – Hand and microscopic petrography
- Tensile strength – (in completely geologically disturbed area)

3.3.3.7 Geo-technical assessment by excavation of exploratory drifts

Sometimes, when a tunnel passes below a high mountain, boring of exploratory holes to cover the relevant strata becomes impracticable due to the excessive depth of boreholes. In such a situation as also to gain information in respect of the hidden geological features along the alignment, geo-technical assessment is carried out by excavation of tunnels of small cross-section called exploratory drifts. These drifts give an idea of the nature of strata likely to be met with.

IRC:SP:91-2010

Such information collected from drifts, which are at shallow depths from the ground surface, shall be used only by a Tunnelling expert in association with an experienced geologist since the behavior of rock masses under small cover in drifts is significantly different than the behavior of the similar rock masses at higher depths actually encountered during tunnelling.

3.3.4 *Geo-technical assessment by geophysical methods*

Initial geophysical assessment followed by a quantitative geological investigation programme often provides reliable information in a short time.

3.3.4.1 Exploratory boring gives detailed information of the geological formations at and around the location of the boreholes. However, when a tunnel passes below a high mountain, boring of exploratory holes to cover the relevant strata becomes impracticable due to necessary excessive depth of boreholes. In such a situation as also to gain information in respect of the hidden geological features along the tunnel alignment, geophysical methods should be resorted to. Geophysical surveys enable in-situ determination of engineering properties of the strata such as profile of the strata, hidden faults, discontinuities and voids, groundwater, elastic moduli and density etc. Most often, these techniques do not directly measure the parameters and the same have to be developed from the known geological data and the measured geophysical contrast. Geophysical methods give qualitative assessment of the engineering properties and do not provide quantitative results as are available from exploratory boring.

3.3.4.2 *Some of the methods of geophysical studies are*

- Seismic Methods
- Electrical Resistivity

3.3.4.3 Seismic methods are the most commonly used methods of geophysical surveys for engineering investigations. These methods are mainly based on application of analogies of optical laws to seismic wave propagation. Seismic refraction and reflection provide engineers and geologists with the most basic geological data via simple procedures with common equipment. Seismic methods of subsurface evaluation involve the generation of pulses of energy, usually at the ground surface, consisting of compression, shear and surface waves that propagate through the ground and are either reflected back toward the surface, or are refracted at and travel along lithological boundaries. The wave energy which returns to the surface is picked up by geophones placed at the ground surface. The geophones convert the wave

energy to an electronic signal which is recorded on a seismograph. Refracted waves travel along the interface of lower density material overlying higher density material, for example sediment overlying bedrock. The speed of wave propagation of refracted signals changes along the path, traveling at relatively slow speeds in the sediment, at higher speeds along the bedrock interface, and slow speeds again as they return to the surface. Refracted waves can only be detected at the surface for situations in which higher velocity material underlies low velocity material. Reflected waves travel downward until they meet an interface between layers of differing density. The speed of wave propagation is constant at the speed of the overlying material. In the case of sediment overlying bedrock, the wave will travel at the slower sediment speed. Surface waves are the portion of the seismic energy pulse which travels along the surface of the ground directly to the geophone.

3.3.4.4 Electrical resistivity method generally enables broad mapping of rock surfaces below, up to a depths of about 30 m. Electrical resistivity is a method for assessment of soil and rock mass and vertical and horizontal discontinuities therein, in by observing its resistivity and discontinuities in their electrical properties.

Distribution of electrical potential in the ground around a current-carrying electrode depends on the electrical resistivities and disposition of the surrounding soils and rocks. Grains of soil and rock are essentially nonconductive except those of metallic ores. Therefore the resistivity of soils or rocks primarily depends on the amount of pore water and the arrangements of the pores. Materials with different lithology therefore have different resistivity. Igneous rocks have the highest resistivities while sedimentary rocks tend to be most conductive because of their high water content and metamorphic rocks fall in-between them. Interpretation is carried out by qualitative comparison between the resistivity measurements observed in the field and the hypothetical models or on the basis of empirical methods. The Electrical resistivity method makes use of this principle.

The usual practice in the field is to apply a direct current or alternating current of low frequency through two electrodes implanted in the ground and to measure the difference of potential between two additional electrodes that do not carry current, also implanted in the ground, a few meters away. The difference in the electrical potential i.e. resistivity of the ground between the two types of electrodes as above, is measured.

3.4 Corroboration of Data During Construction

Data collected during planning stage shall be got corroborated by following additional investigations during actual construction. This will help in revalidating the initial design or for making any course corrections required.

3.4.1 *Advance probing hole*

Horizontal bore holes of suitable length shall be drilled at regular intervals at tunnel faces to gather geological information about strata ahead of the face. This information shall be used to plan further Tunnelling operations and changes in design, if required. Adequate advance precautions shall be taken in case large ingress of water is encountered from the probe hole.

3.4.2 Seismic method as described in para 3.3.4.3 above can also be used for advance probing by detonating very small explosive charges on the tunnel face and mapping the reflected/refracted waves to get some idea of the strata ahead.

3.4.3 *Tunnel instrumentation*

In-situ stress measurement is useful in long mountain tunnels. Adequate tunnel instrumentation program shall be adopted for observation and monitoring the behavior of excavated faces/surroundings, especially the state of in-situ stresses. The purpose of instrumentation is to confirm that actual behavior of the Tunnelling media is similar to the one assumed in design. Any variation from the design assumptions shall be considered for correction in design during construction and for improving safety measures. This aspect becomes more important in poor rock masses. The information on Instrumentation is given in **Annex-D**.

3.5 **Assessment of RMR & Q**

Study of cores and data collected from surface and subsurface observations shall be used to evaluate parameters required for the assessment of RMR and Q described in details in the section titled 'Structural Design'. These indices are useful for assessing the characteristics of various lithological units. These two parameters are also used for assessing method of excavation, support requirements, anticipating tunnel deformations and construction problems.

The collected geological information should be used to prepare a geological L-section of the tunnel. This L-section must cover the lithological units, geological discontinuities with strike and dip direction along the tunnel axis.

3.6 **Drawings to be prepared**

Lithological Section i.e. longitudinal section along the alignment of the tunnel and its approach/open cuts showing location of the boreholes shall be prepared, incorporating therein all the relevant data collected during the geo-technical investigations. The lithological section would give an idea about the spread of different formations

Annex-C
(Clause 3.3.3.3)

CORE LOG - 1

Client :

Drill Hole No. 1

Date:

Site:

Operator Name:

Top R.L. - _ _ m _____

Diameter of bore (mm) :-

100 & Nx.

Core Drill Run (m)	Serial No of core pieces	Length of Core Removed (cm)	Piece No	Length of Piece(cm)	Nature of Fracture at Lower End of Piece	Angle of joint with Vertical	Joint at Bottom of core Piece(m)	Core Recovery(%)	Rock Quality Designation (%)	Petrographic Description	Remarks
1	2	3	4	5	6	7	8	9	10	11	12
0.00 to 2.00										OVER BURDEN	
2.00 to 3.50	1 to 4	21	1 2 3 4	2 5 5 9	J J J J	H H H H	*	42	NIL	All joints are stained with iron oxide and calcium carbonate	Total drill water loss throughout the length of the bore drilled.
3.50 to 5.00	5 to 15	99	5 6 7 8 9 10 11 12 13 14 15	29 13 11 2 2 6 10 6 10 6 4	J J J J J J J J J J J	V H 45° V V V V V V V V		66	49	From P.No. 1 to 96 porphyritic basalt with green infillings	* R.L. to be calculated & Filled
5.00 to 6.50	16 to 30	102	16 17 18 19 20 21	10 6 5 3 7 3	J J J J J J	H H 80° H 45° V		68	23		

Note: The information filled above is typical for guidance J - Joint, V - Vertical joint, H - Horizontal joint.



सी.एस.आई.आर.- केंद्रीय भवन अनुसंधान संस्थान
रुड़की 247 667 (भारत)

CSIR-Central Building Research Institute
Roorkee 247 667 (India)

Ashish Kapoor
Scientist
Structural Engineering Group

Ph. 91 1332 283217
Mobile 91-9780110583
E-mail ashishkapoor@cbri.res.in

BY E-MAIL

No.SE/AK/05/2024/1143

Date: 06/05/2024

To
Executive Engineer,
Mussoorie Dehradun Development Authority,
Dehradun,

Subject: Building safety assessment of 20 Distressed Buildings in Mussoorie, Dehradun.

Ref: Your letter No. 134/2024 Dt.26/04/2024 requested CSIR-CBRI for Consultancy services for safety assessment of 20 Distressed Buildings in Mussoorie, Dehradun.

Dear sir,

This has reference to your letter cited above, we are pleased to undertake the above assignment in project mode at CSIR-CBRI, Roorkee. A detailed project proposal encompassing scope of work, financial aspect, terms and condition, duration etc, is attached.

The fee for the above assignment shall be 20 lakhs (+18% GST) and is to be paid in advance to Director, CSIR-CBRI, Roorkee through RTGS/NEFT.

The bank details of account for the online transfer are as under:

Name	Director, CBRI, Roorkee
A/c No.	30269847968
Branch code	10635
IFSC Code	SBIN0010635
GSTIN	05AAATC2716R1ZL

Though, the total project duration is mentioned as 2 months, we will complete the survey of 20 identified buildings in one month and will have discussions on draft report. Also you are requested to send the details of fund transfer through e-mail at the earliest please.

In case of any clarifications, please feel free to contact.

With kind regards,
Your Sincerely,

(Ashish Kapoor)

PREAMBLE

Executive engineer, Mussoorie Dehradun Development Authority, Dehradun vide letter no. 134/2024 dated 26.4.2024, has requested CSIR-CBRI for consultancy services for the building safety assessment of 20 distressed buildings in Mussoorie, Dehradun.

Accordingly, the building safety assessment of 20 distressed buildings in Mussoorie, Dehradun can be undertaken by CSIR-CBRI in project Mode. This Proposal is a part of normal CSIR-CBRI activities by which expert advice on technical matters is provided to the client after necessary field investigation, data interpretation, analysis and finally recommendations. CSIR-CBRI is well equipped with sophisticated instrument and specialized CAD software for carrying out investigation structural analysis & design. CSIR-CBRI has earlier handled several assignments of similar kind for various agencies.

SCOPE OF WORK

In order to carry out safety assessment of existing building (20 Nos.-2 to 3 storied load bearing buildings) at Mussoorie, Dehradun with reference to relevant codes, seismic provisions, the scope of work broadly encompasses.

- a. Visual, Physical measurements of 20 identified buildings at vulnerable locations of Mussoorie, Dehradun.
- b. Building safety assessment of 20 distressed buildings in Mussoorie, Dehradun by adopting Rapid visual survey Distress/Damage Study-Classification as per EMS 1998, Distress mapping, crack Measurement.
- c. Damage Quantification.

DOCUMENTATION

The report will comprise of general details of the buildings viz. location on plan, salient features of sub-structures and super-structures, assessment of vulnerable parameter for building safety, based on visual and physical measurement, damage mapping, crack mapping, safety assessment viz RVS and EMS guidelines etc. A Comprehensive report for the above study shall be submitted to MDDA, Dehradun in two copies immediately after completion of present work.

FNANCIAL DETAILS

The above study is to be pursued as consultancy assignment by CSIR-CBRI and funded MDDA, Dehradun. The charges for detailed investigation (as covered under scope of work, above) will be **Rs.20.00 lakhs (Twenty Lakhs only) + GST (as applicable)**. These charges are worked out according to prevailing guidelines of Council of Scientific & Industrial Research (CSIR), New Delhi of which CBRI is a constituent establishment. These charges include, expenses on manpower, TA/DA, transport, equipment, consumables & services computer usage and incidental expense. As CSIR is exempted from TDS, hence no deductions from the consultancy fee shall be made toward income tax.

The total amount is payable in advance through a demand draft drawn in favor of Director, CSIR-Central Building Research Institute, Roorkee. The bank details of account for the online transfer are as under:

Name	Director, CBRI, Roorkee
A/c No.	30269847968

Branch code 10635
 IFSC Code SBIN0010635
 GSTIN 05AAATC2716R1ZL

DURATION OF PROJECT

Total duration of the proposed assignment is worked out as 2 months. The Institute will initiate work within 15 days after the receipt of the fee. Depending upon circumstances some changes may take place in the proposed overall duration based on mutual agreement as and when necessary. Sponsor will be welcome to associate during the course of our work at site.

TECHNICAL SUPERVISION

The responsibility of CSIR-CBRI is limited to only technical advice, however, on request from MDDA, Dehradun.

TERMS & CONDITIONS

Inputs from MDDA, Dehradun.

- MDDA, Dehradun will provide all relevant information, drawings, ownership data etc., available with them about the structure and sub-structure for identified 20 buildings under reference.
 - During the course of investigation at site an personnel of MDDA, Dehradun will be in contact with the CSIR-CBRI team of scientists for providing easy access to the buildings, measurements, crack mapping etc., external as well as internal and other incidental help like providing electrical connections, clearance to use the instruments near the building.
 - MDDA, Dehradun shall provide logistic support to the visiting team for their stay (on payment basis by the team), local transport, access to officials / local bodies etc.
- Submission of the report will conclude the assignment.
 - The execution or supervision of the recommendations will be the responsibility of from MDDA, Dehradun
 - CSIR-CBRI will be accessible for technical discussion on the work. The responsibility of CSIR-CBRI will be limited to technical matters only on the basis of data collected by CSIR-CBRI and information provided by the sponsor. Any legal/contractual obligations on account of implementation of the recommendations will be the responsibility of the users of the report.

कार्यालय मसूरी देहरादून विकास प्राधिकरण, देहरादून।

पत्रांक : 347 / 2024

दिनांक - 24/05/2024

सेवा में,

निदेशक,
केंद्रीय भवन अनुसंधान संस्थान (सी०बी०आर०आई०),
रुडकी।

विषय: मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या- 51/2023 के संबंध में दिनांक 26.07.2023 को पारित आदेश के अनुपालनार्थ मुख्य सचिव, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 11/09/2023 को सम्पन्न बैठक के कार्यवृत्त में निर्गत निर्देशों के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक अपने कार्यालय के पत्र संख्या- SE/AK/05/2024/1143 दिनांक 06/05/2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से आपके द्वारा प्राधिकरण द्वारा प्रेषित पत्रों के क्रम में मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या- 51/2023 के संबंध में दिनांक 26.07.2023 को पारित आदेश के अनुपालनार्थ मुख्य सचिव, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 11/09/2023 को सम्पन्न बैठक के बैठक कार्यवृत्त के बिंदु संख्या- 03 में दिये गये निर्देशों के क्रम में मसूरी क्षेत्र में नगर पालिका परिषद, मसूरी द्वारा उपलब्ध करायी गयी गिरासू भवनों की जाँच किये जाने हेतु रु० 20 लाख (18 प्रतिशत जी०एस०टी० अतिरिक्त) की धनराशि पत्र में वर्णित बैंक विवरणानुसार भुगतान किये जाने हेतु पत्र प्रेषित किया गया था।

अवगत कराया जाना है कि उपरोक्त कार्य हेतु रु० 21,60,000/- की धनराशि (मूल धनराशि रु० 23,60,000 (18 प्रतिशत जी०एस०टी० सहित) में से 2 प्रतिशत TDS कटौती उपरान्त) का भुगतान Director CBRI Roorkee के पक्ष में बैंक संख्या- 505242 दिनांक 16/05/2024 के माध्यम से दिनांक 20/05/2024 को RTGS (UTR No.: BARBR52024052000878406) के माध्यम से किया जा चुका है।

अतः मसूरी क्षेत्र में नगर पालिका परिषद, मसूरी द्वारा उपलब्ध करायी गयी गिरासू भवनों की जाँच करते हुए कृत कार्यवाही से शीघ्र प्राधिकरण को अवगत कराने का कष्ट करें।

संलग्नक:- Payment Voucher की प्रति।

भवदीय,



अधिशारी अभियंता
मसूरी देहरादून विकास प्राधिकरण
देहरादून।

प्रतिलिपि:-

1. श्री आशीष कपूर, वैज्ञानिक, संरचना अभियांत्रिकी विभाग, केंद्रीय भवन अनुसंधान संस्थान, रुडकी, उत्तराखण्ड को आवश्यक कार्यवाही हेतु प्रेषित।

अधिशारी अभियंता
मसूरी देहरादून विकास प्राधिकरण
देहरादून।

कार्यालय मसूरी देहरादून विकास प्राधिकरण, देहरादून।

पत्रांक:- 1204/2023

दिनांक:- 30/10/23

सेवा में,

निदेशक,
केन्द्रीय भवन अनुसंधान संस्थान (सी0बी0आर0आई0),
रूड़की।

विषय: मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या- 51/2023 के संबंध में दिनांक 26.07.2023 को पारित आदेश के अनुपालनार्थ मुख्य सचिव, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 11/09/2023 को सम्पन्न बैठक के कार्यवृत्त में निर्गत निर्देशों के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक पत्र के साथ संलग्न मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या- 51/2023 के संबंध में दिनांक 26.07.2023 को पारित आदेश के अनुपालनार्थ मुख्य सचिव, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 11/09/2023 को सम्पन्न बैठक के बैठक कार्यवृत्त का संदर्भ ग्रहण करने का कष्ट करें, जिस हेतु उपरोक्त बैठक कार्यवृत्त के बिंदु संख्या- 03 में दिये गये निर्देशों के क्रम में मसूरी क्षेत्र में नगर पालिका परिषद, मसूरी द्वारा उपलब्ध करायी गयी गिरासू भवनों की सूची आपको पत्र के साथ संलग्न कर इस आशय से प्रेषित की जा रही है कि उपरोक्त भवनों की जाँच करते हुए प्राधिकरण को शीघ्र अवगत कराने का कष्ट करें।

संलग्नक:उपरोक्तानुसार।

भवदीय


अधीक्षक अभियंता
मसूरी देहरादून विकास प्राधिकरण
देहरादून।

अधिकासी अधिकारी

महोदय मेरे एवं वर्क एजेंट द्वारा आज दिनांक 16/01/2023 को लंदौर बाजार स्थित भवन एवं भूमि का धसाव हो रहा है का निरीक्षण किया गया है जिसमें निम्न लोगों की संपत्ति सम्मिलित है।

क्रम संख्या	संपत्ति का नाम	संपत्ति स्वामि का नाम	परिवार में सदस्यों की संख्या	किरायेदारों का नाम	परिवार में सदस्यों की संख्या
1.	भवन	अतिन कुमार पुत्र श्री अरुण कुमार	04	-	
2.	भवन	नितिन कुमार पुत्र श्री अशोक कुमार	08	-	
3.	दुकान	नितिन कुमार पुत्र श्री अशोक कुमार	-	बुदेव जोशी	01
4.	दुकान	नितिन कुमार पुत्र श्री अशोक कुमार	-	-	-
5.	भवन एवं दुकान	नितिन कुमार पुत्र श्री अशोक कुमार		रजनी रावत	03
6.	दुकान (बंद)	किशन लाल	01	-	-
7.	दुकान	नितिन कुमार पुत्र श्री अशोक कुमार		दर्शन रौथान	-
8.	गोदाम	प्रियांशु गोयल		-	-
9.	दुकान	प्रियांशु गोयल	-	-	-
10.	दिगम्बर जैन मन्दिर	दिगम्बर जैन मन्दिर समिति	-	-	-
11.	होटल निशिमा	पूर्णमा जैन	-	-	-
12.	दुकान (साई कॉस्मेटिक)	-	-	-	-
13.	भवन	-	-	प्रवीण खरोला	05
14.	भवन	राकेश ठाकुर	04	-	-

Tax Department

15	भवन		04	महेश पुत्र श्री नंदन	-
16	भवन	महमूदा खातून	06	-	-
17	भवन	-		नीशाद अहमद	03
18	भवन	-	-	भगत सिंह	05
19	भवन	गीता पुत्री कृष्ण लाल	05	-	-
20	भवन	-	-	मुकेश	06

~~Signature~~
वकी एजेंट

~~Signature~~
करो निरीक्षक

~~Signature~~
F.2.
पत्रिका UC



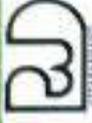
Name of Project: Slope Treatment work for protection of landslide near Galogi at Dehradun-Mussoorie Motor Road (Km-25) in Distt. Dehradun under SDMF

TIME LINE

Sl. No	Item	As per scope of work	Progress from 22.12.2023 to 24.04.2024	Progress from 25.04.2024 to 05.05.2024	Cumulative Progress (In Mtr.)	Target Completion Date
1	Clearing of site	1.0 Hect.	-	0.30 Hect.	0.30 Hect.	15-06-2024
2	Earth Work	40873.00 Cum	7000.00 Cum	3000.00	10000.00	15-07-2024
3	Making Dumping Zone	5 Nos.	1 No	-	1 No	15-07-2024
4	C/O RCC Toe wall	100.00 Mtr.	-	-	-	30-11-2024
5	P/F Weep holes	120.00 Mtr.	-	-	-	31-10-2024
6	P/F Drainage Pipes	3948.00 Mtr.	-	-	-	30-11-2024
7	Installation Of SDA	32079.00 Mtr.	-	650.00 Mtr.	650.00 Mtr.	15-10-2024
8	P/F Chain-link Mesh	9870.00 Sqm	-	-	-	30-10-2024
9	Shotcrete on Slope	987.00 Cum	-	-	-	15-11-2024
10	C/O Catchment drains	567.00 Mtr.	-	-	-	15-12-2024
11	C/O Damaged R/Wall in Valley side	40.00 Mtr.	-	-	-	15-12-2024
12	Restoration of Road	100.00 Mtr.	-	-	-	31-12-2024

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Name of Project: Slope Treatment work for protection of landslide near Galogi at Dehradun-Mussoorie Motor Road (Km-25) in Distt. Dehradun under SDMF



Contractor:- M/s Shivalik Infraventures (P) Ltd., 176, Race Course, Dehradun.		Name of Division- P.D., PWD, Dehradun				
Sanction Ref : 1081/XVIII-B-1/2023-4(70)/2023 [E-59541] Dt. 09-08-2023		Physical Progress	Planned- 75%			
Sanction Cost: Rs. 2174.92 Lakh Cost put to tender excluding GST- Rs. 1839.82 Lakh			Actual- 10%			
Awarded Cost - Rs. 1818.39 Lakh. (excluding GST)		Demand 2023-24	Rs. 500.00 Lakh			
Appointed date/ Date of start – 22-12-2023		Allotment in 2023-24	Rs. 500.00 Lakh			
Original Completion date – 21.06.2024		Expenditure 2023-24	Rs. 0.00 Lakh			
Likely completion date – 31.12.2024		Cumulative upto date	Rs. 0.00 Lakh			
Sl. No	Item	As per scope of work	Progress from 22.12.2023 to 24.04.2024	Progress from 25.04.2024 to 05.05.2024	Cumulative Progress (In Mtr.)	Target Completion Date
1	Clearing of site	1.0 Hect.	-	0.30 Hect.	0.30 Hect.	15-06-2024
2	Earth Work	40873.00 Cum	7000.00 Cum	3000.00	10000.00	15-07-2024
3	Making Dumping Zone	5 Nos.	1 No	-	1 No	15-07-2024
4	C/O RCC Toe wall	100.00 Mtr.	-	-	-	30-11-2024



Name of Project: Slope Treatment work for protection of landslide near Galogi at Dehradun, Mussoorie Motor Road (Km-25) in Distt. Dehradun under SDMF

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Sl. No	Item	As per scope of work	Progress from 22.12.2023 to 24.04.2024	Progress from 24.04.2024 to 05.05.2024	Cumulative Progress (In Mtr.)	Target Completion Date
5	P/F Weep holes	120.00 Mtr.	-	-	-	31-10-2024
6	P/F PVC Drainage Pipes	3948.00 Mtr.	-	-	-	30-11-2024
7	Installation Of SDA (Anchors)	32079.00 Mtr.	-	650.00 Mtr.	650.00 Mtr.	15-10-2024
8	P/F Chain-link Mesh	9870.00 Sqm	-	-	-	30-10-2024
9	Shotcrete on Slope	987.00 Cum	-	-	-	15-11-2024
10	C/O Catchment drains	567.00 Mtr.	-	-	-	15-12-2024
11	C/O Damaged R/Wall in Valley side	40.00 Mtr.	-	-	-	15-12-2024
12	Restoration of Road	100.00 Mtr.	-	-	-	31-12-2024

Name of Project: Slope Treatment work for protection of landslide near Galogi at Dehradun-Mussoorie Motor Road (Km-25) in Distt. Dehradun under SDMF



Weekly Program

Item	Work Quantity	Work Done	Balance Work to be done	06.05.2024 to 12.05.2024	13.05.2024 to 19.05.2024	20.05.2024 to 26.05.2024	27.05.2024 to 02.06.2024	03.06.2024 to 09.06.2024	10.06.2024 to 16.06.2024	17.06.2024 to 23.06.2024	24.06.2024 to 30.06.2024
Clearing of site	1.0 Hect.	0.30 Hect.	0.70 Hect.	0.10 Hect	0.10 Hect	0.10 Hect	0.10 Hect	0.15 Hect	0.15 Hect	-	-
Earth Work	40873.0 Cum	10000.0 Cum	30873.0 Cum	-	3000 Cum	4000 Cum	5000 Cum	5000 Cum	5000 Cum	4000 Cum	4000 Cum
Making Dumping Zone	5 Nos.	1 No.	4 Nos.	-	1 No.						
C/O RCC Toe wall	100.0 Mtr.	-	100.0 Mtr.	-	-	-	-	-	-	-	-
P/F Weep holes	120.0 Mtr.	-	120.0 Mtr.	-	-	-	-	-	-	-	-

Name of Project: Slope Treatment work for protection of landslide near Galogi at Dehradun, Uttarakhand Motor Road (Km-25) in Distt. Dehradun under SDMF



Weekly Program

Item	Work Quantity	Work Done	Balance Work to be done	06.05.2024 to 12.05.2024	13.05.2024 to 19.05.2024	20.05.2024 to 26.05.2024	27.05.2024 to 02.06.2024	03.06.2024 to 09.06.2024	10.06.2024 to 16.06.2024	17.06.2024 to 23.06.2024	24.06.2024 to 30.06.2024
P/F PVC Drainage Pipes	3948.0 Mtr.	-	3948.0 Mtr.	-	-	-	-	-	-	-	-
Installation Of SDA (Anchors)	32079.0 Mtr.	650.0 Mtr.	31429.0 Mtr.	910.00	910.00	910.00	910.00	1500.00	1500.00	1500.00	1500.00
P/F Chain-link Mesh	14300	0	14300	-	-	-	-	-	-	-	-
Shotcrete on Slope	11000	11000	-	-	-	-	-	-	-	-	-
C/O Catchment drains	24880	5000	19880	-	-	-	-	-	-	-	-
C/O Damaged R/Wall in Valley side	25080	23300	1780	-	-	-	-	-	-	-	-
Restoration of Road	14300	0	14300	-	-	-	-	-	-	-	-

राज्य आपदा न्यूनीकरण मद (एस.डी.एम.एफ.) के अन्तर्गत देहरादून-मसूरी मोटर मार्ग के किमी 0 25 में गलोगी के पास हो रहे मूख्य को रोके जाने हेतु सुरक्षात्मक कार्य।



कार्य की भौतिक स्थिति

- पूर्व स्वीकृत डी.पी.आर. के प्राविधानों में शासन द्वारा नियुक्त PMC (ULMMC) द्वारा वर्तमान Site specific conditions के अनुसार परिवर्तन करवाये जाने के कारण संशोधित डिजाइन/डी.पी.आर. गठित की जा रही है। PMC द्वारा टॉप स्टेज के लिये उपलब्ध करायी ड्राइंग के अनुसार दिनांक 25.04.2024 से कार्य प्रारम्भ करवाया जा चुका है तथा अद्यतन लगभग 5 प्रतिशत कार्य किया जा चुका है। कार्य को माह दिसम्बर 2024 तक पूर्ण किये जाने का लक्ष्य रखा गया है।

संशोधित डिजाइन एवं डी.पी.आर. की स्थिति

- स्टेज-1 के अन्तर्गत टॉप से प्रथम बैचिंग तक खुदाई एवं SDA Installation की ड्राइंग उपलब्ध है, दिनांक 20.05.2024 तक संशोधित डी.पी.आर. PMC (ULMMC) द्वारा स्वीकृति हेतु सचिव, आपदा प्रबन्धन को भेज दी गई

मक डम्पिंग स्थलों का चयन एवं विकास

- कार्य पर उत्सर्जित मलबे के निस्तारण हेतु राजकीय भूमि उपलब्ध न होने के कारण सड़क से सटे व स्थल के समीप 3 निजी भूत्वामियों से सहमति के आधार पर मक डम्पिंग स्थल चयनित किये जा चुके हैं, शेष मक डम्पिंग स्थलों हेतु प्रयास किये जा रहे हैं।

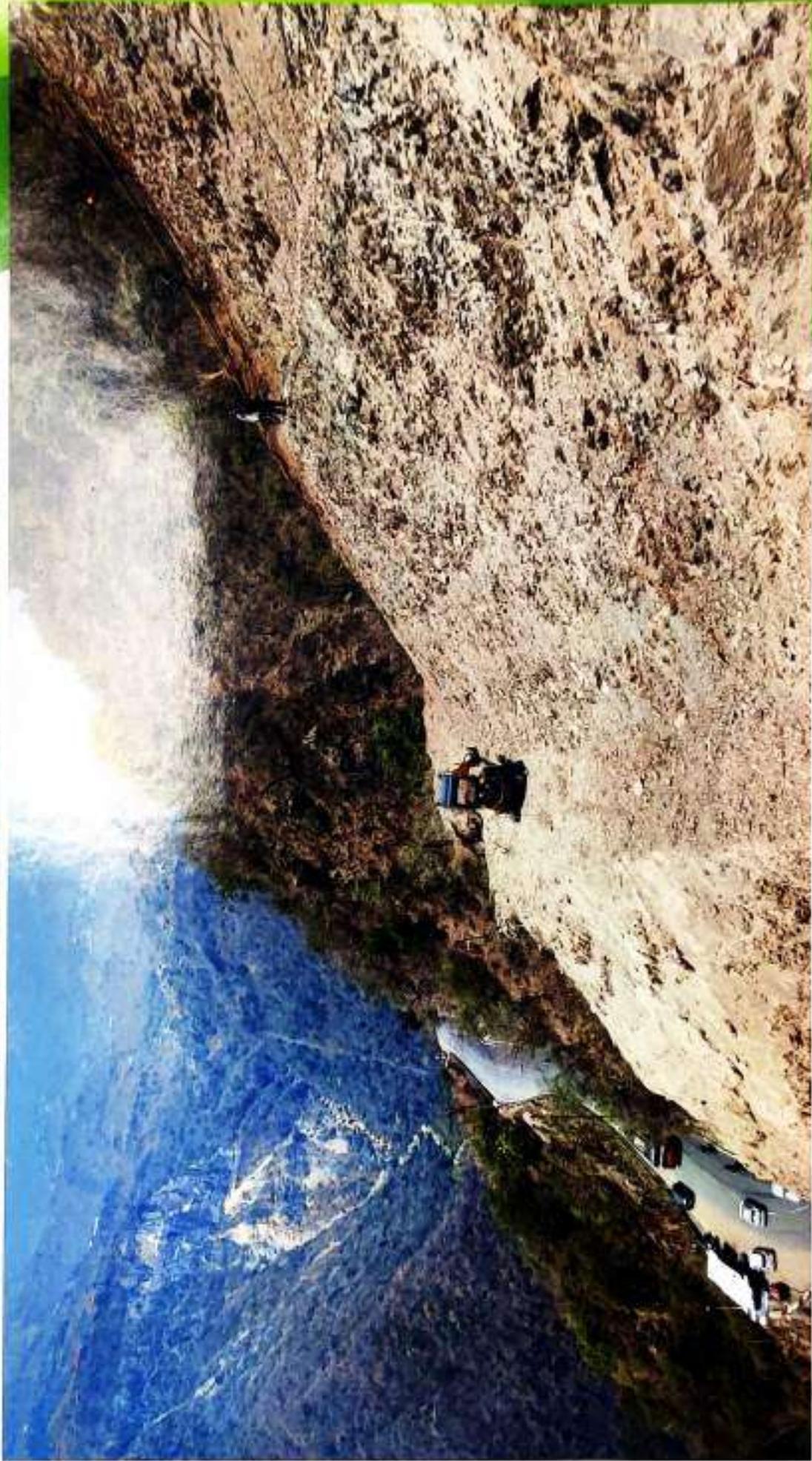
कार्य में आने वाली सम्भावित बाधाएँ

- देहरादून-मसूरी मार्ग पर पर्यटन सीजन में यातायात का दबाव होने एवं समय-समय पर वी.आई.पी. मूवमेन्ट होने के कारण कार्य बाधित होना।
- पर्यटन सीजन में प्रशासन द्वारा निर्माण हेतु जलश्रोतों से जल भरान पर रोक लगाये जाने से कार्य बाधित होना।
- कार्य की विशिष्ट प्रकृति होने के कारण आगामी बरसात के दौरान कार्य करने में व्यवधान आने की सम्भावना।

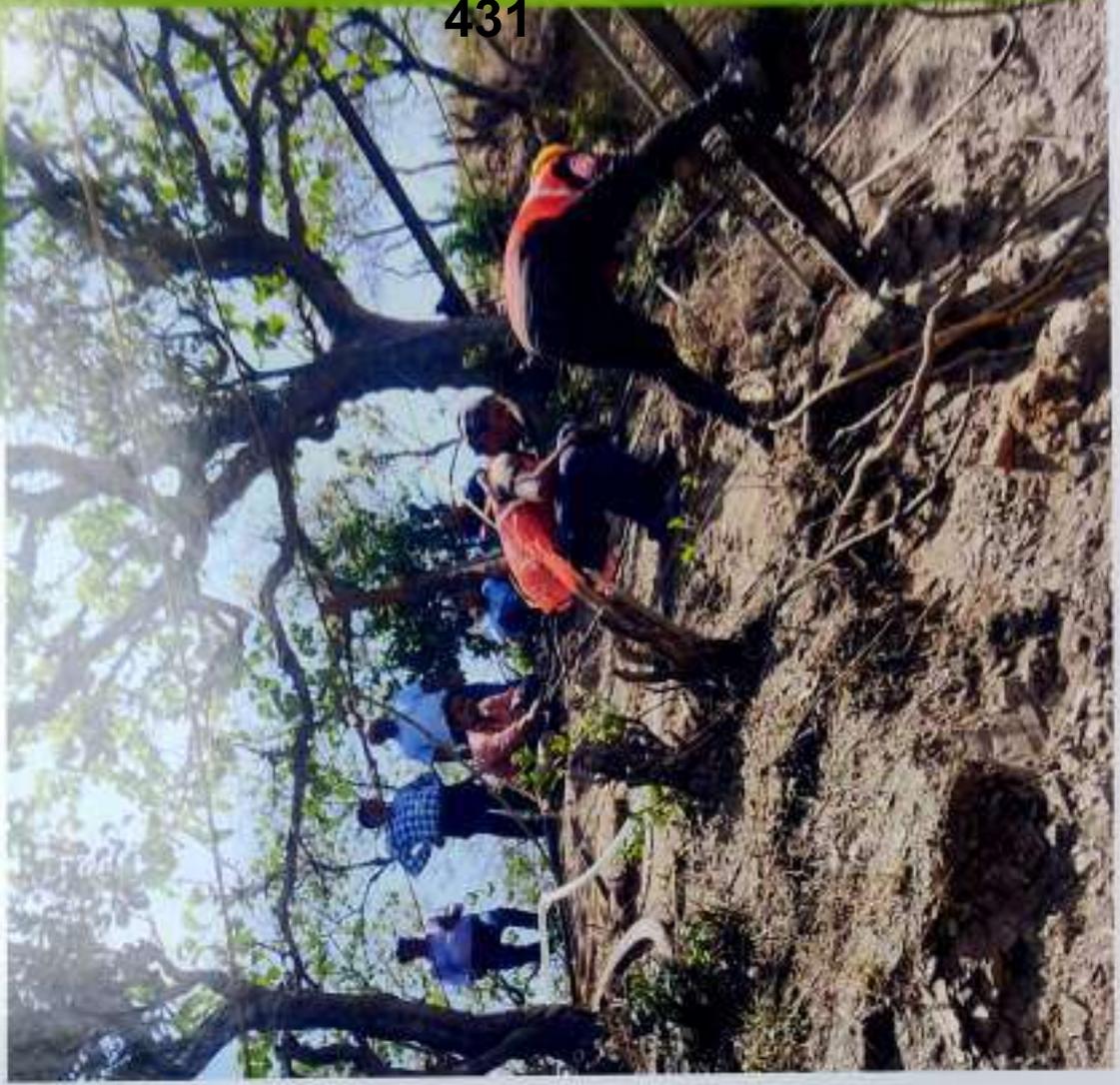
Name of Project: Slope Treatment work for protection of landslide near Galogi at Dehradun-Mussoorie Motor Road (Km-25) in Distt. Dehradun under SDMF



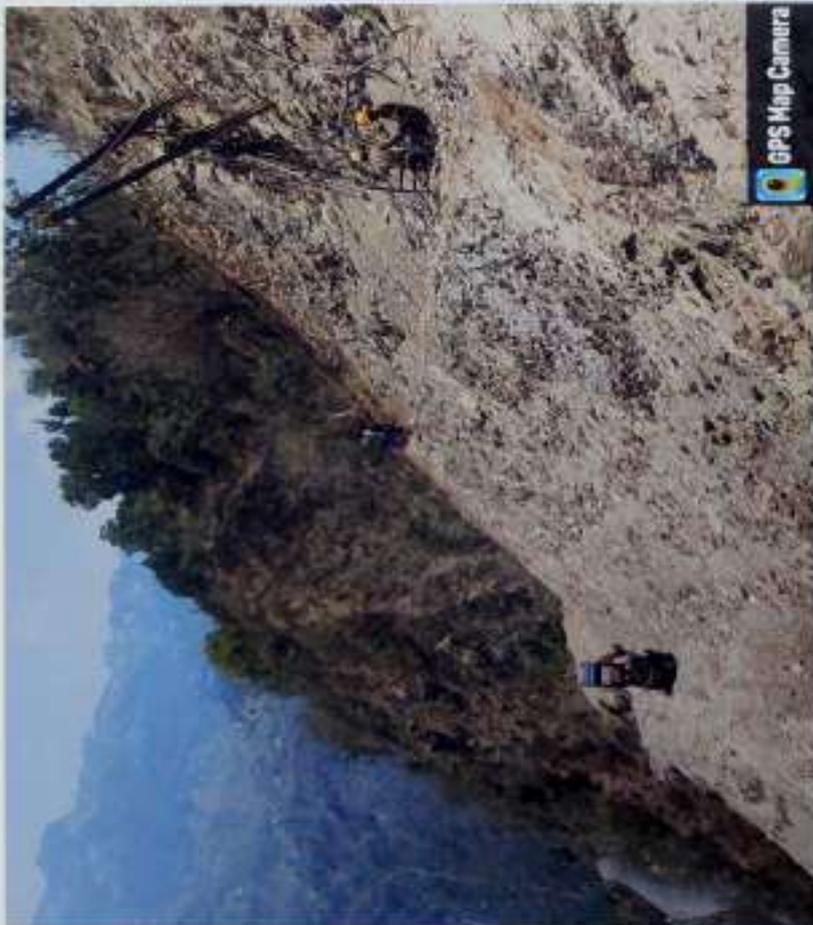
Name of Project: Slope Treatment work for protection of landslide near Galogi at Dehradun-Mussoorie Motor Road (Km-25) in Distt. Dehradun under SDMF



Name of Project: Slope Treatment work for protection of landslide near Galogi at Dehradun-Mussoorie Motor Road (Km-25) in Distt. Dehradun under SDMF

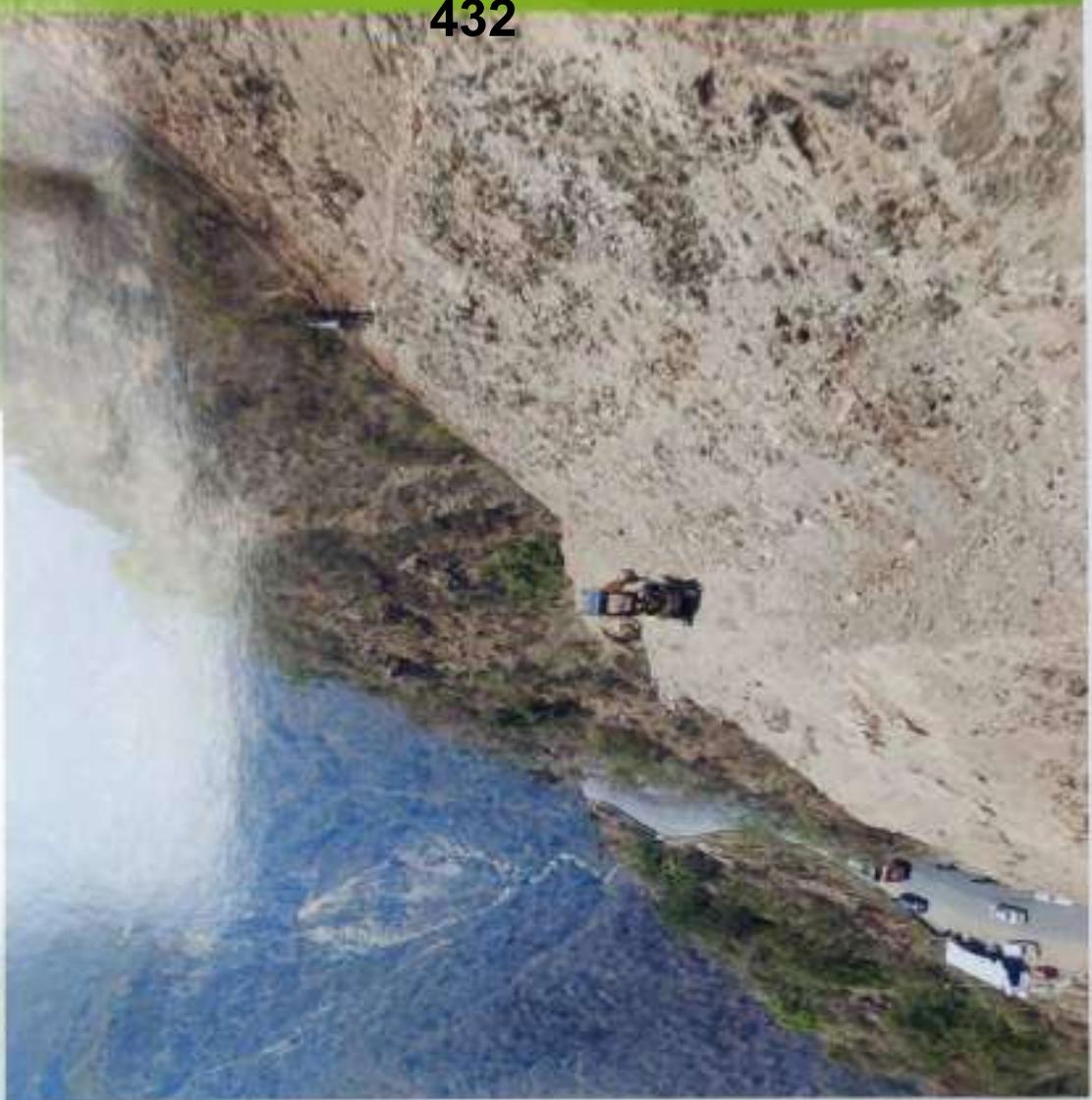


**Name of Project: Slope Treatment work for protection of landslide near Galogi at Distt. Mussoorie
Motor Road (Km-25) in Distt. Dehradun under SDMF**



GPS Map Camera

Kyar Kuli Bhatta, Uttarakhand, India
C3HG+82, Jharipani, Kyar Kuli Bhatta, Uttarakhand 248122, India
Lat 30.430058° Long 78.074999°
19/05/24 01:20 PM





Name of Project: Slope Treatment work for protection of landslide near Galogi at Dehradun-Mussoorie Motor Road (Km-25) in Distt. Dehradun under SDMF





मसूरी देहरादून विकास प्राधिकरण

ट्रांसपोर्ट नगर, सहारनपुर रोड, देहरादून (उत्तराखण्ड)

भवन निर्माण एवं विकास उपविधि/विनियम-2011

(संशोधन 2015-2019)

उत्तराखण्ड

खण्ड 35

भवन निर्माण एवं विकास उपविधि / विनियम-2011
(संशोधन 2015-2019)

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परिशिष्ट

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प्रपत्र

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(iii) जल-मल निस्तारण :-

*मल्टीपल आवासीय ईकाई एवं 1000 वर्गमीटर से अधिक क्षेत्रफल के आवासीय/गैर आवासीय भवनों/ परिसरों में जल-मल निस्तारण हेतु मानचित्र स्वीकृति से पूर्व निम्न अपेक्षायें प्राधिकरण/ स्वीकृति प्राधिकारी द्वारा सुनिश्चित की जायेगी।

- जहाँ सीवर लाईन उपलब्ध है वहाँ परियोजना की प्रस्तावित घनत्व अनुसार आंकलित डिजाइन लोड के सापेक्ष सीवर की क्षमता का आंकलन कर तत्सम्बन्धी विभाग से इस आशय की तकनीकी अनापत्ति आवश्यक होगी कि परियोजना से उत्पन्न का MLD जल-मल निस्तारण विद्यमान सीवर लाईन में किया जा सकता है व उक्त सीवर लाईन से परियोजना को सम्बद्ध करने हेतु अनापत्ति प्रदान की गई है।
- जहाँ परियोजना का जल-मल का उत्पाद सीवर लाईन क्षमता से अधिक हो अथवा जहाँ सीवर लाईन नहीं है वहाँ परियोजना अन्तर्गत आंकलित क्षमतानुसार Sewerage Treatment Plant स्थापित किया जाये व treated sewage के निस्तारण के सम्बन्ध में स्पष्ट योजना प्रस्तुत की जाय। ऐसी परियोजनाओं में इस विषय में पूर्णतया प्रमाण-पत्र में भी सम्बन्धित विभाग की अनापत्ति/ संस्तुति आवश्यक होगी।

6.5 वर्षा जल संग्रहण मानक :

- (i) जलरोध की समस्या से ग्रस्त क्षेत्रों को छोड़ कर अन्य क्षेत्रों में विभिन्न भू-उपयोगों के अन्तर्गत ऐसे सभी अनुमत्य निर्माण कार्यों पर, जिनका भू-आच्छादन 125 वर्गमीटर या अधिक हो वर्षा जल संग्रहण का प्राविधान अनिवार्य होगा।
- (ii) वर्षा जल संग्रहण हेतु मानक का निर्धारण करते हुये 250 वर्गमीटर तक के आच्छादन पर न्यूनतम 2.0 घनमीटर रेन वाटर हारवेस्टिंग भण्डारण की व्यवस्था अनिवार्य होगी, जबकि इससे अधिक व 400 वर्गमीटर तक 3.5 घनमीटर तथा उसके उपरान्त प्रत्येक 50 वर्गमीटर अथवा उसके आंशिक भाग की आच्छादित वृद्धि पर न्यूनतम 0.5 घनमीटर अतिरिक्त की दर पर वर्षा जल भण्डारण का प्राविधान आवश्यक होगा।
- (iii) यदि 400 वर्गमीटर से अधिक के भूखण्ड पर बोर वेल/ रिचार्ज गड्ढा/ कुआ- हैण्ड पम्प/ ट्रेन्च द्वारा भूगर्ह रिचार्जिंग का प्राविधान किया जाता है तो उस स्थिति में उक्त मानक में निर्धारित गणना का एक तिहाई भाग भण्डारण हेतु रखना आवश्यक होगा।
- (iv) इसके प्रभावी क्रियान्वयन हेतु आन्तरिक वर्षा जल भण्डारण (रेन वाटर हारवेस्टिंग) के प्राविधान की पुष्टि, प्रश्नगत भवन मानचित्र में करने के उपरान्त ही सम्बन्धित अभिकरण द्वारा स्वीकृति सम्बन्धी कार्यवाही की जायेगी। इस प्रयोजनार्थ जल निकास एवं भण्डारण/ सम्मरण से सम्बन्धित निर्माण कार्यों के क्षेत्रफल को भूतल आच्छादन हेतु अनुमत्य क्षेत्रफल में शामिल नहीं किया जायेगा।

6.6 वेस्ट वाटर रिसाईक्लिंग

2.0 हैक्टेयर से अधिक की आवासीय परियोजनायें (ग्रुप हाउसिंग एवं उपविभाजन) तथा 2500 वर्गमीटर से अधिक के भूखण्डों में प्रस्तावित अनावासीय भवनों में वेस्ट वाटर / ग्रे-वाटर (रसोई एवं स्नानघर से एकत्रित वेस्ट वाटर) रिसाईक्लिंग का प्राविधान आवश्यक होगा। उक्त रिसाईक्लिड वेस्ट वाटर का प्रयोग केवल बागवानी हेतु किया जायेगा।

6.7 उर्जा प्रतीरक्षण (Energy Conservation)

*ECBC के compliance हेतु मानचित्र स्वीकृति पत्र में उल्लिखित होगा कि यदि 500 वर्गमीटर से अधिक क्षेत्र कन्डीशन्ड किया जाता है तो UREDA से अनापत्ति प्राप्त करना अनिवार्य होगा। अन्यथा मानचित्र अस्वीकृत माना जाएगा।

* शापदेश संख्या-2013, दिनांक 08.12.2015 द्वारा संशोधित।



कार्यालय प्रमुख अभियन्ता एवं विभागाध्यक्ष,
लोक निर्माण विभाग उत्तराखण्ड देहरादून



Office of the Engineer in Chief, PWD, Dehradun Uttarakhand

Phone/ Fax:- 0135-2531154/2531072

E-mail: cepwdua@rediff.com

Web-<http://govt.ua.nic.in/pwd>

पत्रांक 464/118 साड/40/2013

दिनांक 05 अप्रैल, 2014

: परिपत्र :

विभिन्न क्षेत्रीय मुख्य अभियन्ताओं से स्वीकृति हेतु आगमन शासन को प्रेषित किये जाये हैं।
उनमें बहुधा यह चेखने में आता है कि ड्रेनेज का प्राविधान उचित स्थान पर एवं सही प्रकार से नहीं किया
जाता है जिसके फलस्वरूप मार्ग निर्माण के पश्चात भी मार्ग में जल भरना की स्थिति बनी रहती है जिसके
कारण मार्ग की सतह से पानी लगातार बहने के कारण मार्ग शीघ्र जगड़-जगड़ क्षतिग्रस्त हो जाता है। सड़क
पुनरि/रूकपर के निर्माण से लोकेशन उचित स्थान पर न होने के कारण उस स्ट्रक्चर के निर्माण के पश्चात
भी पूरा लाभ नहीं मिल पाता है। लोकेशन चयन में भी Up Stream गदरे की लोकेशन में Down Stream
गदरे की लोकेशन व उसकी Connectivity पर विशेष ध्यान दिये जाने की आवश्यकता है।

अतः भविष्य में जो भी आगमन शासन को प्रेषित किये जायें उनमें ड्रेनेज/क्रास ड्रेनेज का
प्राविधान का स्पष्ट उल्लेख कर दिया जाय कि सम्बन्धित स्थानों पर साइट का निरीक्षण अधीक्षण अभियन्ता
द्वारा स्वयं किया जा चुका है तथा व आगमन में प्राविधानित ड्रेनेज/क्रास ड्रेनेज के प्राविधान से संतुष्ट है।
यदि अधीक्षण अभियन्ता द्वारा कतिपय कारणों से साइट का निरीक्षण न हो पाये जो अधिशासी अभियन्ता स्वयं
साइट का निरीक्षण करके तथा अधीक्षण अभियन्ता की सहमति लेते हुए तदनुसार प्रतिवेदन में अंकित करें।
अमुक स्थानों पर ड्रेनेज/क्रास ड्रेनेज का प्राविधान से संतुष्ट है व संस्तुत स्थान पर क्रास ड्रेनेज मार्क का
हुए प्लान में दर्शाया जाये। जिसे अधीक्षण अभियन्ता द्वारा Approve किया जाय। यदि आगमन के प्राविधान
उपरोक्तानुसार उल्लेख न किया गया, पाया गया, तो आगमन शासन से वापस लौटने की स्थिति में सम्बन्धित
अधिशासी अभियन्ता का पूर्ण उत्तरदायी होगा। इन आदेशों का कड़ाई से पालन किया जाय।

उक्त आदेश तत्काल प्रभावी होंगे।

(ललिता मोहन)
प्रमुख अभियन्ता

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं अनुपालनार्थ प्रेषित :-

1. प्रमुख सचिव, लोक निर्माण विभाग, उत्तराखण्ड शासन के अवलोकनार्थ।
2. समस्त मुख्य अभियन्ता स्तर-1/11, लोक निर्माण विभाग, उत्तराखण्ड।
3. समस्त अधीक्षण अभियन्ता, लोक निर्माण विभाग, उत्तराखण्ड।
4. समस्त अधिशासी अभियन्ता, लोक निर्माण विभाग, उत्तराखण्ड।
5. कनिष्ठ अभियन्ता (प्राविधिक), विभागाध्यक्ष कार्यालय।
6. गार्ड फाइल।

(ललिता मोहन)
प्रमुख अभियन्ता
लोक निर्माण विभाग

Uttarakhand Pollution Control Board
Performance Monitoring of STPs located in Mussoorie Area, District Dehradun

S.N.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD (mg/L)	TSS (mg/L)	pH	BOD (mg/L)	TSS (mg/L)	Fecal Coliform (MPN/100 ml)
APRIL- 2023								
1	3.12 MLD STP at Bhatta fall, Mussoorie	7.20	160	156	8.10	9.2	10	94
2	0.8 MLD STP at Landour(N), Mussoorie	7.10	180	175	7.40	8.4	09	84
3	0.9 MLD STP at Kurli Bazaar, Mussoorie	6.95	195	189	7.80	8.8	09	79
4	1.3 MLD STP at Landour (S), Mussoorie	STP found non-operational as plant was under maintenance work. (Date of Inspection: 01-04-2023.)						
5	1.2 MLD STP at Happy Valley, Mussoorie	STP found non-operational at the time of inspection. (Date of Inspection: 01-04-2023).						
MAY, 2023								
1	1.3 MLD STP at Landour (S), Mussoorie	7.20	180	178	7.70	9.2	10	350
2	3.12 MLD STP at Bhatta fall, Mussoorie	6.90	165	163	7.14	9.6	11	170
3	0.8 MLD STP at Landour (N), Mussoorie.	7.14	185	181	8.30	8.8	10	540
4	1.2 MLD STP at Happy Valley, Mussoorie.	7.05	195	199	7.80	10	13	16×10 ²
5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	6.70	200	196	7.09	9.2	10	110

June, 2023								
1	1.3 MLD STP at Landour (S), Mussoorie	6.90	170	166	8.01	8.4	09	170
2	3.12 MLD STP at Bhatta fall, Mussoorie.	7.20	160	155	7.50	9.2	10	84
3	0.8 MLD STP at Landour (N), Mussoorie	7.60	180	175	7.90	8.4	09	220
4	1.2 MLD STP at Happy Valley, Mussoorie	7.01	190	192	7.40	9.2	11	140
5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	6.80	195	193	7.30	10	12	280
July, 2023								
1	1.3 MLD STP at Landour (S), Mussoorie.	7.05	165	163	8.80	9.2	11	120
2	3.12 MLD STP at Bhatta fall, Mussoorie.	7.08	155	151	7.90	8.8	09	79
3	0.8 MLD STP at Landour (N), Mussoorie.	7.30	175	172	8.60	9.6	11	150
4	0.9 MLD STP at Kurli Bazaar, Mussoorie.	6.60	190	186	8.20	9.6	10	240
5	1.2 MLD STP at Happy Valley, Mussoorie.	STP was found closed and non-operational at the time of visit and also no any representative was present there. (Date of inspection: 10-07-2023).						
August, 2023								
1	1.3 MLD STP at Landour (S), Mussoorie	7.30	160	156	7.45	8.8	10	170
2	3.12 MLD STP at Bhatta fall, Mussoorie.	6.80	150	148	7.50	9.6	11	210
3	0.8 MLD STP at Landour (N), Mussoorie.	6.90	165	163	8.20	8.8	10	170
4	1.2 MLD STP at Happy Valley, Mussoorie.	7.10	180	185	7.40	10	14	210

5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	7.50	180	178	7.90	8.8	09	1600
September, 2023								
1	1.3 MLD STP at Landour (S), Mussoorie.	7.27	165	163	7.84	9.2	10	210
2	3.12 MLD STP at Bhatta fall, Mussoorie.	7.35	155	151	7.89	9.6	09	170
3	0.8 MLD STP at Landour (N), Mussoorie.	7.45	175	173	7.96	9.2	10	220
4	1.2 MLD STP at Happy Valley, Mussoorie.	7.25	185	189	7.90	10	12	920
5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	6.34	190	192	7.86	9.6	11	170
October, 2023								
1	1.3 MLD STP at Landour (S), Mussoorie.	7.30	170	167	8.11	10.0	11	920
2	3.12 MLD STP at Bhatta fall, Mussoorie.	8.14	150	147	8.35	8.8	08	130
3	0.8 MLD STP at Landour (N), Mussoorie.	7.47	170	168	8.30	10.0	12	350
4	1.2 MLD STP at Happy Valley, Mussoorie.	7.09	180	182	7.78	9.2	10	170
5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	6.84	185	188	8.79	8.8	10	94
November, 2023								
1	1.3 MLD STP at Landour (S), Mussoorie.	6.55	165	163	7.05	9.6	10	350
2	3.12 MLD STP at Bhatta fall, Mussoorie.	6.44	145	143	7.55	9.2	09	170
3	0.8 MLD STP at Landour (N), Mussoorie	7.41	165	162	8.17	9.2	10	110

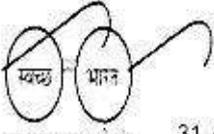
4	1.2 MLD STP at Happy Valley, Mussoorie	7.04	175	178	7.71	10.0	12	540
5	0.9 MLD STP at Kurli Bazaar, Mussoorie	6.66	190	192	7.99	9.2	11	130
December, 2023								
1	1.3 MLD STP at Landour (S), Mussoorie	6.85	160	156	7.31	9.2	09	170
2	3.12 MLD STP at Bhatta fall, Mussoorie.	6.91	150	147	7.11	8.8	08	140
3	0.8 MLD STP at Landour (N), Mussoorie	7.05	160	158	7.29	10.0	12	350
4	1.2 MLD STP at Happy Valley, Mussoorie.	7.42	180	184	7.63	10.8	14	920
5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	6.84	185	188	7.38	9.6	12	220
January, 2024								
1	1.3 MLD STP at Landour (S), Mussoorie.	7.36	155	153	8.80	10.0	11	540
2	3.12 MLD STP at Bhatta fall, Mussoorie.	7.03	145	143	7.54	9.2	09	220
3	0.8 MLD STP at Landour (N), Mussoorie.	6.80	155	152	8.32	9.2	10	130
4	1.2 MLD STP at Happy Valley, Mussoorie.	6.84	175	177	7.89	8.8	09	170
5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	6.65	180	182	7.98	9.2	11	170
February, 2024								
1	1.3 MLD STP at Landour (S), Mussoorie	6.71	150	147	7.11	9.2	10	350
2	3.12 MLD STP at Bhatta fall, Mussoorie.	6.62	140	136	7.30	8.8	08	110
3	0.8 MLD STP at Landour (N), Mussoorie	6.90	150	148	7.87	9.6	10	140
4	1.2 MLD STP at Happy Valley, Mussoorie.	7.13	170	173	7.48	9.2	10	130

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5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	6.95	185	189	7.78	10.0	13	280
March, 2024								
1	1.3 MLD STP at Landour (S), Mussoorie	6.89	155	153	7.50	10.4	12	540
2	3.12 MLD STP at Bhatta fall, Mussoorie.	STP found closed and non – operational at the time of visit (Date of inspection – 04.03.2024)						
3	0.8 MLD STP at Landour (N), Mussoorie	6.80	145	142	7.35	10.0	11	210
4	1.2 MLD STP at Happy Valley, Mussoorie.	7.17	175	180	7.84	10.0	12	170
5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	7.37	190	195	7.62	9.6	12	220
April, 2024								
1	1.3 MLD STP at Landour (S), Mussoorie	6.85	160	157	7.18	9.6	11	350
2	3.12 MLD STP at Bhatta fall, Mussoorie.	7.71	150	148	7.87	9.2	10	170
3	0.8 MLD STP at Landour (N), Mussoorie	6.94	150	146	7.28	9.2	10	140
4	1.2 MLD STP at Happy Valley, Mussoorie.	7.22	180	184	7.46	10.8	13	280
5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	7.29	195	198	7.70	8.8	10	170
May, 2024								
1	1.3 MLD STP at Landour (S), Mussoorie	6.96	170	168	7.35	9.2	10	220
2	3.12 MLD STP at Bhatta fall, Mussoorie.	7.48	160	156	7.70	8.4	08	94
3	0.8 MLD STP at Landour (N), Mussoorie	6.78	160	158	7.47	10.0	12	350

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4	1.2 MLD STP at Happy Valley, Mussoorie.	7.35	190	195	7.62	11.6	15	350
5	0.9 MLD STP at Kurli Bazaar, Mussoorie.	7.15	200	205	7.49	10.0	13	280
Sewage Treatment final effluent standards (As Notified by MoEF&CC).					6.5-9.0	30	<100	<1000
Note: All values are in mg/l except pH, Fecal coliform (MPN Per 100 ml).								



एक कदम स्वच्छता की ओर

31/62 राजपुर रोड, देहरादून-248001

Email -sbmurbaninfo@gmail.com, दूरभाष एवं फैक्स- 0135-2742885

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पत्रांक:- 928/890/SBM/NGT/ O.A. No. 51 of 2023/2023

दिनांक... 28 मई, 2023

सेवामें,

सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

विषय - मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-51/2023 Suo moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled " Joshimath Disaster a warning for Mussorie" के सम्बन्ध में।

महोदय,

कृपया, उपरोक्त विषयक शासन के पत्र संख्या 98052/2024 दिनांक 20.05.2024 (संलग्नक-1) का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-51/2023 Suo moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled " Joshimath Disaster a warning for Mussorie" के सम्बन्ध में प्रमुख सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 24.04.2024 को संपन्न बैठक के कार्यवृत्त संख्या-207815/2024, दिनांक 01.05.2024 में प्रदत्त निर्देश के अनुपालन में अपने-अपने विभाग से संबंधित बिंदुओं पर एक्शन टेकन रिपोर्ट/अनुपालन आख्या उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को उपलब्ध करवाये जाने हेतु निर्देशित किया गया है।

उक्त के क्रम में नगर पालिका परिषद, मसूरी द्वारा पत्र संख्या-283 दिनांक 16.05.2024 के माध्यम से प्रेषित एक्शन टेकन रिपोर्ट/अनुपालन आख्या एवं निदेशालय स्तर से की गयी कार्यवाही के आधार पर संकलित एक्शन टेकन रिपोर्ट/अनुपालन आख्या (संलग्नक-2) अग्रेतर कार्यवाही हेतु संलग्न कर प्रेषित की जा रही है।
संलग्नक-यथोपरि

भवदीय,

(रवि पाण्डेय)

अधीक्षण अभियन्ता
कृते निदेशक।

संख्या एवं दिनांक तदैव।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित

- 1- प्रमुख सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन।
- 2- अपर सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन।
- 3- स्टाफ ऑफिसर-मुख्य सचिव/सदस्य संयोजक, ई0एम0सी, उत्तराखण्ड शासन।
- 4- अपर सचिव, वन, पर्यावरण संरक्षण एवं जलवायु परिवर्तन, उत्तराखण्ड शासन।

(रवि पाण्डेय)

अधीक्षण अभियन्ता
कृते निदेशक।

In the matter of O.A. No. 51 of 2023

In compliance of order dated 26.07.2023, 09.11.2023 & 02.04.2024

ACTION TAKEN REPORT/COMPLIANCE REPORT

Preventive & Remedial Measures	Compliance
<p>1. The regulations related to waste management should be strictly followed. Dumping sites around water bodies should be strictly restricted to prevent pollution threats on the important sources of drinking water of the city. QR code based Digital Direct Refund System should be implemented for management of plastic waste. IEC activities to be promoted amongst visiting tourist towards solid waste and plastic waste management.</p>	<p>1. With regards to this Action Taken Report/Compliance Report by Nagar Palika Parishad, Mussoorie is attached (Annexure-1)</p> <p>2. As per the direction of Principal Secretary in the meeting of dated 25-04-2024 Urban Development Directorate has made a visit on 24-05-2024. Visit report is attached (Annexure-2)</p>
<p>2. Strict measures should be made to promote the usage of biodegradable materials and ban on use of Single Use Plastics (SUPs) items should be strictly enforced.</p>	<p>3. With regards to this Action Taken Report/Compliance Report by Nagar Palika Parishad, Mussoorie is attached (Annexure-1)</p>
<p>3. Local people should be involved in the Environmental Conservation programs and awareness/training on landslides, mountain risks, etc. to be initiated.</p>	<p>4. With regards to this Action Taken Report/Compliance Report by Nagar Palika Parishad, Mussoorie is attached (Annexure-1)</p>
<p>4. Registration of tourists should be done according to carrying capacity of the area, especially the available parking space, guest room availability, etc. Tourist can be charged for visiting the Mussoorie area and the payment can be utilized for managing waste and cleanliness.</p>	<p>5. With regards to this Action Taken Report/Compliance Report by Nagar Palika Parishad, Mussoorie is attached (Annexure-1)</p>



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कार्यालय नगर पालिका परिषद, मसूरी।

दूरभाष न०-0135-263225। फ़ैक्स न० -0135- 2632039

E-mail: nppmussoorie@gmail.com

Ref No. 282

Date: 16.05.2024

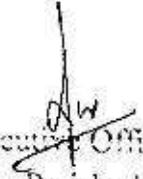
To,
The Additional Director,
Urban Development Directorate,
Dehradun

Subject: Regarding submission of Action Taken Report with respect to your letter no: 669/890/SBM/NGT/O.A. No. 51 of 2023/2023

Respected Sir,

In response to your letter dated *May 10th, 2024* with reference no: *669/890/SBM/NGT/O.A. No. 51 of 2023/2023*, we are hereby submitting our action taken report with respect to the point no 13 and 15 as per the NGT letter's Preventive and Remedial Measures.

We are sharing the report in draft word as well as PDF format, as requested by you. The report consists of brief about the actions taken along with supporting photographs as deemed necessary.


Executive Officer
Nagar Palika Parishad Mussoorie

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नगर पालिका परिषद, मसूरी

PREVENTIVE AND REMEDIAL MEASURES

1.

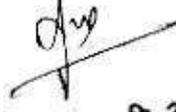
13. The regulations related to waste management should be strictly followed. Dumping sites around water bodies should be strictly restricted to prevent pollution threats on the important sources of drinking water of the city. QR code based Digital Direct Refund System should be implemented for management of plastic waste. IEC activities to be promoted amongst visiting tourist towards solid waste and plastic waste management.

Actions taken with respect to compliance of point no. 13

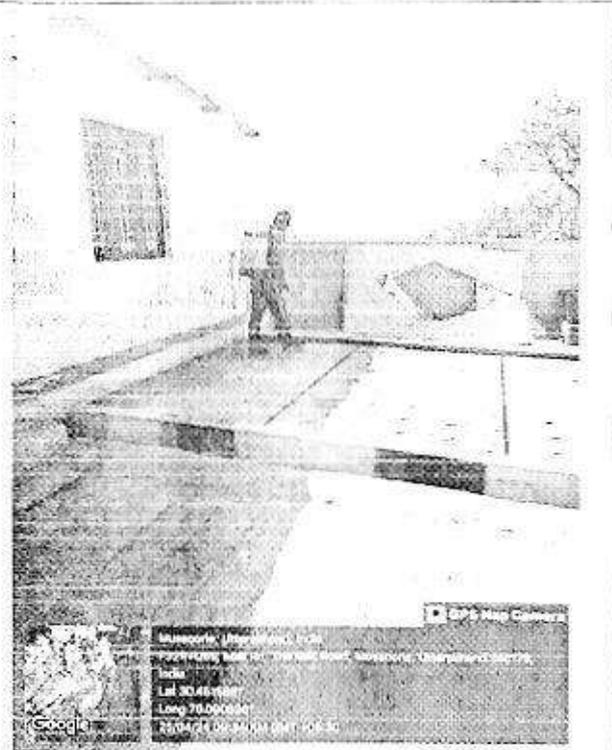
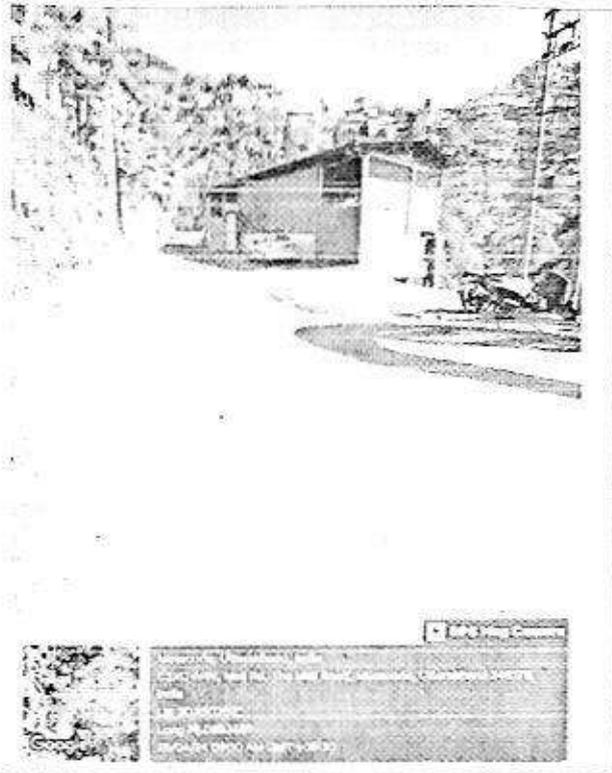
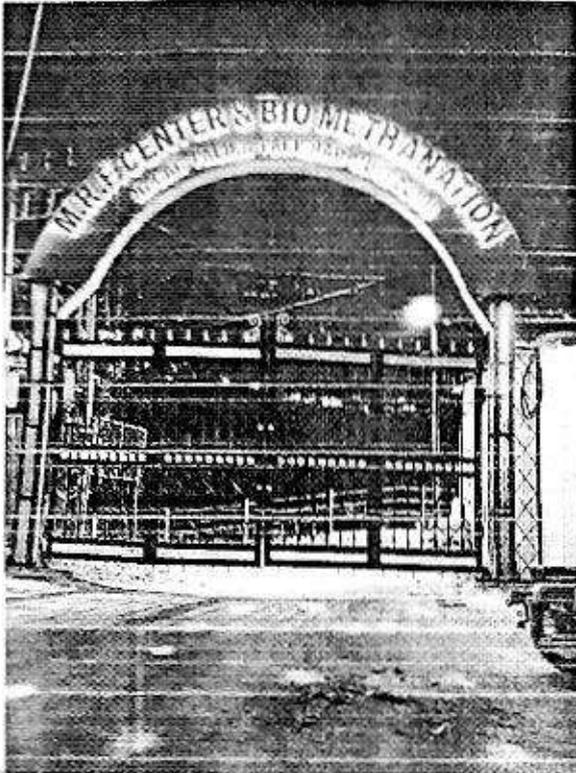
S.No.	Action/Activity	Description						
1	Establishment and operation of MRF Center	<ul style="list-style-type: none"> A Material Recovery Facility (MRF) of 20 TPD capacity established Waste is being processed as per the SWM Rules 2016 The dry waste is being sorted and recyclable materials are recovered from the waste received at the plant The weightage of waste received and processed is being recorded with the help of weighbridge with digital machines 						
2	Establishment and operation of Bio-Methanation plant	<ul style="list-style-type: none"> A Bio-Methanation plant of 8 TPD capacity established Waste is being processed as per the SWM Rules 2016 The dry waste coming out of MRF center and from bulk waste generators is processed in the plant The gas is being trapped and stored in the storage balloon There is a provision to generate electricity from the stored gas 						
3	Prevention of dumping near the water bodies	<ul style="list-style-type: none"> Nagar Palika Parishad Mussoorie held a meeting with the Sanitary Inspectors and Supervisors to create awareness regarding prevention of dumping near the water bodies The Executive Officer gave instructions to check and penalize the offenders dumping waste near water bodies 						
4	Action taken in Plastic Waste Management	<ul style="list-style-type: none"> Instructions to SI and supervisors to curb use of single use plastic in the NPPM area Imposed penalty and fines on the shopkeepers offending the Plastic waste rules <table border="1"> <tr> <td>1</td> <td>No of Plastic challans</td> <td>65 NOS</td> </tr> <tr> <td>2</td> <td>Amount</td> <td>Rs. 22650/-</td> </tr> </table>	1	No of Plastic challans	65 NOS	2	Amount	Rs. 22650/-
1	No of Plastic challans	65 NOS						
2	Amount	Rs. 22650/-						

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5	IEC Activities towards Solid and Plastic Waste Management	<ul style="list-style-type: none">• Total 08 NOS awareness activities have been conducted towards awareness of Solid and Plastic Waste Management• IEC report attached as Annexure-1
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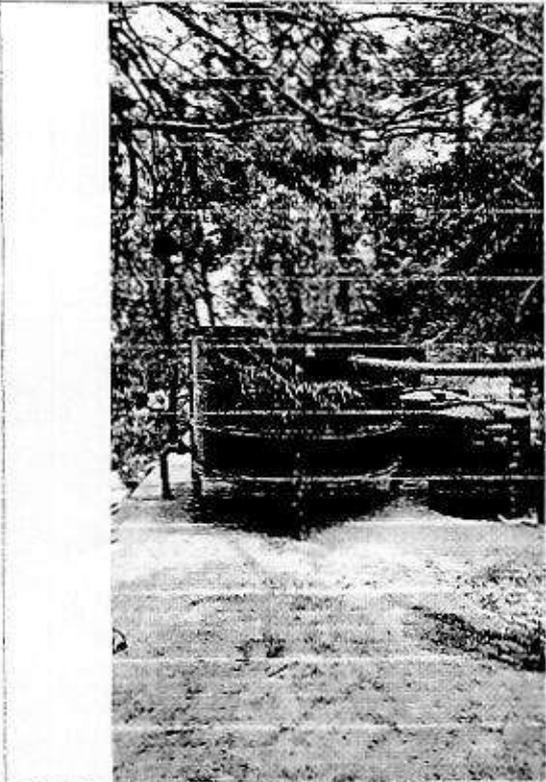
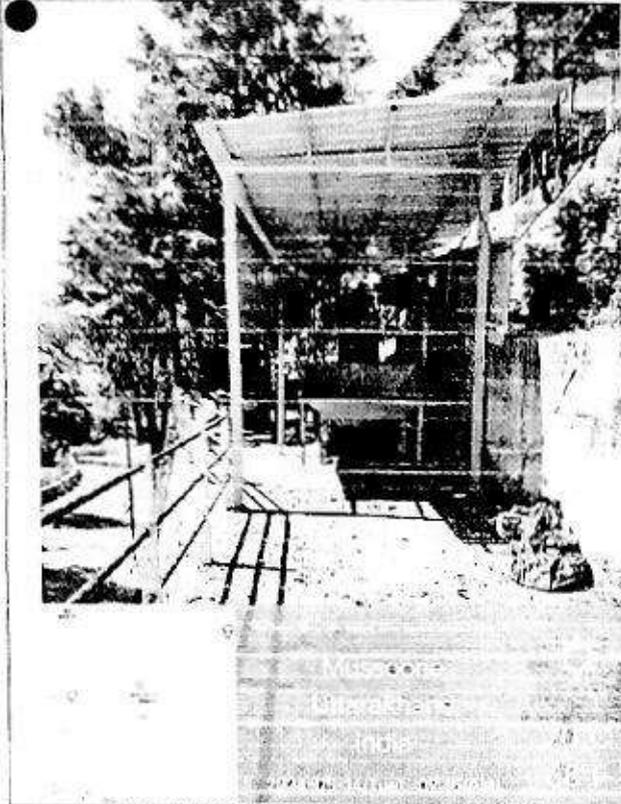

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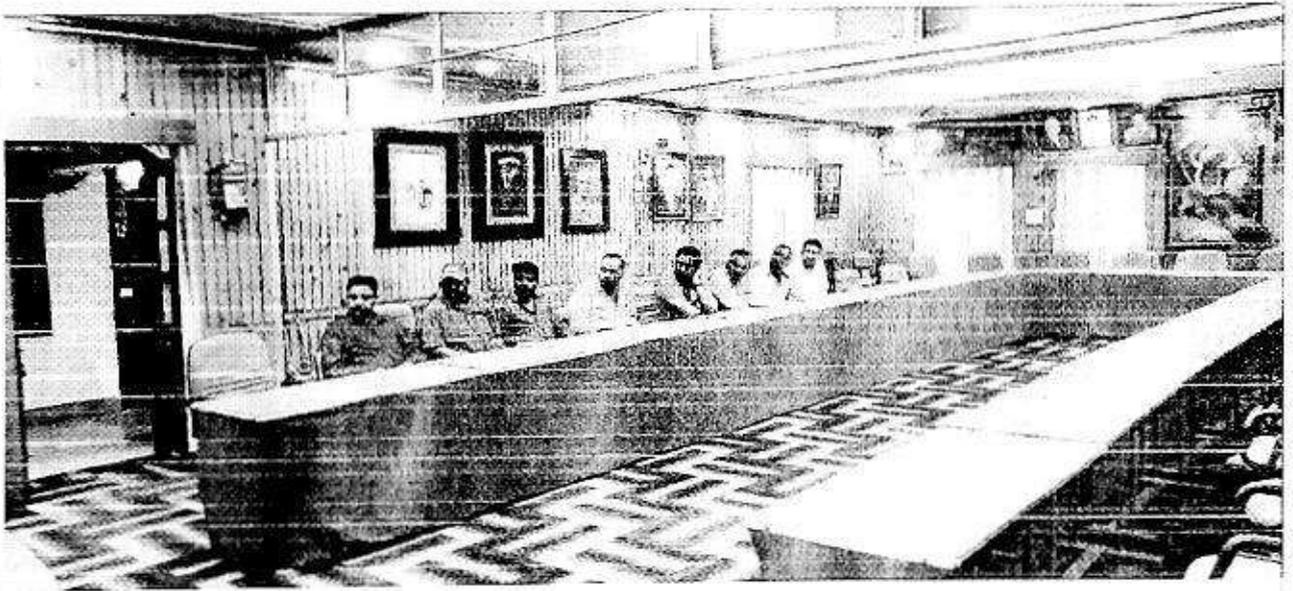
Photos of MRF Centre with Weighbridge

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Photos of Bio-Methanation Plant with wet waste grinder and storage silos

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Meeting with Supervisors regarding prevention of dumping waste in Water Bodies

9/11
अधिसासी अधिकारी
नगर पालिका परिषद, मसूरी

15 Local people should be involved in the Environmental Conservation programs and awareness /training on landslides, mountain risks etc. to be initiated.

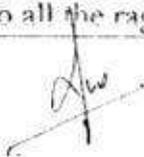
Actions taken with respect to compliance of point no. 15

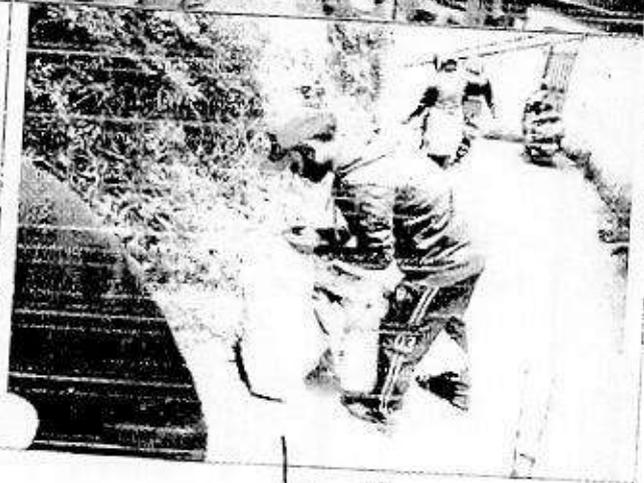
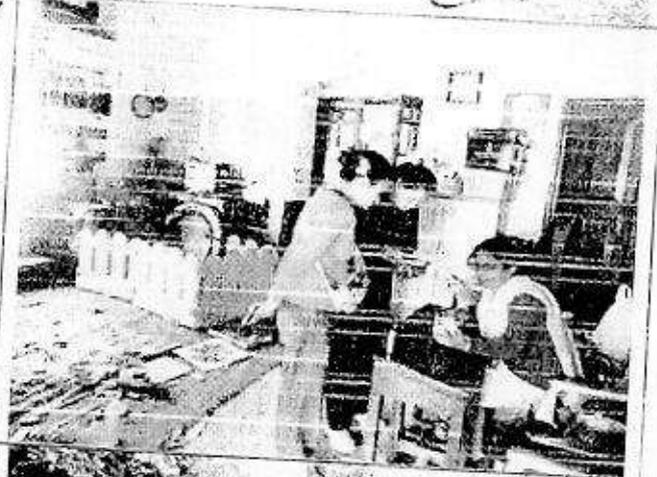
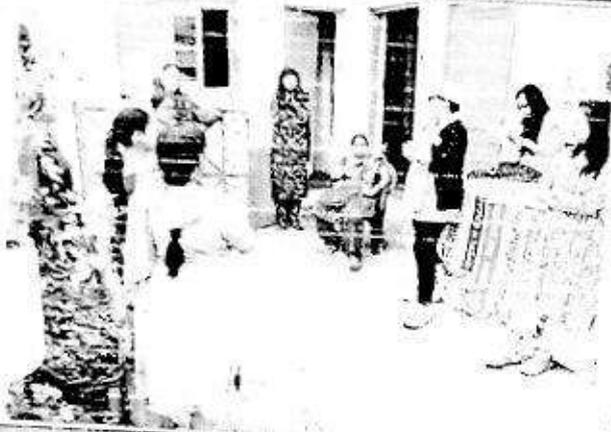
S.No.	Action/Activity	Description
1	IEC activities	<ul style="list-style-type: none"> Total 07 NOS awareness activities have been conducted towards awareness on landslides and mountain risks etc. The awareness programs were conducted along with the IEC of Solid and Plastic waste management. Report attached as Annexure-1


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Annexure-1

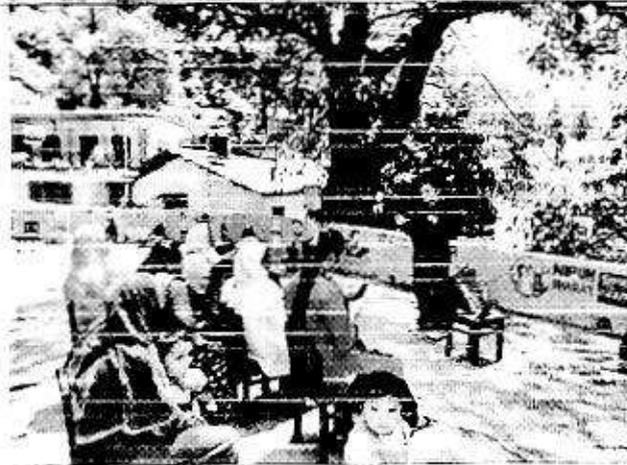
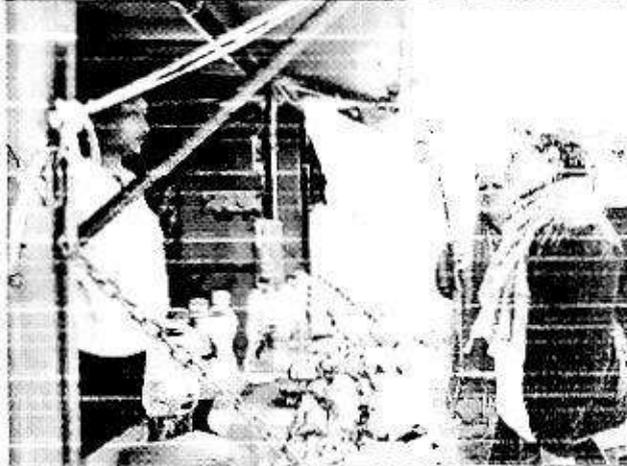
Date	Activity	Description
25/04/24	Visit to NPPM office	Visit to NPPM office to collect digital signature of E.O sir for I'd card.
25/04/24	Visit to Anganbadi	Visit to Anganbadi Library chowk for a training session regarding waste management, landslides and mountain risks.
26/04/24	Cleanup Drive	वार्ड 12 में आज सफाई अभियान चलाया गया, जिसमें क्रीन मुर्षर्विमोर , सफाई कर्मचारी वहाँ के शॉपस्कीपर शामिल थे, जिसमें हमने 48 किलो कूड़ा एकत्रित किया और साथ में दुकानों और रेस्टोरेंट में जाके वॉल के लोगों को कूटे के प्रति जागरूक किया गया, की आप हमे अपना कूड़ा सेग्रेगेशन करके अलग अलग दे, और वे अपने ग्राहकों को यहा भी इंफोर्मेशन दे कि जो समान ग्राहक ले रहे हैं उसको डस्टबिन में ही डाले!
26/04/24	Awerness drive	Anti-Littering Awareness drive in ward 12
01/05/24	Community meeting	Community meeting in ward 2 Jharipani about waste segregation, landslides and mountain risks.
01/05/24	Anganbadi visit	Visit in jharipani anganbadi for awareness regarding, waste management, landslides and mountain risks.
01/05/24	School visit	Visit to Jharipani school to aware the students regarding source segregation, plastic waste management, landslides and mountain risks.
08/05/24	Community meeting	Today's Community meeting in Jharipani ward-1 regarding segregation, Area's Problems, and E- Waste, landslides and mountain risks.
09/5/24	I'D card distribution	Distributed I'D cards to all the rag pickers.


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भ्रमण आख्या

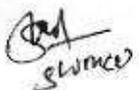
नगर पालिका परिषद, मसूरी

दिनांक 24.04.2024

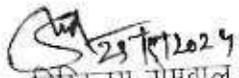
विषय – मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-51/2023 Suo moto in Re: News item published in the news paper the tribunal, dated 16-01-2023 entitled “ Joshimath Disaster a warning for Mussorie” के सम्बन्ध में प्रमुख मुख्य सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन की अध्यक्षता में दिनांक 25.04.2024 को संपन्न बैठक के कार्यवृत्त के बिंदु संख्या 13 के क्रम में नगर पालिका परिषद, मसूरी में संचालित ठोस अपशिष्ट निस्तारण व्यवस्थाओं के अनुश्रवण के सम्बन्ध में।

दिनांक 24.05.2024 को शहरी विकास निदेशालय के श्री भरत सिंह रावत, सहायक अभियन्ता एवं श्री दिग्विजय रोमवाल, ठोस अपशिष्ट प्रबन्धन सलाहकार द्वारा नगर पालिका परिषद, मसूरी के ठोस अपशिष्ट प्रबन्धन हेतु निर्मित एम०आर०एफ० केन्द्र व बायोमेथेनेशन प्लांट स्थलीय निरीक्षण किया। निरीक्षण भ्रमण आख्या के मुख्य बिंदु निम्नवत हैं-

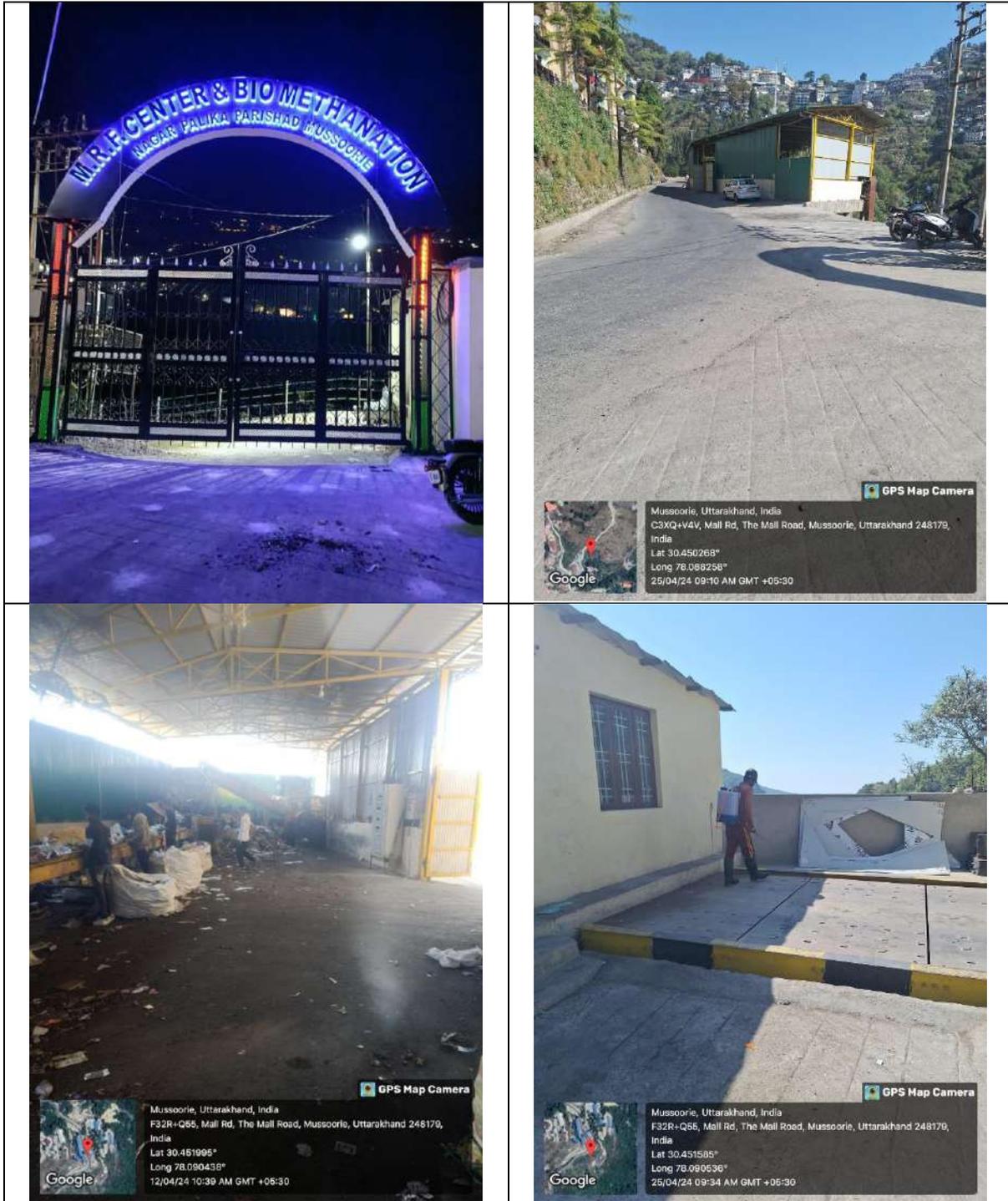
1. देहरादून-सुवाखोल-उत्तरकाशी बायपास मार्ग पर आई० डी० एच० के समीप निर्मित उक्त एम०आर०एफ० केन्द्र व बायोमेथेनेशन प्लांट के निरीक्षण के दौरान अधिशासी अधिकारी द्वारा अवगत कराया गया कि डोर टू डोर कूड़े का संग्रहण Keeping the Enviroment Ecologically Natural (KEEN) संस्था द्वारा समस्त 13 वार्डों में शत प्रतिशत किया जा रहा है। निकाय में सामान्यता 15 टी०पी०डी० ठोस अपशिष्ट उत्पन्न होता है किंतु यात्राकाल में पर्यटकों के आवागमन के दौरान लगभग 30 टी०पी०डी० ठोस अपशिष्ट उत्पादित होता है।
2. अधिशासी अधिकारी द्वारा अवगत कराया गया कि डोर टू डोर कूड़ा संग्रहण, आई० ई० सी० गतिविधि, कूड़ा वाहनों में जी०पी०एस० स्थापित किये जाने, डोर टू डोर कूड़े के संग्रहण के अनुश्रवण हेतु क्यू०आर० कोड लगाये जाने हेतु चयनित उक्त संस्था को मासिक रूप से रु 10.50 लाख निकाय द्वारा भुगतान किया जाता है इसके अतिरिक्त यह भी अवगत कराया कि बोर्ड बैठक में प्रस्ताव पारित है कि नगर क्षेत्र में डोर टू डोर संग्रहण हेतु यूजर चार्ज का कलैक्शन व उपभोग की अनुमति भी उक्त संस्था को ही दी गयी है।
3. निरीक्षण के दौरान पाया गया कि कि नगर क्षेत्र में अधिकतर कूड़ा मिक्स एकत्र किया जा रहा है जिसे एम०आर०एफ० केन्द्र पर सेग्रीगेट किया जा रहा है। इस संबंध में निरीक्षण टीम का सुझाव है कि सोर्स सेग्रीगेशन पर विशेष ध्यान दिया जाना चाहिए एवं चयनित संस्था के माध्यम से निरन्तर आई०ई०सी० गतिविधि आयोजित की जानी चाहिए। नगर क्षेत्र के वार्ड न० 8 में लगभग 600 घरों में क्यू आर कोड लगाये गये हैं, शेष घरों में भी क्यू आर कोड लगाये जाने का सुझाव भ्रमण के दौरान दिया गया। नगर में उपयोग होने वाले कुल 08 कूड़ा वाहनों पर अनुश्रवण हेतु जी०पी०एस० स्थापित किये गये हैं।
4. नगर पालिका परिषद, मसूरी में निर्मित एम०आर०एफ० केन्द्र का निरीक्षण किया गया। नगर पालिका परिषद, मसूरी द्वारा ठोस अपशिष्ट के निस्तारण हेतु रु 1.30 करोड़ लागत का एक एम०आर०एफ० केन्द्र का निर्माण किया गया है, जिसकी क्षमता 20 टी०पी०डी० है। एम०आर०एफ० केन्द्र का संचालन एवं रखरखाव KNOWAST Environment Solution (KESL) के माध्यम से किया जा रहा है।
5. एम०आर०एफ० केन्द्र के पास एक Weighbridge स्थापित है, जिससे एम०आर०एफ० केन्द्र पर आ रहे ठोस अपशिष्ट का भारोतलन किया जाता है। कूड़े के सॉर्टिंग किये जाने हेतु एम०आर०एफ० केन्द्र


S. W. M. C.

- पर एक 40 एम0एम0 ट्रोमल नशीन व एक सॉर्टिंग कन्वेयर बेल्ट स्थापित है। इसके अतिरिक्त 02 प्लास्टिक कॉम्पैक्टर उपलब्ध हैं जिसमें से वर्तमान में 80 कि0ग्रा10 क्षमता के प्लास्टिक कॉम्पैक्टर का प्रयोग प्लास्टिक के बेलस बनाने हेतु किया जा रहा है जबकि 01 टी0पी0डी0 के प्लास्टिक कॉम्पैक्टर का उपयोग नहीं किया जा रहा है। एम0आर0एफ0 केन्द्र पर एक थ्रेडर मशीन भी उपलब्ध है जिसका प्लास्टिक/एल्यूमिनियम आदि रिसाइक्लेबल सामग्री को थ्रेड करने में प्रयोग किया जाता है।
6. एम0आर0एफ0 केन्द्र पर एकत्रित होने वाले अधिकांश मिक्स वेस्ट की ट्रोमल, कन्वेयर बेल्ट के माध्यम से मैकेनिकल एवं लेबर के माध्यम से मैन्युअल सॉर्टिंग की जाती है। जिसमें से सूखे कूड़े जैसे प्लास्टिक, ग्लास, एल्यूमिनियम इत्यादि को अलग कर रिसाइक्ल के लिए भेजा जाता है तथा आर0डी0एफ0 को Rollz India Waste Management Private Limited/Shoonya Enviromental Services Solutions Private Limited को भेजा जाता है तथा गीले कूड़े को निकाय के बायोमेथेनेशन प्लांट में प्रयोग किया जा रहा है। एम0आर0एफ0 केन्द्र के रख-रखाव व संचालन एम0आर0एफ0 केन्द्र के समुचित संचालन हेतु उपलब्ध समस्त नशीन/उपकरण का भरसक उपयोग तथा कूड़े के अलग-अलग घटक गीले व सूखे का दैनिक आधार पर विवरण तैयार किये जाने हेतु सुझाव दिया गया।
7. नगर पालिका परिषद मसूरी में रु 1.47 करोड़ लागत के एक बायोमेथेनेशन प्लांट का भी निर्माण हाल ही में किया गया है, जिसकी क्षमता 8 टी0पी0डी0 है। बायोमेथेनेशन प्लांट का संचालन एवं रखरखाव मुस्कान एसोसिएट के माध्यम से किया जा रहा है।
8. अधिशासी अधिकारी एवं बायोमेथेनेशन प्लांट के संचालक द्वारा अवगत कराया गया कि प्लांट का निर्माण के बाद ट्रायल रन किया गया, जिसके उपरांत 02.05.2024 से प्लांट का उपयोग किया जाना प्रारम्भ किया गया है। वर्तमान में प्लांट पर 02 मिक्सिंग टैंक उपलब्ध है जिसमें जैविक अपशिष्ट को पानी के साथ मिक्स कर स्लरी तैयार कर स्टोरेज किया जाता है। इसके उपरांत बायोडायजेस्टर में 20-25 दिन तक मिक्स स्लरी को एनारोबिक डायजेशन हेतु रखा जाता है।
9. अवगत कराया गया कि 10.05.2024 को बायोडायजेस्टर में बायोगैस के उत्पादन हेतु स्लरी डाली गयी है, जिसका डायजेशन प्रक्रिया लगभग 25 दिन में पूर्ण होगा। प्लांट संचालक द्वारा अवगत कराया गया कि समय समय पर उत्पादित होने वाली मेथेन गैस के गुणवत्ता हेतु कार्बन डायक्साइड की मात्रा का भी निरीक्षण किया जाता है, वर्तमान में कार्बन डायक्साइड की मात्रा निर्धारित मात्रा से अधिक आ रही है। डायजेशन को सूचारु रूप से संपादित किये जाने हेतु एंजाइम एवं गोबर का प्रयोग किया जा रहा है।
10. बायोमेथेनेशन प्लांट के रख-रखाव व संचालन हेतु गठित अनुबंध में यह स्पष्ट नहीं है कि प्लांट को संचालित करने के लिए किन-किन विषय विशेषज्ञ को रखा जाना आवश्यक है एवं प्लांट के सूचारु रूप से संचालित नहीं होने की दशा में पेनाल्टी क्लॉउज का प्राविधान नहीं है।
11. बायोमेथेनेशन प्लांट से उत्पादित होने वाली गैस/ विद्युत के उपयोग हेतु विस्तृत प्लान निकाय द्वारा तैयार किया जाना आवश्यक है।
12. उक्त एम0आर0एफ0 एवं बायोमेथेनेशन प्लांट से ठोस अपशिष्ट के प्रसंस्करण के बाद उत्पन्न होने वाले इनर्ट व लीचेट के लिए समुचित व्यवस्था का प्राविधान नहीं है, जिस हेतु निकाय को इनर्ट व लीचेट के निस्तारण हेतु समुचित व्यवस्था करने का सुझाव दिया गया है।


 दिग्विजय सोमवाल
 सलाहकार (ठोस अपशिष्ट प्रबंधन)
 शहरी विकास निदेशालय


 भरत सिंह रावत
 सहायक अभियन्ता
 शहरी विकास निदेशालय



Photos of MRF Centre with Weighbridge



Photos of Bio-Methanation Plant with wet waste grinder and storage silos



Meeting with Supervisors regarding prevention of dumping waste in Water Bodies





Awareness Activities on Solid Waste Management and Climate Action

Activity 1

Dated : 3 June, 2024

Location : Mall Road, Mussoorie

The Uttarakhand Pollution Control Board alongwith Waste Warriors, introduced “Kachra Man” as a superhero in Mussoorie. These ‘Kachra Man’ individuals roam around draped in waste material to attract tourists and raise awareness about the types of waste we generate.

These Kachra Man's roamed around on the most famous Mall road of Mussoorie speaking to approximately 30 people on the above mentioned topic of single-use plastic. Their aim is to educate a large number of tourists about the importance of reducing waste and using less plastic



Glimpses of the activity at Mall Road, Mussorie.

Activity 2**Dated : 7 June, 2024****Location : Santura Devi Temple**

Uttarakhand pollution Control Board conducted a clean-up drive along with Waste Warrior near Santura Devi Temple located on the national highway towards Yamunotri, Mussoorie with the participation of 30 people from police department, shopkeepers & market association. A total of 300 kg of waste was collected which contained a majority of single use plastic, Multi layered plastic and tetrapak. These clean-ups are always an eye opener for the participants as how littering affects the environment and also to understand how difficult it is to retrieve the waste thrown. This initiative has definitely educated people on the need of source segregation and the harmful effects of dumping.



Glimpses of the Cleanliness Activity at Santura Devi Temple, Mussoorie.

Activity 3**Date: June 11, 2024****Location: Mall Road, Mussoorie**

On June 11, 2024, a rally was organized at Mall Road in Mussoorie to raise awareness about the harmful effects of single-use plastics. The event saw enthusiastic participation from more than 100 individuals, including students from four government schools, local people, and representatives from Keen and the Nagar Palika. The rally commenced at 11:00 AM from the starting point at Mall Road. Participants carried banners and placards with messages highlighting the harms of single-use plastics. Slogans such as “Say No to Plastic,” “Protect Our Environment,” and “Choose Reusable” echoed through the air as participants marched through the streets.

The active involvement of students from four government schools played a crucial role in spreading the message of environmental conservation and emphasizing the urgent need to reduce plastic usage. Additionally, some residents joined the rally, demonstrating their support for a cleaner, plastic-free environment. The presence of Keen and Nagar Palika members reflected the community’s collective effort in addressing environmental issues.



सिंगल यूज प्लास्टिक रोकने के लिए निकाली रैली
 मसूरी। उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड की ओर से वेस्ट वॉरियर्स के सहयोग मसूरी में
 सिंगल यूज प्लास्टिक को लेकर जनजागरूकता रैली निकाली। जिसमें शहर के विभिन्न
 स्कूलों के छात्र-छात्राओं, कीन के स्वयंसेवकों और नगर पालिका के कर्मियों ने प्रतिभाग
 किया। इस दौरान नगर पालिका ईओ राजेश नैथानी, गीता ध्यानी ने विचार रखे। संवाद

Glimpses of the Rally at Mall Road, Mussoorie.



Uttarakhand Pollution Control Board
46 B, IT Park, Sahastradhara Road, Dehradun

प्रेषक,

आर0 मीनाक्षी सुन्दरम,
सचिव,
उत्तराखण्ड शासन।

सेवा में

उपाध्यक्ष,
मसूरी देहरादून विकास प्राधिकरण,
देहरादून।

आवास अनुमति-2

विषय- मसूरी विकास क्षेत्र में फीज जोन एवं पीज जोन के बाहर निर्माण के सम्बन्ध में।

देहरादून, दिनांक 5 अक्टूबर, 2018

परिचय

पर्युक्त विषयक प्रकरण के संबंध में अवगत दरजना है कि कार्यालय झाप संख्या-49/V/2010-2011-18(आ0)/2010, दिनांक 15.01.2014 द्वारा मसूरी देहरादून विकास प्राधिकरण क्षेत्रान्तर्गत मसूरी विकास क्षेत्र में फीज जोन में निर्माण की अनुमति एवं फीज जोन के बाहर निर्माण हेतु क्षेत्रफल में वृद्धि किये जाने की आवश्यकता के संदर्भ में उपाध्यक्ष, मसूरी देहरादून विकास प्राधिकरण की अध्यक्षता में एक आठ सदस्य समिति का गठन किया गया था।

2- समिति की रिपोर्ट के परीक्षणपरान्त मसूरी विकास क्षेत्र में फीज जोन एवं फीज जोन के बाहर के क्षेत्र में शासन द्वारा सन्यक्त विचारोंपरान्त निम्नलिखित प्रतिबन्धों के अधीन निर्माण अनुमत्य किये जाने को सहर्ष स्वीकृति प्रदान की जाती है:-

अ- पूर्व निर्धारित पीज जोन अन्तर्गत एकल आवासीय भवनों के विस्तार/नव-निर्माण गतिविधियों अधिकतम कुल तल क्षेत्रफल 100 वर्गमी0 तक अनुमत्य होगा। यह सुविधा उत्तराखण्ड के स्थायी निवासियों हेतु ही अनुमत्य होगी।

(i) भवनों की अधिकतम रिज लेवल तक उंचाई 7.5 मी0 (दो तल-G+1) होगी।

(ii) छत अनिवार्य रूप से ढालदार होगी तथा छत का रंग लाल अथवा हरा होगा। रोड लेवल पर टैरेस पार्किंग की स्थिति में छत का ढालदार होने की अनिवार्यता नहीं होगी।

(iii) मसूरी के माल रोड पर गॉंधी चौक से क्लेयरेंस हाउस तक दूनघाटी या खडड की ओर स्थित किसी भी भवन का शिखर मार्ग तल से 03 मी0 नीचे तक ही अनुमत्य होगा। मुख्य महायोजना मार्गों/राष्ट्रीय राजमार्गों/प्रांतीय मार्गों/मुख्य जनपदीय मार्गों पर स्थित भूखण्ड की दशा में भवन के शिखर तल (ridge of sloping roof/terrace) किसी भी दशा में सड़क सतह से 1.20 मी0 से अधिक उंचा नहीं होगा। भवन उक्त मार्ग से 4.50 मी0 की दूरी पर होने पर सड़क सतह से ऊपर अधिकतम एक मंजिला एवं अन्य अपेक्षित तल उक्त सड़क से भवनों की दूरी 4.50 मी0 तथा प्रस्तावित अतिरिक्त तल की उंचाई के बराबर होने की स्थिति में ही अनुमत्य होगी।

(iv) पारिवारिक भूमि उप-विभाजन अनुमत्य होगा।

(v) स्थल विशेष के सुरक्षित होने के सम्बन्ध में भू-वैज्ञानिक द्वारा वर्णित प्रावधानों के

अनुसार परीक्षण किया जाना आवश्यक होगा। ऐसे प्रकरणों में मानचित्र स्वीकृति से पूर्व एकल भवनों/भूखण्डों की मृदा जांच, भूगर्भीय स्थिरता की जांच (Soil Testing Geological Stability Report) आदि एवं भू-कटान एवं भू-मराव के प्रकरणों में भूतत्व एवं खनन विभाग से अनापत्ति प्राप्त की जानी आवश्यक होगी तथा उपविधि वं प्रावधानों के अनुसार भवन की स्ट्रक्चरल सुरक्षा सुनिश्चित की जायेगी। प्रस्तुत मानचित्र में भूखण्ड की ढाल हेतु मानचित्र में दो मीटर अन्तराल पर भूमि का कन्टूर प्लान एवं सैक्शन प्रदर्शित करना अनिवार्य होगा।

- (vi) वन विभाग का अनापत्ति प्रमाण पत्र आवश्यक होगा तथा स्थल वन भूमि होने की दशा में भारत सरकार के वन एवं पर्यावरण मंत्रालय की अनापत्ति आवश्यक होगी।
- (vii) निर्माण के पश्चात अधिकृत स्ट्रक्चरल इंजीनियर द्वारा इस आशय का प्रमाण पत्र प्रस्तुत किया जाना होगा कि निर्माण स्वीकृत ड्राइंग/डिजाइन के अनुरूप है तथा प्रावधानों के अनुसार भवनों की संरचनात्मक स्थिरता पर प्रतिकूल प्रभाव न होने के सम्बन्ध में अधिकृत स्ट्रक्चरल इंजीनियर द्वारा परीक्षण आवश्यक होगा।
- (viii) प्रस्तावित निर्माण हेतु जल संयोजन होने की स्थिति में ही प्रकरण विचारणीय होगा।
- (ix) भवन निर्माण के शेष प्रावधान भवन उपविधि के अनुसार होंगे।
- (x) भवन निर्माण में परिभाषित अनुसार बेसमेन्ट का निर्माण अनुमन्य नहीं होगा।
- (xi) प्रस्तावित भवन निर्माण अथवा निर्माण कार्य जैसी गतिविधि के संदर्भ में भू-स्वातंत्र्य व भूमि के पुष्ट दस्तावेजों सहित एमडीडीए द्वारा वन कानून के परिप्रेक्ष्य में प्रत्येक प्रकरण वन विभाग को संदर्भित किये जायेंगे एवं वन विभाग से वन कानून के तहत निर्गत आख्या के अनुरूप ही अग्रोत्तर कार्यवाही की जानी होगी।
- (xii) समय-समय पर मा० उच्च न्यायालय व मा० उच्चतम न्यायालय द्वारा निर्गत आदेशों का अनुपालन आवश्यक होगा।

ब- फीज जोन से बाह्य क्षेत्र, जो बाहुल्य रूप से विकसित क्षेत्र है, में एकल आवास का निर्माण/विस्तार निम्नानुसार अनुमन्य होगा:-

"भवन निर्माण के अन्य मानकों के साथ-साथ एकल आवासीय निर्माण हेतु भूखण्ड क्षेत्र के आधार पर भवन उपविधि में अनुमन्य कुल तल क्षेत्र अथवा भवन का अधिकतम कुल तल क्षेत्रफल 150 वर्गमी० अनुमन्य होगा तथा यह सुविधा भी मात्र उत्तम-श्रेणी के स्थायी निवासियों को ही अनुमन्य की जाये। शेष प्रावधान उपरोक्त बिन्दु अ के अनुसार मान्य होंगे।"

स- फीज जोन से बाह्य क्षेत्र, जो बाहुल्य रूप से खुले व अविकसित क्षेत्र है, में एकल आवासीय का निर्माण निम्नानुसार अनुमन्य होंगे -

ऐसे खुले क्षेत्र, जिनका उप-विभाजित मानचित्र स्वीकृत नहीं है, में नियमानुसार भवन उपविधि का प्रावधान 72(1) सामान्यतः प्रभावी होगा। तथापि मसूरी क्षेत्र के स्थानीय निवासियों की निजी आवासीय आवश्यकताओं की पूर्ति हेतु एकल आवास निम्न प्रतिबन्धों के साथ अनुमन्य किया जाना विचारणीय होगा :-

- (i) सम्बन्धित भूस्वामी मसूरी क्षेत्र के अन्तर्गत आने वाले राजस्व ग्राम अथवा नगर

पालिका क्षेत्र का स्थायी निवासी हो। इस हेतु उप जिलाधिकारी द्वारा निर्गत स्थाय निवास प्रमाण पत्र को अभिलेखीय आधार माना जायेगा। एकल आवास निर्माण क अनुमति भूस्वामी को केवल एक बार ही दी जायेगी।

- (ii) एकल आवास का अधिकतम भू-आच्छादन 60 वर्गमी० एवं एफ०ए०आर० 0.9 अथव उपविधि में सम्बन्धित भूखण्ड क्षेत्र हेतु अनुमन्य कुल भू-आच्छादन एवं एफ०ए०आर० में से जो भी कम हो, अनुमन्य होगा।
- (iii) भूखण्ड राजस्व अभिलेखों में दर्ज आबादी क्षेत्र की सीमा से 500 मी० की परिधि अन्तर्गत स्थित हो।
- (iv) अन्य प्रावधान उपरोक्त बिन्दु अ में वर्णित अनुसार प्रभावी होंगे।

साथ ही मसूरी क्षेत्र में पार्किंग एवं यातायात आदि की समस्या को दृष्टिगत रखते हुए यह भी निर्णय लिया गया कि इस शासनादेशानुसार नव निर्मित आवासों में पर्यटन विभाग द्वारा अतिरिक्त उत्तराखण्ड गृह आवास (होम स्टे) योजना का लाभ नहीं दिया जायेगा। फीज्ड ज़ोन के बाहर के विकसित एवं अविकसित/खुले क्षेत्रों का निर्धारण प्राधिकरण द्वारा गुण-दोष के आधार पर किया जायेगा।

भवदीय,

(आर० मीनाक्षी सुन्दरम)
सचिव

मा-434/V-2/18(आ०)10/2016-तददिनांक ।

प्रतिलिपि:-

- 1- आयुक्त, गढ़वाल मण्डल, पौड़ी गढ़वाल।
2- जिलाधिकारी, देहरादून।
3- मुख्य नगर एवं ग्राम नियोजक, नगर एवं ग्राम नियोजन विभाग, देहरादून।
4- गोपन (मंत्रिपरिषद) अनुभाग, उत्तराखण्ड शासन।

5- 2113 गुम ।

(सुरेन्द्र सिंह रावत)
उप सचिव

प्रेषक,

Uttarakhand Pollution Control Board
Diary No. 2030
Date 04/06/24जिलाधिकारी,
देहरादून।

सेवा में,

सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

संख्या 117 / एल0बी0सी0 / 2024

दिनांक 03 जून 2024

विषय:-

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-51/2023
Suo Moto in Re: News item Published in the news paper the tribunal, dated 16-01-2023 entitled "Joshimath Disaster a warning for Mussoorie" में पारित आदेश दिनांक 02.04.2024 सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपर सचिव, पर्या0 संरक्षण एवं जलवायु परिवर्तन अनु0, उत्तराखण्ड शासन के पत्र संख्या-1/212533/2024 दिनांक 20.05.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसमें प्रश्नगत मूल आवेदन संख्या-51/2023 में पारित आदेश दिनांक 02.04.2024 में पारित आदेश के अनुपालन में **Action Taken Report** तैयार कर आपको प्रेषित किये जाने के निर्देश दिये गये हैं।

मूल आवेदन संख्या-51/2023 में पारित आदेश दिनांक 02.04.2024 के अनुपालन हेतु अधोहस्ताक्षरी की अध्यक्षता में दिनांक 27.05.2024 को बैठक आहूत की गयी जिसमें उप जिलाधिकारी मसूरी को समस्त विभागों के साथ संयुक्त कार्ययोजना बनाये जाने हेतु निर्देशित किया गया (कार्यवृत्त की प्रति संलग्न) है।

अतः उक्त के अनुपालन में वरिष्ठ पुलिस अधीक्षक, देहरादून के पत्र संख्या-एसटी-एसएसपी-05/2024 दिनांक 29.05.2024 व उप जिलाधिकारी मसूरी के पत्र संख्या-778/ना0ना0(म)/2024 दिनांक 01.06.2024 के माध्यम से पुलिस क्षेत्राधिकारी मसूरी, जिला पर्यटन अधिकारी देहरादून, अधिशासी अधिकारी नगर पालिका परिषद मसूरी, सहायक अभियन्ता एम0डी0डी0ए0 की संयुक्त निरीक्षण आख्या संलग्न कर इस कार्यालय में प्रेषित की गई, जो कि संलग्न कर अग्रिम कार्यवाही हेतु प्रस्तुत है।

संलग्न-यथोपरि। पृष्ठ (09)

भवदीया,


(सोनेका)
जिलाधिकारी,
देहरादून।

प्रतिलिपि:- निम्नांकित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 01:- अपर सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन अनु0, उत्तराखण्ड शासन।
02:- रजिस्ट्रार जनरल, मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली।
03:- श्री दीपक बोरा, पैनल अधिवक्ता, मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली।


जिलाधिकारी,
देहरादून।

प्रेषक,

संयुक्त मजिस्ट्रेट/
उप जिलाधिकारी,
मसूरी।

सेवा में,

जिलाधिकारी,
देहरादून।

संख्या 778 / ना0ना0(म0) / 2024

दिनांक 01 जून 2024

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनांक 02.04.2024 के प्रस्तर संख्या 10 (19) में पारित आदेश के अनुपालन विषयक।

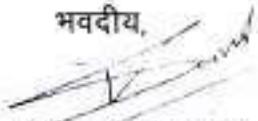
महोदय,

उपरोक्त विषयक आपके कार्यालय पत्र सं0 108/एल0बी0सी0-2024 दिनांक 29.05.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनांक 02.04.2024 के प्रस्तर संख्या 10 (19) में पारित आदेश "For the smooth traffic management and to avoid traffic congestion the total number of permissible vehicles may not exceeded beyond the capacity of parking facility provided by Nagar Palika Mussoorie, Tourism Department MDDA Hotels, Dharerashalas, Gurudwaras etc. The road side parking may be allowed subject to free flow of traffic as managed by the local police." के क्रम में दिनांक 01.06.2024 को पुलिस क्षेत्राधिकारी, मसूरी, जिला पर्यटन अधिकारी, देहरादून, अधिशासी अधिकारी, नगर पालिका परिषद्, मसूरी एवं सहायक अभियंता, एम0डी0डी0ए0 द्वारा संयुक्त रूप से कार्ययोजना तैयार की गयी है।

अतः उक्त संदर्भित संयुक्त आख्या दिनांक 01.06.2024 संलग्न कर सादर प्रेषित की जा रही है।

संलग्नक-यथोपरि।

भवदीय,



(डा० दीपक सिंगे)

मा0प्र0र0

संयुक्त मजिस्ट्रेट/
उप जिलाधिकारी,
मसूरी।

संयुक्त आख्या

जिलाधिकारी महोदया, देहरादून के पत्र सं० 108/एल०बी०सी०-2024 दिनांक 29.05.2024 में दिये गये निर्देशों के अनुपालन में आज दिनांक 01.06.2024 को पुलिस क्षेत्राधिकारी, मसूरी, जिला पर्यटन अधिकारी, देहरादून, अधिशासी अधिकारी, नगर पालिका परिषद्, मसूरी एवं सहायक अभियंता, एम०डी०डी०ए० द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेश दिनांक 02.04.2024 के प्रस्तर संख्या 10 (19) में पारित आदेश "For the smooth traffic management and to avoid traffic congestion the total number of permissible vehicles may not exceeded beyond the capacity of parking facility provided by Nagar Palika Mussoorie, Tourism Department MDDA Hotels, Dharamshalas, Gurudwaras etc. The road side parking may be allowed subject to free flow of traffic as managed by the local police." के क्रम में कार्ययोजना निम्नवत् है-

1- Carrying Capacity of Mussoorie- मसूरी में आने वाले पर्यटकों के वाहनों को पार्क किये जाने हेतु निम्नवत् होटलों/सरकारी/प्राइवेट पार्किंग की व्यवस्था है-

क्रम सं०	पार्किंग	पार्किंग स्थल	क्षमता
01	मसूरी क्षेत्रान्तर्गत होटलो में स्थित पार्किंग क्षमता	281	2014
02	मसूरी क्षेत्रान्तर्गत होमस्टे में स्थित पार्किंग क्षमता	175	257
03	नगर पालिका परिषद्, मसूरी द्वारा संचालित	दर्पण होटल से एम०डी०डी०ए० कार्यालय तक सड़क के दाहिनी ओर	50 कार
		कम्पनी गार्डन रोड पर	100 कार
		मसूरी झील	100 कार
		मैसोनिक लॉज बस अड्डा/पिक्चर पैलेस टैक्सी स्टैण्ड	06 बस 30 कार
		एम०डी०डी०ए० कार्यालय के उपर स्थित पार्किंग	20 कार
04	प्राइवेट पार्किंग	कैम्पटी स्टैण्ड मल्टी स्टोरी पार्किंग	07 बसें, 150 कार
		सिलबर्टन पिक्चर पैलेस पार्किंग	120 कार
		विकास होटल पार्किंग कुलडी	60 कार

[Signature]
Subdy

[Signature]

[Signature]

05	एम0डी0डी0ए0 द्वारा संचालित	टाउन हॉल पार्किंग	75 कार
		एमडीडीए की लाइब्रेरी पार्किंग अभ्युक्ति - वर्तमान यह भूमि पर्यटन विभाग को मसूरी रोपवे निर्माण हेतु हस्तान्तरित की जा चुकी है।	40 कार
06	पर्यटन विभाग द्वारा संचालित	किर्केंग स्थित मल्टी स्टोरी पार्किंग	20 बसें, 200 कार
		जार्ज एवरेस्ट पार्किंग	100 कार

कुल कार्यशील पार्किंग क्षमता - 33 बस एवं 3316 कार

क्रम	प्रस्तावित/निर्माणाधीन पार्किंग	पार्किंग स्थल	क्षमता
1	नगर पालिका परिषद मसूरी	लाइब्रेरी कैम्पटी रोड पर होटल विषणु पैलेस के समीप	100 कार
2	एम0डी0डी0ए0	जीरो प्वाइन्ट मसूरी	400 कार

क्रम	स्थानीय निवासियों की पार्किंग	वाहन	क्षमता
		स्थानीय निवासियों के पास लगभग 3500 चार पहिया वाहन जिसमें से लगभग 2000 वाहन सड़क के किनारे खड़े होते हैं	लगभग 1500 वाहन स्थानीय निवासियों के घरों में खड़े किये जाते हैं

अभ्युक्ति :- यद्यपि मसूरी आने वाले पर्यटकों के उपयोग हेतु मसूरी क्षेत्रान्तर्गत पार्किंग क्षमता (Carrying Capacity) वर्तमान में 33 बस एवं 3316 कार पार्क करने की है इसके अतिरिक्त लगभग 2000 वाहन मसूरी के स्थायी निवासियों द्वारा सड़क किनारे खड़े किये जाते हैं। पार्किंग की यह क्षमता सामान्य दिनों हेतु पूर्ण है। परन्तु चरम पर्यटन सीजन (मई, जून एवं 15 दिसम्बर से 15 जनवरी) में अप्रत्याप्त पायी जाती है। वर्तमान पर्यटन सीजन में दिनांक 11-05-2024 को सर्वाधिक 4300 चार पहिया वाहन मसूरी पहुंचे हैं जिनमें लोकल वाहन भी सम्मिलित हैं। अत्यधिक पर्यटक आने पर पार्किंग की समस्या उत्पन्न होती है जिस कारण पर्यटकों द्वारा सड़क किनारे अपने वाहनों को

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पार्क कर दिया जाता है लेकिन सड़को की चौड़ाई इतनी नहीं है की उसके किनारे एक वाहन पार्क होने की स्थिति में दोनो ओर से वाहनो का संचालन सुगम तरीके से हो सके।

नोट :- मसूरी आने वाले वाहनो के सम्बन्ध में यह संज्ञान में लाना आवश्यक है कि देहरादून से धनोल्टी, टिहरी, एवं उत्तरकाशी जाने वाले वाहन भी मसूरी में प्रवेश करते हुये लाईब्रेरी चौक एवं बड़े मोड़ से जाते है जिस कारण इन क्षेत्रो में जाने वाले वाहनो का दबाव भी मसूरी शहर में रहता है।

मसूरी में यातायात व्यवस्था का विनियमन एवं ट्रैफिक व्यवस्था को सुधारने के लिये उठाये गये कदम :-

मसूरी में आने वाले पर्यटको द्वारा मुख्यतः लाईब्रेरी माल रोड़ एवं पिक्चर पैलेस पर ठहरने हेतु होटल अवस्थित है, जिनमें आने वाले पर्यटको के लिए पार्किंग की व्यवस्था उपलब्ध है। साथ ही मॉल रोड़ में लाईब्रेरी चौक तथा पिक्चर पैलेस पर नगर पालिका द्वारा यातायात की सुगमता से संचालित किये जाने हेतु बैरियर स्थापित किये गये है। जहाँ से सायः 17.00 से रात्रि 22.00 बजे तक वाहनो का प्रवेश पूर्ण रूप से प्रतिबंधित रहता है।

माल रोड़ पर यातायात का दबाव बड़ने पर कैमल्स बैंक रोड़ से एकल मार्ग के तहत छोटे चौपहिया व दुपहिया वाहनो की आवाजाही की जाती है। साथ ही मार्ग पर यातायात के सुचारु संचालन हेतु केंन भ्रमणशील रखे जाने पर अनावश्यक खड़े वाहनो के विरुद्ध टोइंग की कार्यवाही अमल में लायी जाती है। साथ ही मसूरी माल रोड़ में होटलो में पार्किंग भर जाने पर वाहनो को माल रोड़ के बाहर अन्य पार्किंग स्थलो में पार्क किये जाने हेतु भेजा जाता है।

साथ ही यातायात को सुगमतापूर्वक संचालित किये जाने हेतु ड्रोन के माध्यम से भी निगरानी रखी जानी नितान्त आवश्यक है। तथा पुलिस द्वारा पर्यटक सीजन 2024 में ड्रोन के माध्यम से ट्रैफिक की निगरानी की जा रही है।

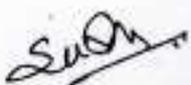
इसके अतिरिक्त माल रोड़/अन्य मार्गो पर अतिक्रमण करने वाले फड के विरुद्ध नगर पालिका के साथ संयुक्त रूप से अभियान चलाकर कार्यवाही की जानी आवश्यक है, ताकि मसूरी में यातायात तथा पैदल व्यक्तियों का आवागमन सुगमता से हो सके। इसी क्रम में नगर पालिका मसूरी द्वारा माल रोड़ एवं अन्य स्थानो से अतिक्रमण हटाये जाने हेतु कार्यवाही की जा रही है।

मसूरी से देहरादून जाने वाले वाहनो के लिये यातायात प्लान-

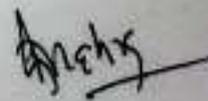
1- मसूरी से देहरादून जाने वाले वाहनो को किंकेग से जेपी बैण्ड व जेपी बैण्ड से बालांगंज की तरफ डायवर्ट कर झड़ीपानी की ओर से मेन रोड़ पर भेजा जायेगा, जो कि वन वे रहेगा।

2- पिक्चर पैलेस की ओर से जाने वाले वाहनो को बड़ा माड से वाइन वर्ग एलन स्कूल होते हुये जेपी बैण्ड से बालांगंज की ओर डायवर्ट की झड़ीपानी से होते हुये मेन रोड़ की ओर भेजा जायेगा।









3- लाल टिब्बा से आने वाले वाहनों को मलिंगार तिराहे से डायवर्ट करते हुये बुडस्टॉक स्कूल के नीचे से जेपी बैण्ड और जेपी बैण्ड से बालोंगज की ओर डायवर्ट कर झड़ीपानी होते हुये मेन रोड की ओर भेजा जायेगा।

4- धनोल्टी/बाटाघाट से आने वाले ट्रैफिक को जेपी बैण्ड से बालोंगज की ओर डायवर्ट करके झड़ीपानी से होते हुये मेन रोड की तरफ भेजा जायेगा।

नोट- यदि उपरोक्त सभी प्लानों में यातायात सुगमता से नहीं चल पाता है तो तत्पश्चात् कुठालगेट से ट्रैफिक वापस डायवर्ट कराया जायेगा।

मसूरी आने वाले वाहनों हेतु पार्किंग प्लान:-

प्लान A- प्लान A के मुताबिक देहरादून से मसूरी आने वाले वाहनों को जो किंकेग होते हुये लाइब्रेरी की तरफ जायेंगे। उन वाहनों को लाइब्रेरी चौक पर MDDA पार्किंग (लाइब्रेरी टैक्सी स्टैण्ड के निकट) पर एवं कैम्पटी स्टैण्ड मल्टी स्टोरेज पार्किंग पर पार्क कराया जायेगा।

प्लान B- यदि लाइब्रेरी टैक्सी स्टैण्ड व कैम्पटी स्टैण्ड पर मल्टी स्टोरी पार्किंग भर जायेगी तब प्लान B के मुताबिक छोटे वाहनों को किंकेग से पिक्चर पैलेस की तरफ से भेजे जायेंगे एवं बड़े वाहनों को किंकेग पर बनी पार्किंग पर ही पार्क कराये जायेंगे।

प्लान C- यदि पिक्चर पैलेस पर MDDA पार्किंग व अन्य पार्किंग भर जायेगी तब प्लान सी के मुताबिक वाहनों को किंकेग से बड़े मोड की ओर सड़क किनारे पार्क कराये जायेंगे। किंकेग से बड़े मोड तक मार्ग वन वे रहेगा।

प्लान D- लाइब्रेरी से किंकेग तक के मार्ग पर अत्यधिक ट्रैफिक दबाव होने की स्थिति में प्लान के मुताबिक देहरादून से मसूरी आने वाले वाहनों को गज्जी बैण्ड से हाथीपांव तिराहे की ओर डायवर्ट कर वैवर्ली चौक से जीरो प्वाइंट की ओर से भेज दिया जायेगा। इस प्लान में विशेष परिस्थिति में ही इस्तेमाल किया जायेगा, क्योंकि हाथीपांव वाला मार्ग काफी सुनसान मार्ग है।

नोट- उपरोक्त मसूरी यातायात प्लान D केवल वन वे रहेगा। यह केवल मसूरी आने वाले वाहनों के लिए है।

अधिसासी अधिकारी
नगर पालिका मसूरी।

अधिसासी अभियन्ता
एम0डी0डी0ए0।

जिला पर्यटन अधिकारी
देहरादून।

पुलिस क्षेत्राधिकारी
मसूरी।

उपजिलाधिकारी
मसूरी।



476

2716209(का०) 2716204 एसटीडी कोड-0135

कार्यालय वरिष्ठ पुलिस अधीक्षक जनपद देहरादून (उत्तराखण्ड)
72, राजपुर रोड देहरादून-248001



पत्रांक:-एसटी-एसएसपी-05/2024

दिनांक:-मई 29, 2024

सेवा में,

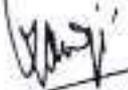
अंपर जिलाधिकारी (वि०/रा०),
देहरादून।

कृपया आप अपने पत्र संख्या:-90/एल०बी०सी०-2024 दिनांक 22.05.2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जो मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल आवेदन संख्या 51/2023 के पारित आदेश दिनांक 02.04.2024 के सम्बन्ध में सूचना उपलब्ध कराये जाने विषयक है।

अतः उपरोक्त सन्दर्भ में पुलिस अधीक्षक, यातायात जनपद देहरादून से प्राप्त आख्या सुलभ सन्दर्भ हेतु संलग्न कर प्रेषित है।

संलग्न:-यथोपरि।


वरिष्ठ पुलिस अधीक्षक,
देहरादून।

LBC

ADMC/FIR
30/05



कार्यालय पुलिस अधीक्षक यातायात,
जनपद देहरादून।

पत्रांक: एमपीटी.आर-6-76(रा0हि0अधि0)24
दिनांक: मई 27, 2024

सेवा में,

वरिष्ठ पुलिस अधीक्षक,
जनपद देहरादून।

महोदय,

कृपया अपर जिलाधिकारी (वि0/रा0), देहरादून के पत्र संख्या 90/एल0वी0एस0-2024 दिनांक 22/05/2024 पर अपने पृष्ठांकित आदेश V-897 दिनांक 23/05/2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें माननीय राष्ट्रीय हरित अधिकरण (एन0जी0टी0), नई दिल्ली में योजित मूल आवेदन संख्या 51/2023 Sou motion Re News item published in the newspaper the tribunal, dated 16/01/2023 entitled " Joshimath disaster a warning for Mussoorie" के सम्बन्ध में जनपद देहरादून मसूरी से सम्बन्धित बिन्दु संख्या 19 के सम्बन्ध में सूचना उपलब्ध कराये जाने विषयक है।

उक्त सम्बन्ध में सादर अवगत करना है कि मसूरी में कुशल यातायात संचालन के दृष्टिगत निम्न कार्ययोजना के तहत कार्यवाही की जा रही है साथ ही मसूरी में पार्किंग की उपलब्धता का विवरण निम्नवत है -

- Regulation of Traffic in Mussoorie-मसूरी में जाने हेतु मुख्य तथा पर्यटक स्थल मार्ग मॉल रोड/ पिक्चर पैलेस / लाईब्रेरी में पर्यटकों हेतु होटल अवस्थित है जिनमें आने वाले पर्यटकों के लिए पार्किंग की व्यवस्था उपलब्ध है। साथ ही मॉल रोड में लाईब्रेरी चौक तथा पिक्चर पैलेस पर नगर पालिका द्वारा यातायात को सुगमता से संचालित किये जाने हेतु बैरियर स्थापित किये गये हैं जहां से सांय 17.00 से रात्रि 22.00 बजे तक वाहनों का प्रवेश पूर्ण रूप से प्रतिबन्धित रहता है। मॉल रोड पर यातायात का दबाव बढ़ने पर कैमल बैक रोड से एकल मार्ग के तहत छोटे चौपहिया व दुपहिया वाहनों की आवाजाही की जाती है। मसूरी में पर्यटकों के अतिरिक्त जनपद उत्तरकाशी तथा जनपद टिहरी जाने हेतु स्थानीय लोगों द्वारा भी अपने दुपहिया / चौपहिया वाहनों से आवागमन किया जाता रहता है। मसूरी में वाहनों के पार्क किये जाने हेतु निम्न होटलों में निम्न प्रकार वाहनों की पार्किंग क्षमता उपलब्ध है -

क्र.सं	होटल का नाम	पार्किंग क्षमता	क्र.सं.	होटल का नाम	पार्किंग क्षमता
1	डालमिया रिसोर्ट	10 कार	11	होटल ऐवलोक	05 कार
2	स्टालिंग रिसोर्ट	10 कार	12	होटल बैन्टउड	40 कार
3	होटल सबाय	100 कार	13	होटल चार्लिन	10 कार
4	होटल ओसिस	40 कार	14	होटल कर्नाट कैसल	30 कार
5	विष्णु पैलेस	20 कार	15	होटल डेविन - इन	15 कार
6	होटल द्वापर	20 कार	16	होटल ग्रीन कैसल	15 कार
7	स्टार रेजिडेन्सी	10 कार	17	होटल हिलक्वीन	10 कार
8	होटल देबलोक	10 कार	18	होटल माल पैलेस	10 कार
9	होटल अभिनन्दन	05 कार	19	होटल वैली व्यू	05 कार
10	पदमनी निवास	10 कार	20	होटल हैकमन्स	20 कार

क्र.सं	होटल का नाम	पार्किंग क्षमता	क्र.सं.	होटल का नाम	पार्किंग क्षमता
21	होटल हावर्ड	20 कार	33	मसूरी इन	07 कार
22	होटल होरिजन पाधा	10 कार	34	नाभा पैलेस	20 कार
23	पार्क प्लाजा	40 कार	35	जे0पी0 होटल	80 कार
24	मसूरी इन्टर नेशनल	10 कार	36	होटल कन्ट्री	05 कार
25	बसंत पैलेस	20 कार	37	होटल सन राईज	10 कार
26	हाल्ड रोक	10 कार	38	होटल आशियाना	15 कार
27	फोर्ट रिपोर्ट	45 कार	39	होटल सिल्वर राक	15 कार
28	सुलेटर प्लाजारा	10 कार	40	अशोका कान्टिनेन्टल	05 कार
29	हिमालयन क्लब	20 कार	41	क्लासिक हाईट	10 कार
30	शिप्रा	20 कार	42	होटल सिल्टन	10 कार
31	मसूरी क्लब	10 कार	43	होटल ग्रीश माउण्ट	30 कार
32	मिनरवाली	10 कार	44	होटल सन एण्ड स्नो	20 कार
कुल योग होटल पार्किंग				847 कारें	

सरकारी / प्राईवेट पार्किंग -

क्र.सं.	पार्किंग	पार्किंग स्थल	क्षमता
1	नगर पालिका द्वारा संचालित	पिक्चर पैलेस से लण्डौर रोड, जैन धर्मशाला तक रोड के दाहिने ओर एवं नगर पालिका पार्किंग	50 कार
2		कम्पनी गार्डन रोड पर	30 कार
3		किंग ग्रेग स्थित नई पार्किंग	20 बसें, 300 कार
4	एम0डी0डी0ए0 द्वारा	एमडीडीए की लाईब्रेरी पार्किंग	40 कार
5		मैसानिक लॉज बस अड्डा / पिक्चर पैलेस टैक्सी स्टैण्ड	06 बसें, 30 टैक्सी
6		एमडीडीए की लण्डौर पार्किंग	20 कार
7	प्राईवेट पार्किंग	कैम्पटी टैक्सी स्टैण्ड	07 बसें, 150 कार
8		SYLISTON PARKING पिक्चर पैलेस	60 कार
9		विकास होटल पार्किंग कुलडी	60 कार
कुल योग			33 बसें, 740 कार

सम्पूर्ण योग - 33 बसें तथा 1587 कारें

इसके अतिरिक्त मसूरी में वैकल्पिक व्यवस्था के रूप में (टिहरी बस स्टैण्ड एवं हिमालय क्लब नगर पालिका रोड़) पर सड़क के किनारे लगभग 50 कारें ऑन स्ट्रीट पार्किंग के रूप में पार्क करवायी जा सकती है।

➤ Steps taken to improve traffic congestion in Mussoorie - मसूरी में यातायात का दबाव बढ़ने पर कैमल बैक रोड से छोटे चौपहिया व दुपहिया वाहनों की आवाजाही की जाती है। साथ ही मार्ग पर यातायात के कुशल संचालन हेतु क्रेन मोबाईल को भ्रमणशील रखे जाने पर अनावश्यक खड़े वाहनों के विरुद्ध टोईंग की कार्यवाही अमल में लायी जा सकती है। साथ ही मसूरी मॉल रोड में होटलों में पार्किंग फूल हो जाने पर वाहनों को मॉल रोड के बाहर अन्य पार्किंग स्थलों में पार्क किये जाने हेतु भेजा जा सकता है। साथ ही यातायात को सुगमतापूर्वक संचालित किये जाने हेतु ड्रोन के माध्यम से भी निगरानी रखी जानी नितान्त आवश्यक है। इसके अतिरिक्त मॉल रोड / अन्य मार्गों पर अतिक्रमण करने

मसूरी से देहरादून जाने वाले वाहनों के लिये यातायात प्लान

- मसूरी से देहरादून जाने वाले वाहनों को किन्नेग से जेपी बैण्ड व जेपी बैण्ड से बालोंगज की तरफ डायवर्ट कर झड़ीपानी की ओर से मेन रोड पर भेजा जायेगा, जो कि बन वे रहेगा।
- पिक्चर पैलेस की ओर से जाने वाले वाहनों को बड़ा मोड़ से वाइन वर्ग एलन स्कूल होने हुए जेपी बैण्ड से बालोंगज की ओर डायवर्ट कर झड़ीपानी से होते हुए मेन रोड की ओर भेजा जायेगा।
- ताल टिम्बा से आने वाले वाहनों को मंतिगाग तिराहे से डायवर्ट करते हुए बुडस्ट्रीक स्कूल के नीचे से जेपी बैण्ड और जेपी बैण्ड से बालोंगज की ओर डायवर्ट कर झड़ीपानी होते हुए मेन रोड की ओर भेजा जायेगा।
- धनोली / बाटाघाट से आने वाले ट्रैफिक को जेपी बैण्ड से बालोंगज की ओर डायवर्ट करके झड़ीपानी से होते हुए मेन रोड की तरफ भेजा जायेगा।

नोट - यदि उपरोक्त सभी प्लानों में यातायात सुगमता से नहीं चल पाता है तो तत्पश्चात कुठाल गेट से ट्रैफिक वापस डायवर्ट कराया जायेगा।

मसूरी जाने वाले वाहनों हेतु पार्किंग प्लान

प्लान A -

1. प्लान A के मुताबिक देहरादून से मसूरी आने वाले वाहनों को जो किन्नेग होते हुए लाईब्रेरी की तरफ जायेंगे उन वाहनों को लाईब्रेरी चौक पर MDDA पार्किंग (नियर लाईब्रेरी टैक्सी स्टैण्ड) पर एवं कैम्पटी स्टैण्ड मल्टी स्टोरेज पार्किंग पर पार्क कराया जायेगा।
2. लाईब्रेरी व कैम्पटी स्टैण्ड पर मल्टी स्टोरेज पार्किंग फुल होने की स्थिति में किन्नेग पार्किंग पर ही पार्क किया जायेगा।

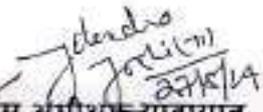
प्लान B - यदि लाईब्रेरी टैक्सी स्टैण्ड व कैम्पटी स्टैण्ड पर मल्टी स्टोरेज पार्किंग फुल हो जायेगी तब प्लान 30 B के मुताबिक छोटे वाहनों को किन्नेग से पिक्चर पैलेस की तरफ भेजे जायेंगे, एवं बड़े वाहनों को किन्नेग पर बनी पार्किंग पर ही पार्क कराये जायेंगे।

प्लान C - यदि पिक्चर पैलेस पर MDDA पार्किंग व अन्य पार्किंग फुल हो जायेगी तब प्लान C के मुताबिक वाहनों को किन्नेग से बड़े मोड़ की ओर सड़क किनारे पार्क कराये जायेंगे। किन्नेग से बड़े मोड़ तक मार्ग बन वे रहेगा।

प्लान D - लाईब्रेरी से किन्नेग तक के मार्ग पर अत्यधिक ट्रैफिक दबाव होने की स्थिति में प्लान के मुताबिक देहरादून से मसूरी आने वाले वाहनों को गज्जी बैण्ड से हाथीपाव तिराहे की ओर डायवर्ट कर बैवली चौक से जीरो प्वाइंट की ओर भेज दिया जायेगा। इस प्लान को विशेष परिस्थिति में ही इस्तेमाल किया जायेगा, क्योंकि हाथीपाव वाला मार्ग काफी सुनसान मार्ग है।

नोट- उपरोक्त मसूरी यातायात प्लान D केवल बन वे रहेगा, यह केवल मसूरी आने वाले वाहनों के लिए है।

अतः उपरोक्तानुसार आख्या सादर अवलोकनार्थ एवं इस अनुरोध के साथ प्रेषित है कि कृपया अपने स्तर से अपर जिलाधिकारी (वि0/रा0), देहरादून को प्रेषित करने का कष्ट करें।


 पुलिस अधीक्षक-यातायात,
 देहरादून।